



IN THE HIGH COURT OF ORISSA : CUTTACK

W.P (C) No. 1342 of 2015

IN THE MATTER OF:

Bipini Bihari Pradhan

.....

Petitioner

Versus

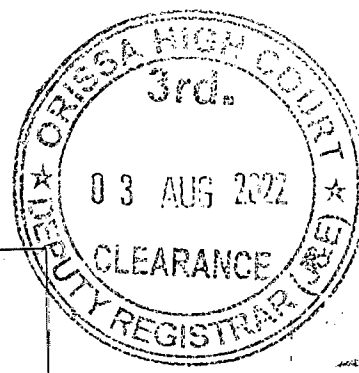
State of Odisha & Ors.

.....

Respondents

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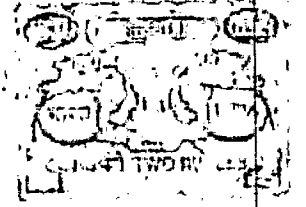
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Cuttack

Date :

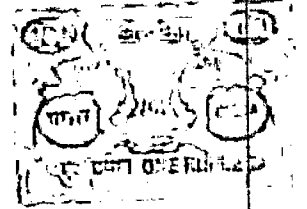
  
Addl. Govt. Advocate.

02 AUG 2022



IN THE HIGH COURT OF ORISSA: CUTTACK

W.P.(C) No.13403 Of 2015



Bipini Bihari Pradhan ... Petitioner

-Versus-

State of Odisha And Others ... Opp. Parties

**AFFIDAVIT ON BEHALF OF THE COMMISSIONER-  
CUM-SECRETARY TO GOVERNMENT, SS&EPD  
DEPARTMENT, GOVERNMENT OF ODISHA IN  
COMPLIANCE OF THE ORDER DTD. 18.05.2022:**

I, Ms Madhumita Nayak, aged about 50 years, Daughter of Sri Harihar Nayak, at present working as Additional Secretary to Government, Social Security & Empowerment of Persons with Disabilities (SS & EPD) Department, Odisha, Loka Seva Bhawan, Bhubaneswar, Dist.: Khurda, do hereby solemnly affirm and state as follows:

1. That, I am working as Additional Secretary to Government, Social Security & Empowerment of Persons with Disabilities (SS & EPD) Department, Odisha and have been duly authorised to file this Affidavit on behalf of Commissioner-cum-Secretary to Government, Social Security & Empowerment of Persons with Disabilities (SS & EPD) Department, Odisha



*Madhumita Nayak*





4. That, this Hon'ble Court Vide Order dtd. 18.05.2022 in Paragraph – 12 directed as follows:

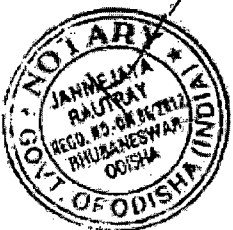
“xxx xxx xxx

*12. The Court urges that the sub-committees set up by the Technical Committee undertake periodic visits in the next two months i.e., June and July, 2022 to the 13 colonies so that there can be tangible improvements in the lives of the inmates there. The MC will need to meet at least twice in June and twice in July for this purpose.*

xxx xxx xxx”

5. That, with regard to the directions contained in Paragraph – 12, it is submitted that the sub-committees set up by the Technical Committee were instructed to periodically visit the colonies in both June and July 2022 and track the implementation of different activities. The details of the progress of the activities of the nine districts have been detailed in Annexure – B series.

The 1<sup>st</sup> meeting of the Monitoring Committee was held on 09.06.2022 and progress on the developments in the 13 colonies was monitored. The proceedings of the meeting dtd.09.06.2022 is filed herewith and annexed as Annexure-C. The subsequent meetings of the Monitoring Committee could not be held in the prescribed time as the Chairman of the Committee i.e., the Additional Chief Secretary remained on leave due to poor health and has not joined till date.



*Madhur Mohan Nayak*

However, in compliance with the Order dtd.18.05.2022, reports received from nine (9) districts on the status of implementation of different sub-components of the Scheme "Rehabilitation of Cured Leprosy Persons" are as follows:

**Survey and identification :**

As decided in the 1<sup>st</sup> meeting of the Monitoring Committee, an online database of all Cured Leprosy Persons living in the colony was developed. The database reflects the personal details of Cured Leprosy Persons, the extent of disability and benefits already availed by the individual. As of end of July 2022, details of 5,225 beneficiaries have been recorded in the database. The database could be accessed at [https://docs.google.com/spreadsheets/d/1XkdS8Vulp5jBDUdgAgiuJ7o2YovZglCj1I9mrs5g8Y/edit?usp=sharing\\_eil\\_se\\_d\\_m&ts=62e771c3](https://docs.google.com/spreadsheets/d/1XkdS8Vulp5jBDUdgAgiuJ7o2YovZglCj1I9mrs5g8Y/edit?usp=sharing_eil_se_d_m&ts=62e771c3).

**Assistive Devices**

- In **Bargarh** district, 59 beneficiaries of the colony were provided with MCR shoes. similarly, 11 CLPs were provided with Wheel chairs, 3 CLPs with tricycle and 2 CLPs with prosthetic Limbs.
- In **Balasore** district, 18 assistive devices were distributed among the beneficiaries.



*Madhusudan Patra*



- In **Cuttack** district, 704 beneficiaries of the colonies were provided with both grades of MCR shoes. Similarly, in a special BBSA camp, 161 CLPs of Gandhipalli and 165 CLPs of Nehrupalli were provided with wheelchairs & tricycles.
- In **Jajpur** district, 87 beneficiaries of the colony were provided with both grades of MCR shoes and 7 beneficiaries were provided with tricycles for better mobility.
- In **Jharsuguda** district, 10 wheelchairs, 7 tri-cycles and 5 crutches were distributed among the beneficiaries of both the colonies of the district.
- In **Khordha** district, 64 beneficiaries of Ramakrushnapalli Leprosy Colony have been supplied with MCR shoes & 60 beneficiaries have been identified for the supply of aids and appliances.
- 20 beneficiaries of Jagannath Leprosy Colony of **Khordha** district have been supplied with MCR shoes and 05 beneficiaries have been identified for the supply of aids and appliances.
- 10 beneficiaries of Bapuji Leprosy Colony of **Khordha** district have been supplied with MCR shoes and 06 beneficiaries have been identified for the supply of aids and appliances.

*Madhushree Nayak*



- 11 beneficiaries of Dharabati Leprosy Colony of **Khordha** district have been supplied with MCR shoes and 16 beneficiaries have been identified for the supply of aids and appliances.
- In **Mayurbhanj** district 38 pairs of MCRs shoes have been provided to the inhabitants of the Saraswati Leprosy colony. In a BBSA camp organized in the colony, 36 tri-cycles, 4 wheelchairs, 18 crutches, 3 hearing aids and 3 walkers were distributed among the beneficiaries.
- In **Puri** district, 112 assistive devices were distributed among the beneficiaries.
- In **Sundargarh** district, 62 MCR shoes were distributed among the beneficiaries of the Durgapur-B leprosy Colony. Similarly, in a screening camp, 3 CLPs were identified to receive prostheses from the advanced rehabilitation center.

#### Assistance to Parents

In 35 cases financial assistance @ Rs.1000/- per month have been extended in favour of parents of Cured Leprosy Persons in Bargarh, Balasore, Jajpur, Khordha, Mayurbhanj and Sundargarh. In Cuttack applications have been collected from eligible applicants and are under verification.

#### Pre Metric Scholarship



*Ushachandika Nayak*

Pre Matric Scholarships have been sanctioned in favour of 202 students in the colonies of Bargarh, Balasore, Cuttack, Khordha, Mayurbhanj, Puri and Sundargarh.

### Post Matric Scholarships

Post Matric Scholarships have been sanctioned in favour of 49 students in the colonies of Bargarh, Balasore and Puri.

### Skill Development Training

161 beneficiaries (Bargarh-31, Cuttack-27, Jajpur-12, Khordha-11, Mayurbhanj-20, Balasore-60) have been identified for coverage under the Skill Development Training Programme in different trades. Skill development training on Mushroom cultivation, Vegetable farming, Weaving and Agarbati making are going on in the colonies of Balasore, Mayurbhanj and Khurda District. 59 beneficiaries are undergoing the above training programme. Except for Puri rest of 5 districts have finalized and approved the programme of Skill development under different trades.

### Self-Employment

176 cured leprosy women of Puri were financially assisted with Rs. 10,000 each. Similarly, 34 CLPs of Sundargarh have been identified for self-employment in nursing, Beauty parlour and training. Eligible beneficiaries will be provided with Self Employment Kit or assistance after completion of their Skill Development Training.

*Medicewalki Nagar*



### Self Help Group

50 SHGs(Cuttack-27, Jharsuguda- 1, Khordha-4, Mayurbhanj-10, Puri – 2, Balasore-6) have been identified to receive financial assistance @ Rs.50,000/- per group.

### Marriage Incentive and support

Marriage Incentive to 21 Cured Leprosy Persons(Bargarh – 2, Cuttack-1, Jharsuguda- 1, Khordha-7, Mayurbhanj-10, Puri – 11, Sundargarh – 1, Balasore-1) @ Rs.50,000/- have been sanctioned in favour of beneficiaries living in the colonies.

### Living conditions of Cured Leprosy Persons (CLPs) –

Steps have been taken by SSEPD Department by implementing its scheme "Umbrella Scheme for Rehabilitation of Cured Leprosy Persons (CLPs) and by Co-ordinating with Housing & Urban Development Department and Panchayati Raj & Drinking Water Department for allotment of houses and other basic infrastructure i.e. Pucca House, Roads, Drinking Water, Individual Household Latrines, Community toilets, Street Lights, Electricity etc. under Jaga Mission of Housing & Urban Development Department in respect of the following 12 Colonies of 8 Districts and 1 Colony i.e. Bargarh Leprosy Colony, Jamunda of Bargarh District (Rural area) respectively.

1. Balasore:Lewis Leprosy Colony,Balasore



*Madhavi K. Nagan*



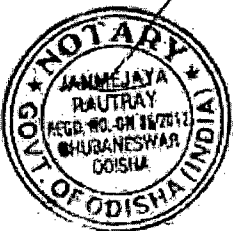
2. Cuttack: Gandhi Pali, Nayabazar, Cuttack
3. Cuttack: Neheru Pali, Nayabazar, Cuttack
4. Jajpur: Gandhi Nagar Colony, JK Road, Jajpur
5. Jharsuguda: Indra Ashram Kulemura, Beheramal, Jharsuguda
6. Khordha : Ramakrushnapalli, Kharvel Nagar, Unit-III, BBSR
7. Khrodha : Jagannath Leprosy Colony, Mancheswar, BBSR
8. Khrodha : Bapuji Leprosy Colony, Jatni, Khrodha
9. Khrodha : Dharabati Leprosy Colony, Jatni, Khrodha
10. Mayurbhanj: Saraswati Colony, Baripada, Mayurbhanj
11. Puri: Sanjayjee Leprosy Colony, Puri
12. Sundargarh: Durgapur-B Colony, Malgodam, Rourkela,

*Madhubabtu Nayabazar*

**Pension :**

Sub-Committees at the district level have been instructed vide letter No.8871/SSEPD, dtd. 23.11.2021 to cover all eligible Cured Leprosy Persons under the Social Security Pension Schemes. To date, 1691 beneficiaries living in the 13 Leprosy Colonies have been covered under the Madhu Babu Pension Yojna (MBPY).

**Ration Card:**

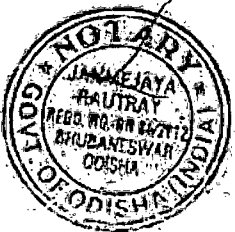


Almost all beneficiaries residing in 13 Leprosy colonies have been provided ration cards under NFSA. Sub-Committees have been instructed Vide letter No.8871/SSEPD, dtd. 23.11.2021 to cover all eligible Cured Leprosy Persons within 2 months after they are cured of leprosy.

**Jaga Mission:**

The Housing & Urban Development Department was approached Vide letter No.4564/SSEPD, dtd. 20.06.2022 to include all 13 colonies under JAGA Mission. In response, H & UD Department has intimated that except for Jamanda, Katapali Leprosy Colony in Baragan under Bargarh district, all 12 Leprosy Colonies of eight (8) districts are coming under Urban jurisdiction and the Colonies have been taken up under Jaga Mission. Initiatives have already been taken up under Jaga Mission to improve their living condition by constructing roads, drains, street lights, electricity, piped water supply, individual toilets, cluster-based toilets, open space development, child play equipment and community centres. The detailed status of work taken up in 12 colonies intimated by DMA-cum-Mission Director, H & UD Department is annexed at **Annexure-D**.

As reported by DMA-cum-Mission Director, Housing & Urban Development Department, two (2) Leprosy Colonies of Cuttack i.e. Gandhi Palli and NeheruPalli have already been transformed into Biju Adarsh Colony. Further,



*Madhukrishna Nayak*

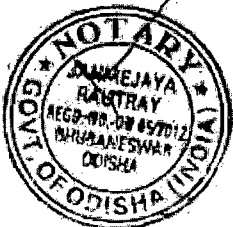


photographs received from districts in this connection are filed herewith and annexed as Annexure- E.

As Jamanda, Katapali Leprosy Colony in Baragan under Bargarh district is coming under the jurisdiction of rural area, Principal Secretary, P.R & D.W Department has been requested Vide letter No. 4930/SSEPD, dtd. 05.07.2022 to extend the benefit under Rural Housing scheme, piped water supply, Individual Household Latrine and sanitation etc. to the inmates of the colony. As reported by DSSO, Bargarh, 28 families have availed the benefit of the rural housing scheme in the colony. The detailed list of beneficiaries is filed herewith and annexed as Annexure- F.

- a. Odisha Livelihood Mission has been approached to curate the schemes available to them and implement them in the colonies. They were also requested to instruct an expert to coordinate with the district officials to check the suitability of the schemes for the CLPs. Meanwhile, Balasore, Mayurbhanj, and Khurda districts have started Skill Development training in Lewis, Saraswati, Jagannath, Ramakrushna, Dharabati and Bapuji Leprosy Colonies. Similarly, in Jharsuguda district 58 families have been covered under livelihood programmes @ Rs. 5000/- per family in the Indira Ashram Leprosy colony. Bargarh, Jajpur and Sundargarh districts have finalized their skill development programmes. However, Cuttack and Puri district are in the process of counselling and

*Madhusmita Nayak*



identification of their beneficiaries for the skill development training. Reports submitted by districts in this connection are annexed as Annexure- B series.

6. That, this Hon'ble Court vide Order dtd. 30.11.2021 in Paragraph – 16 directed as follows:

“xxx

xxx

xxx

*16. The Court would want to ascertain the views of the State Government of Odisha on adopting the best practices of the State of Maharashtra in drawing up a scheme for the welfare of persons with leprosy or cured of it. Affidavits in this regard be filed before the next date both by the Secretary, Health and Family Welfare Department as well as the Principal Secretary, SSEPD Department.*

xxx

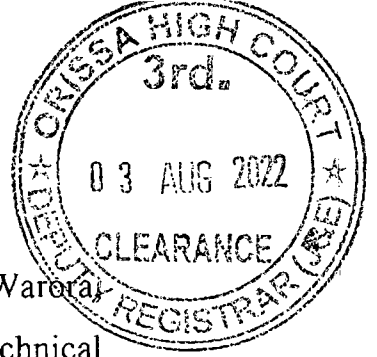
xxx

xxx”

7. That, with regard to the directions contained in Paragraph – 16, it is submitted that already a scheme “Rehabilitation of Cured Leprosy Persons” has been launched by SSEPD Department in February 2021 with different components of the scheme for persons cured of leprosy having not less than 40% disabilities. Within one year and four months of launching the programme, the benefits extended under the scheme have already been submitted in the earlier paras. Further, Shri Sanjay Kadam, State Commissioner for PwDs, Maharashtra, Dr Arkekar, Joint Director (Health), Government of Maharashtra and

*Medheerata Nagan*

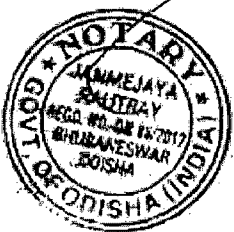




Shri Koustuv Amte of Maharogi Seva Samiti of Warora, Maharashtra were invited to the 4<sup>th</sup> meeting of the Technical Committee for formulation and monitoring of rehabilitation programmes for cured leprosy persons held on 18.11.2021. It is ascertained during the discussion that in Maharashtra every year about 15,000 new cases are detected and the same numbers of persons are also cured during the year and 65% to 75% of persons return home after discharge. 15% to 20% of the remaining prefer to go to NGOs working in the field of rehabilitation programmes. About 15% to 20% of them also end up in the Leprosy colonies. The cost of accommodation per person per month is Rs.3500/-. The State Government of Maharashtra provides Rs.2500/- and the remaining is arranged by the concerned NGO.

Based on the above inputs of these experts on rehabilitation of cured leprosy persons in Maharashtra, it was decided that the sub-committee constituted at the district level under the Chairmanship of Collector will ensure the following services under the existing Scheme to the eligible Cured Leprosy Persons with not less than 40% disability within two (2) months after completion of their treatment from leprosy :

- a) Homestead land under Basundhara scheme
- b) House under rural housing scheme and Individual Household Latrines.
- c) Providing MCR footwear
- d) Ration card under NFSA scheme



*Medhaneta Nayan*

- e) Reconstructive surgery, if needed
- f) Pension under Madhu Babu Pension Yojna
- g) Physiotherapy services

Beneficiaries covered under the above Schemes as reported by districts in 13 Leprosy colonies are filed herewith and annexed as Annexure – G. Minutes of the above State level meeting held on 18.11.2021 is filed herewith and annexed as Annexure-H.

8. That, the facts stated above are true to the best of my knowledge and based on available Official records.

Identified by *[Signature]* ME

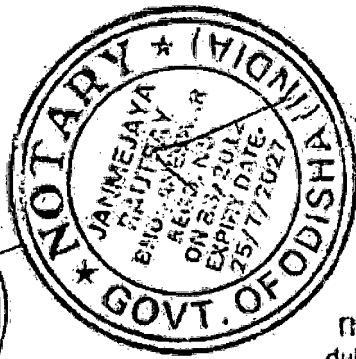
**ADVOCATE, BBSR**  
 Advocate's Clerk,  
 Advocate General's Office

Cuttack  
 Date : /08/2022

*Madhanita Nayak*  
**DEPONENT**  
 02/08/2022

Addl. Secretary to Govt.  
 SSEPD, Department,  
 Bhubaneswar.

Certified that cartridge papers are not available.



*[Signature]*

**ADDL. GOVERNMENT ADVOCATE**

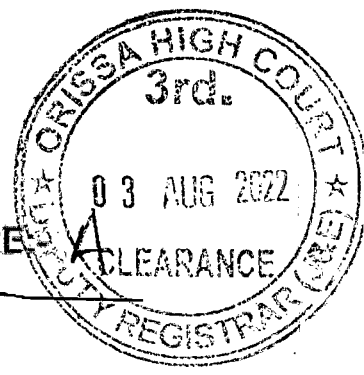
The above item(s) being duly identified *[Signature]*

At .....  
 on 02 AUG 2022  
 on oath the **JANMEJAYA RAUTRAY**  
 are true to the best of my knowledge and belief  
**NOTARY, GOVT. OF ODISHA**  
**BHUBANESWAR**  
 Regd. No. OH/8672012  
 Mob No. 9397121273

Deponent(s) Notary, Bhubaneswar



ANNEXURE



GOVERNMENT OF ODISHA

Department of Social Security & Empowerment of Persons with Disabilities

No. 3917 /SSEPD  
SSEPD-DA4-CASEOP-0003-2021

Dt. 23.05.2022

ORDER

In pursuance of para-8 of Order Dt. 18.05.2022 of Hon'ble High Court of Orissa in WP(C) No.13403/2015 (Bipin Bihari Pradhan Vrs State of Odisha & others), the Government in Social Security & Empowerment of Persons with Disabilities have been pleased to constitute the 'Monitoring Committee' to facilitate implementation of the directions issued by the Hon'ble Court in the following manner:

1. Additional Chief Secretary to Government, Health & Family Welfare Department - Chairman
2. Collector (Balasore/ Bargarh/ Cuttack/ Jajpur/ Jharsuguda/ Khordha/ Mayurbhanj/ Puri/ Sundargarh) - Member
3. Mr. B.P. Tripathy, Advocate - Member
4. Ms. Pami Rath, Advocate - Member
5. District Social Security Officer (Balasore/ Bargarh/ Cuttack/ Jajpur/ Jharsuguda/ Khordha/ Mayurbhanj/ Puri / Sundargarh) - Member
6. Commissioner-cum-Secretary to Government, Social Security & Empowerment of Persons with Disabilities Department - Member- Convenor

TRUE COPY ATTESTED

Additional Secretary to Govt.  
SSEPD Department

Memo No. 3918 / SSEPD Dated 23.05.2022

Copy forwarded to All Members for kind information.

By order of the Governor

(Madhumita Nayak)

Additional Secretary to Government

Additional Secretary to Government

-16-



ANNEXURE: B 2022

OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE: BARGARH  
(SOCIAL SECURITY SECTION)

Letter No. 911/SS/Dt. 21.07.2022

e-Mail: adswobargarh123@gmail.com

alt.e-Mail: dssobargarh-od@nic.in

To  
The Commissioner-cum-Secretary to Government,  
SSEPD, Odisha, Bhubaneswar.


Sub: Submission of compliance to the Memo no. 5401/SSEPD dated 18.07.2022.

Ref: Memo no. 5401/SSEPD /Dt 18.08.2022 of Commissioner-cum-Secretary to Govt, SSEPD  
Odisha, Bhubaneswar.


Sir,

In Inviting a reference to the subject cited above, I am to submit necessary compliance on the present living condition of the inmates of the colonies along with supporting Documents/Photograph as a proof of the progress made in the meantime, for favour of your kind information and necessary action.

Yours faithfully,

  
Collector and District Magistrate,  
Bargarh.

TRUE COPY ATTESTED

  
Additional Secretary to Govt.  
SSEPD Department

- 17 -

The following steps have been taken with regard to the Bargaon Leprosy Colony, Jamurda.

1. PD, DRDA Bargarh has informed that 28 numbers of CLPs have been covered under Rural housing Scheme.  
List Enclosed – Annexure-A

Annexure-A

Sl.no	Name	Sl.no	Name
1	Rakhi Kharsel	15	Dathia Naik
2	Sukrun Karan	16	Suikha Sandha
3	Mukund Padhan	17	Dukhi Jagdala
4	Jamini Sahu	18	Bela Sahu
5	Ramdas Badi	19	Chitra Dehuri
6	Bipin Bhosagar	20	Sunafula Kuanr
7	Tila Patel	21	rahasa Bagarty
8	Samari Barik	22	Kamal Thati
9	Tima Sa	23	Radha Bag
10	Sashi Badhai	24	Jhar Syna
11	Rabindra Behera	25	Karna Majhi
12	Bela Panda	26	Daulat Khandagiri
13	Timan Dharua	27	Teja Kathar
14	Sadashib Sethi	28	Madhab Padhan

2. That, as per the Resolution dated 23<sup>rd</sup> February, 2021 of SS&EPD Department, following activities have been taken up.

a) SURVEY AND IDENTIFICATION:

Survey of CLPs has been completed at Bargaon Leprosy Colony, at Jamurda. The list of Cured Leprosy Persons has been maintained by the District Leprosy Officer (DLO). Based on this, the data on their family members have been collected. Their children have been identified. Also, the places of their educational institutions have been identified which has helped to cover them under different rehabilitation programmes of the Government.

b) ASSISTIVE DEVICES:

- District Leprosy Officer has reported that MCR shoes (Gr-1) have already been provided to ( 21 ) LAPs on 13.8.2019 and Gr-2 MCR shoes to (38) LAPs on 11.3.2022 in Bargaon Leprosy Colony. It is a continuous process. Copy of letter No.7108, dtd.10.05.2022 of Addl. District Public Health Officer (Leprosy), Bargarh is filed herewith and annexed as Annexure - B.

- One assessment camp was organized at Bargaon Leprosy Colony with the assistance of DDRC Sambalpur on 7.4.2022. It has identified six (6) persons

TRUE COPY ATTESTED

District Social Security Officer  
Bargarh

Additional District Public Health Officer  
Bargarh

Collector  
Bargarh

for provision of orthosis and prosthesis and funds for their manufacture has already been placed by the district. Also, three (11) CLPs have been provided with wheel chairs and (03)CLPs have been given tricycles and two (3) persons given Prosthetic Limb for better mobility.

Distribution of aids and appliances are filed herewith and annexed as Annexure- C Series.

Annexure- C

S.No	Beneficiary Name	Father's/ Husband Name	Village	Aids & appliances
1	DAULAT KHANDAGIRI	MEGHA	JKLC	Tri-Cycle
2	DHIRA SANDHA	RAJU	JKLC	Wheelchair
3	DHRUBA BHOI	MAYADHAR	JKLC	Wheelchair
4	DOLAMANI SAHU	SAMA	JKLC	Wheelchair
5	DRUPADI DEHERI	GADA DEHERI	JKLC	Prosthetic Limb
6	GANTHIA NAIK	CHAKRA NAIK	JKLC	Tri-Cycle
7	GOBINDA BANCHHOR	RATHA BANCHHOR	JKLC	Sprint support finger
8	GOLAPI KHUNTALA	KIRTAN KHUNTALA	JKLC	Wheelchair
9	GOURI BANCHHOR	RABINDRA	JKLC	Prosthetic Limb
10	GULAPI BHOI	DASARATH	JKLC	Wheelchair
11	GURUBARI SAHOO	FAGNU	JKLC	Wheelchair
12	ILA SUNA	BHUSKA SUNA	JKLC	Prosthetic Limb
13	JADAB PADHAN	CHAITANYA	JKLC	Wheelchair
14	JAHAJA BHUE	RUPA	JKLC	Wheelchair
15	BHAMA ADABAR	BHUJA	JKLC	Tri-Cycle
16	JANAKI BHUE	BIREN	JKLC	Wheelchair
17	JANMA PATEL	GOPAL	JKLC	Wheelchair
18	JASHODA BARIK	BANSI	JKLC	Wheelchair

d. ASSISTANCE TO PARENTS:

- Based on the survey work mentioned above, 05 parents were identified and they have been sanctioned Rs.1000/-per beneficiary per month till their children attain the age of 18.

PRE & POST MATRIC SCHOLARSHIP:

- 37 nos. of students have been sanctioned pre-matric scholarship for the year 2021-22.

Copy of Sanction Order No.886, dtd.19.07.2022 is filed herewith and annexed as Annexure - E.

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Annexure - E

Sl. No	NAME OF THE CANDIDATE	AGE	AADHAR NO	NAME OF THE SCHOOL	CLASS	Total amount
	Govt. Akash Naik	11	786820387905	Govt. UP School, Samurda	VI	8000

Additional Secretary to Govt. SSEPD Department

District Social Security Officer

Collector



2	Anjali Seth	11	494476603691	Govt UP School, Jamurda	VI	8000
3	Barsha Sahu	12	640317533353	Govt UP School, Tejagola	VII	8000
4	Prasanta Bhue	14	575989175809	Panchayat High School, Jamurda	IX	8000
5	Rahela Dharua	12	811406884805	Govt UP School, Jamurda	VI	8000
6	Rina Bhoi	12	332763828971	Govt UP School, Jamurda	VI	8000
7	Saloni Suna	12	664661958854	Govt UP School, Tejagola	VIII	8000
8	Sambhu Pandey	17	980243507460	Panchayat High School, Tejagola	X	8000
9	Seema Chhatar	14	692282444582	Panchayat High School, Jamurda	X	3000
10	Shobaranl Badi	14	553997788180	Panchayat High School, Jamurda	X	8000
11	Sudhir Banchhor	11	722072802695	Govt UP School, Jamurda	VII	8000
12	Tikeswar Bhoi	13	892160699742	Panchayat High School, Jamurda	IX	8000
13	Tulasi Pandey	12	212633294321	Govt UP School, Jamurda	VIII	8000
14	Sujata Sahu	12	472136831552	Govt UP School, Tejagola	VII	8000
15	Binod Sandha	15	670581668684	Panchayat High School, Jamurda	IX	8000
16	Shiba Bag	13	864714771083	Govt UP School, Jamurda	VIII	8000
17	Rita Bagarti	17	872848811167	Panchayat High School, Tejagola	X	8000
18	Anjali Bagarti	13	272723750014	Govt UP School, Tejagola	VIII	8000
19	Hanna Dharua	9	699987778800	Govt UP School, Jamurda	III	8000
20	Hasina Bhoi	9	949277847573	Govt UP School, Jamurda	IV	8000
21	Maheswar Bhoi	10	668447810371	Govt UP School, Jamurda	V	8000
22	Phaguni Biswal	12	420836678121	Govt UP School, Jamurda	IV	8000
23	Sunita Bhoi	9	628126455211	Govt UP School, Jamurda	II	8000
24	Sushil Banchhor	9	913490019601	Govt UP School, Jamurda	III	8000
25	Saroj Bagarti	10	279802401274	Govt UP School, Jamurda	IV	8000
26	Molina sahu	8	875654215099	Govt UP School, Jamurda	II	8000
27	Sangita Bag	8	627218781748	Govt UP School, Jamurda	II	8000
28	Nikita Suna	7	204942708774	Govt UP School, Jamurda	II	8000
29	Rahul Chhatar	10	820097470532	Rainbow public school Bargarh	III	8000
30	Anurag Barik	9	505315178362	Rainbow public school Bargarh	III	8000
31	Samanta Sahu	11	854063633611	Govt UP School, Jamurda	V	8000

TRUE COPY ATTESTED

Additional Secretary to Govt.  
SSEPJ Department

District Social Security Officer  
Bargarh

Collector  
Bargarh

20

32	Brundabati Sahu	15	940136648175	Christo. Jyoti High School, Madhupur	IX	8000
33	Akash Bariha	11	345334475144	Gailguda Primary School	V	8000
34	Anjali Bariha	8	324907403358	Gailguda Primary School	II	8000
35	Lalita Bariha	14	877179819259	Govt. High School, Dahita	IX	8000
36	Jashobanti Bariha	17	795967554886	Govt. High School, Dahita	X	8000
37	Saibani Bariha	10	998613403553	Gailguda Primary School	IV	8000
TOTAL						296000

• 02 nos. of students have been sanctioned Post-matric Scholarship for the year 2021-22.

Copy of Sanction Order No.889 dtd.19.07.2022 is filed herewith and annexed as Annexure - F.

Annexure - F

Sl. No	NAME OF THE CANDIDATE	AGE	AADHAR NO	NAME OF THE INSTITUTION	CLASS	Total amount
1	Padmini Sahu	17	207423575688	Dadhibaman H.S.School, Bhatli	XI	10000
2	Laxmi Kalse	18	546139045537	Dadhibaman H.S.School, Bhatli	XI	10000
TOTAL						20000

**SKILL DEVELOPMENT TRAINING:**

• Asst. Director Textiles has reported that basic weaving training consisting of Fifteen (15) CLPs have been identified and approved in the District Level Monitoring Committee held on 29.04.2022. For this purpose, proposal has already been submitted to the Director of Textiles & Handloom, Odisha Vide letter No.543, dt.30.04.2022 for sanction of funds under the Scheme Promotion of Handloom Industries, 2022-23. In this training, (15) Fifteen beneficiaries will get training by one Master Craftsman for six months. During the training period, there is a provision of stipend @ Rs.3000/- per month.

• Officials of ORMAS, Bargarh have visited Bargaon Leprosy Colony, Jamurda several times for counseling of candidates aged between 18-45 years for enrolling them into skill development training program for wage/self-employment under DDU-GKY/RSETI. As a result, four (04) nos. of candidates had shown their interest for enrolling themselves into DDU-GKY under wage employment and 12 nos. of candidates had shown their interest for enrolling themselves into self-employment training program under RSETI.

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• Under Rural Self Employment Training Institute (RSETI), 12 nos. of candidates are interested in self-employment training in mushroom

Additional Secretary to Govt.  
SSEPD Department

District Social Security Officer

Collector

cultivation .RSETI personnel had also visited the place and shortly they will start the training with a batch size of 12. Report of Dy. CEO, ORMAS, Bargarh .

g. SELF EMPLOYMENT:

• CLPs will be provided Self Employment Kits depending upon their trade requirement so that they can start their business from home-based units and earn livelihood for themselves and their families. After completion of training programme tool kits will be finalized as per their requirement.

h. SELF HELP GROUP:

Self Help Groups have been formed in the Bargaon Leprosy Colony, Jamurda for livelihood activities. According to the above instruction as they had been sensitized to the verse of WSHGs.

SHG wise proposed activity details

These Self-Help Groups shall be provided with assistance by 31.08.2022 for initial activity support and startup capital as soon as their training is started.

i. MARRIAGE INCENTIVE & SUPPORT:

Two girls, namely Smt. Mastana Kalet, d/o Akul kalet and Smt. Parbati Bhue, D/o Santanu Bhue has been identified and their parents had been assisted with Rs. 50,000/- each under SAHAYA scheme for incentive towards daughters marriage.

j. SENSITIZATION OF WORKERS & ACTIVITIES:


Govt. officials of P.R & DW Department and ICDS are regularly sensitized. Also all BSSOs have been sensitized on Leprosy rehabilitation.

k. Community Awareness:


6. That, with regard to the Visit of the Sub-Committee to the Leprosy Colony, it is submitted that the Members of the Sub-Committee-DSSO and Dy. CEO, ORMAS visited Leprosy Colony on 25th June 2022. They interacted with the inmates of the Bargaon Leprosy Colony, Jamurda. They were satisfied with the rehabilitation work already taken up. They put forth two additional demands for betterment of their livelihood.

i.e. (i) They have been given one stall at Krushak bazar Bargarh for showcasing their products.

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District Social Security Officer  
Bargarh

  
Additional Secretary to Govt.  
SSETI Department

  
Collector  
Bargarh


7. That, while implementing the Resolution dt.23.2.2021 for rehabilitation of CLPs the salient features of Bhimabhoi Samartya Abhiyan (BBSA) and SAHAYA schemes are kept in view.

8. That, the facts stated above are true to the best of my knowledge and based on available Official records.

  
District Social Security Officer  
Bargarh

  
Collector  
Bargarh

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Additional Secretary to Govt.  
SSESP Department

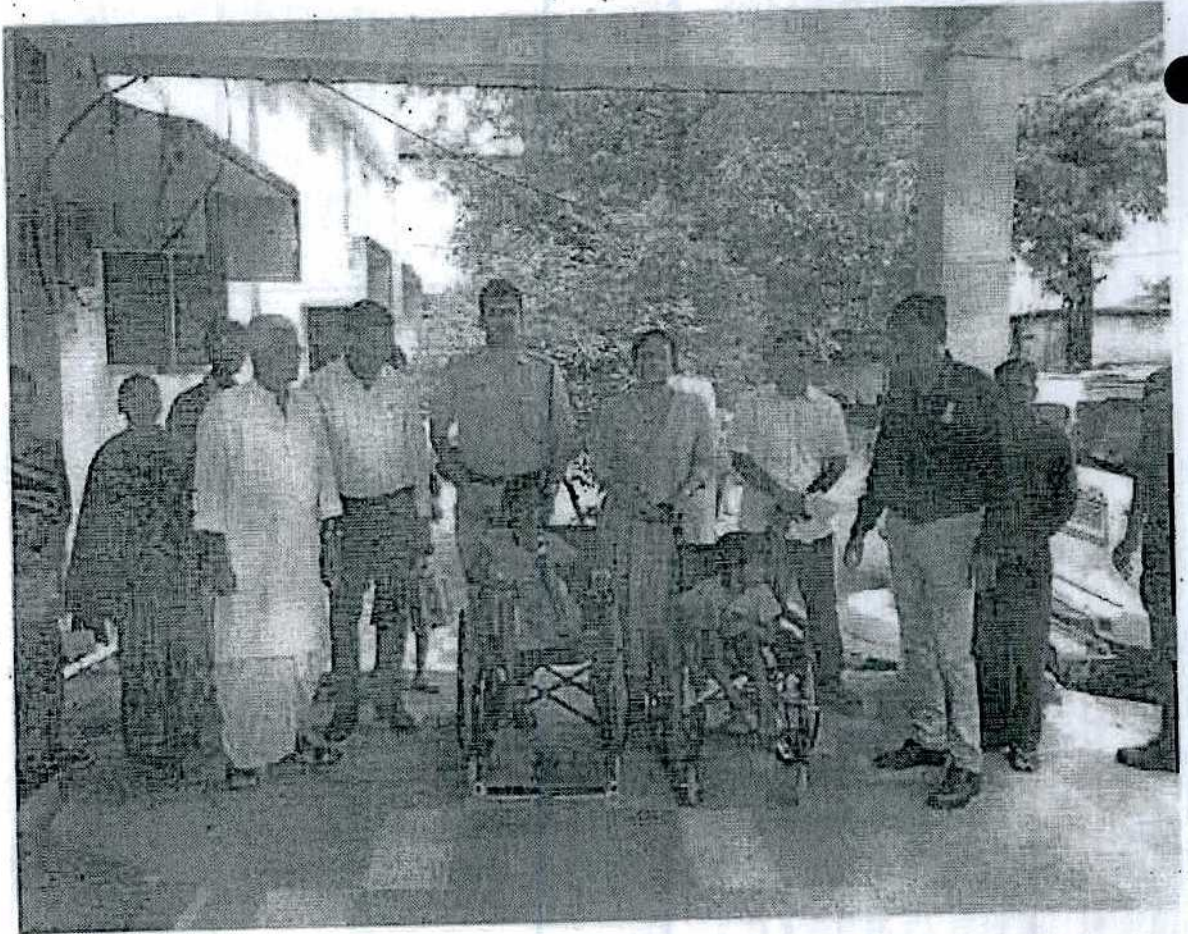




TRUE COPY ATTESTED  
TRUE COPY ATTESTED

*[Signature]*  
Additional Secretary to Govt.  
SSEPD Department

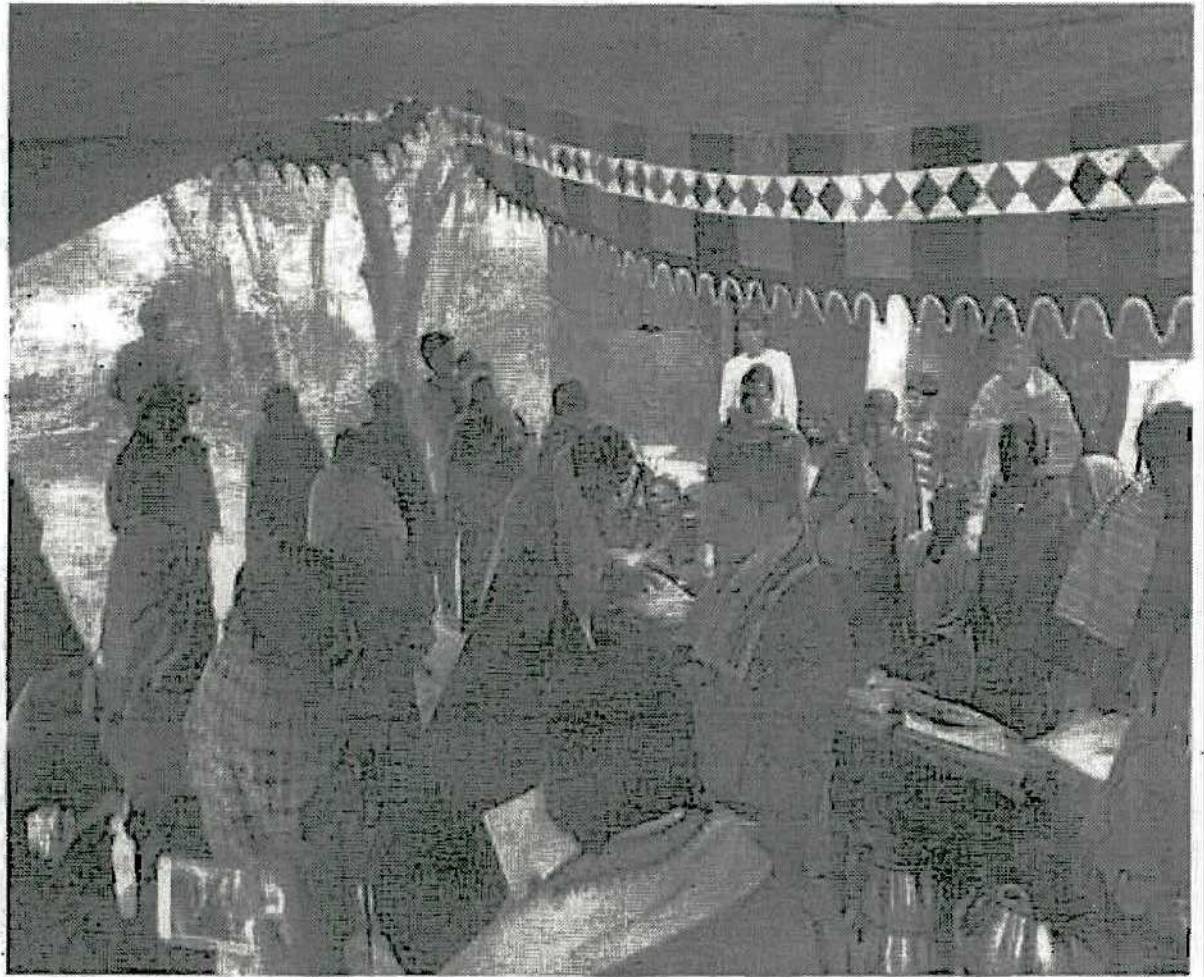




TRUE COPY ATTESTED

*[Handwritten Signature]*  
Additional Secretary to Govt.  
SSEPD Department





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Additional Secretary to Govt.  
SSEPD Department



By Email

OFFICE OF THE COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK  
(SOCIAL SECURITY & EMPOWERMENT OF PERSONS WITH DISABILITIES SECTION)  
Email Id: [dssocctc.od@gov.in](mailto:dssocctc.od@gov.in)

Letter No. 3116 /SS//

Dt. 20/07/2022

To

The Additional Secretary to Government,  
SSEPD Deptt., Odisha, Bhubaneswar.

Sub. : Submission of compliance on implementation of orders dated 18.05.2022 passed by Hon'ble high Court of Odisha in WP ( C ) No.13403 of 2015 Bipin Bihar Pradhan vrs State of Odisha & Others.

Ref. : Letter No.5399/SSEPD dated 18.07.2022 of Govt.

Sir,

With reference to the subject cited above, I am to submit herewith the required information on each component of the " Umbrella Scheme for Rehabilitation of Cured Leprosy Persons (CLPs)" in the leprosy colonies of the District as follows.

a) **SURVEY AND IDENTIFICATION:**

Survey of CLPs has been completed in the three Leprosy colonies of Gandhipalli at Nayabazar, Neherupalli at Nayabazar and Trinathpalli at Choudwar has been maintained by the District Leprosy Officer(DLO). Based on this the data on their family members have been collected. Their children have been identified. Also, the places of their education institutions have been identified which has helped to cover them under different rehabilitation programmes of the Government.

b) **ASSISTIVE DEVICES:**

- District Leprosy Officer has reported that MCR Shoe(Gr-1) have already been provided to 53 CLPs on and MCR Shoe(Gr-2) to 651 CLPs till 31<sup>st</sup> March 2022 in three Leprosy colonies of Gandhipalli at Nayabazar, Neherupalli at Nayabazar and Trinathpalli at Choudwar. Copy of the Letter No.10195, dated-08.06.2022 of ADPHO (Leprosy), Cuttack is annexed at Annexure-A.
- A Preparatory Meeting for organization of Special BBSA Camp at three Leprosy colonies of this district is scheduled to be held on 25.07.2022. During Special Camp on 2019, Wheelchairs and Tricycles have been provided to 161 nos. CLPs of Gandhipalli at Nayabazar and 165 nos CLPs of Neherupalli at Nayabazar.

c) **ASSISTANCE TO PARENTS:**

- Vide Letter No.3054, dated-15/07/2022 the Deputy Commissioner, CMC, Cuttack & Executive Officer, Choudwar Municipality has been requested to submit the list of CLPs for process of support money to parents.

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Additional Secretary to Govt.  
SSEPD Department



Copy of the Letter No.3054, dated-15.07.2022 of District Social Security Officer, Cuttack is annexed at Annexure-B.

d) **PRE & POST MATRIC SCHOLARSHIP:**

- 32 nos. application have been sanctioned vide Order no.-3020, dated-13.07.2022 towards grant of the Scholarship to the cured Leprosy Children and children of cured Leprosy Person studying at Pre & Post Matriculation or Post-Secondary during the year 2022-23 @Rs.800/- per month maximum upto 10 months amounting to total Rs.8000/- per applicant against the Neherupalli at Nayabazar, Cuttack.

Copy of the Sanction Order No.3020, dated-13.07.2022 is annexed at Annexure-C.

e) **SKILL DEVELOPMENT TRAINING**

- Vide Letter No.-2284, dated-11.07.2022, District Programme Co-ordinator, Mission Shakti, Cuttack/ District Programme Manager, Odisha Livelihood Mission, Cuttack was intimated a list of 27 nos. SHGs under Neherupalli at Nayabazar, Cuttack for finalization and to organize the Skill Development Training. The required information of Gandhipalli at Nayabazar is sought from the Secretary of the concerned Colony.

Copy of the Letter No.2284, dated-11.07.2022 of District Social Security Officer, Cuttack and Proceeding of the meeting is annexed at Annexure-D Series.

f) **SELF EMPLOYMENT:**

g) **SELF HELP GROUP:**

- 27 nos. graded SHGs has been formed in the Leprosy Colony at Neherupalli, Nayabazar, Cuttack. Accordingly the one time assistance for initial activity and start-up capital shall be provided soon.


The list of the graded SHGs is annexed at Annexure-E.

h) **MARRIAGE INCENTIVE & SUPPORT:**

One application for assistance to Guardian for Marriage of Daughter has been received i.e. Sanghamitra Sahoo D/o- Prassana Kumar Sahoo, At- Ghatakula, Madhupatna, Santoshi Nagar, Cuttack and it has been sent to the Superintendent, Leprosy Home & Hospital, Nayabazar, Cuttack vide letter No.2113/SS, dated 20.06.2022 for verification of genuineness of CLP certificate. After receipt of the verification letter the application is to be sanctioned immediately.

Copy of the Letter No.2113/SS, dated-20.06.2022 of District Social Security Officer, Cuttack is annexed at Annexure-F.

TRUE COPY ATTESTED

  
Additional Secretary to Govt.  
SSEPO Department

i) SENSITIZATION OF WORKERS & ACTIVITIES:

Govt. officials of H&FW Deptt. and ICDS are regularly sensitized. Also, all BSSOs have been sensitized on Leprosy Rehabilitation.

j) COMMUNITY AWARENESS:

As per H&FW Deptt. various health activities have been conducted by the health administration, Cuttack i.e. Weekly Health Clinic rederring DPMR Services, RCS evaluation & Referral, MCR Footwear measurement & distribution, Ulcer care material distribution, minor ailment treatment etc.

k) RESEARCH & DOCUMENTATION:

Concerned authorities will look in to these issues and try to solve them earliest.

Your's faithfully,


  
District Social Security Officer,  
Cuttack.

Memo No. 3117 /SS, Dt. 21-07-2022

Copy to OIC (Res.) to Collector/Steno to ADM(G.) for kind information of Collector/ ADM(G.), Cuttack.

  
District Social Security Officer,  
Cuttack.

TRUE COPY ATTACHED

  
Additional Secretary to Govt.  
SSEP Department

- 29 -

OFFICE OF THE CHIEF DISTRICT MEDICAL & PUBLIC HEALTH OFFICER  
CUTTACK

ଜିଲ୍ଲାମୁଖ୍ୟଚିକିତ୍ସାଓଜନସ୍ୱାସ୍ଥ୍ୟଅଧିକାରୀଙ୍କକାର୍ଯ୍ୟାଳୟ, କଟକ

Letter No 10195 / CDM&PHO, Cuttack Date 08/06/2022

To

The District Social Security Officer,  
Cuttack

Sub: Compliance to the WP( C) No-13403 of 2015 filed by Bipin Bihari Pradhan vrs State of Odisha & others

Ref: Letter No-364 dated 31.05.2022 of DPH, Odisha in pursuance to Letter No-25247 dated 20.05.2022 of office of Advocate General, Odisha

Sir,

With reference to the above cited letters and subject, it pertinent to mention here that the term Cured Leprosy Person (CLP) means any person who has completed a prescribed course of Multi Drug Therapy (MDT) (6 months for PB/12 months for MB Regimen). Similarly CLPs with Grade-I Disability means Loss of Sensation in Hand & Feet due to damage of peripheral nerve(s), which must not be confused with loss of sensation in the Skin Patches and CLP with Grade-II Disability means Visible Damage or disability like red eye, corneal ulcer or uveitis in eye, lagophthalmos, foot drop, claw hand/toes, wounds or ulcers, loss of tissue due to partial absorption of fingers or toes. The disease burden in Leprosy is primarily CLP having Gr-I & Gr-II disability, who requires regular follow-up and care. The number of such cases in the district is 1677 (in Leprosy Colonies 704 & Outside Leprosy Colonies- 973). This is cumulative figure up to 31<sup>st</sup> March 2022.

G-1 MCR Footwear is recommended for CLPs having anesthetic foot and G-2 MCR Footwear is recommended for persons having anesthetic disfigured/un-even foot. However, this special MCR Footwear is not recommended routinely for all the persons affected with Leprosy. A comfortable, locally available, socially acceptable footwear with soft insole and tough outer sole with back strap is recommended to those who can afford.

As per the Hon'ble High Court's order dated 18.05.2022 on point-6, it was mentioned that out of 2346 Cured Leprosy Person (CLP) 360 cases have been provided with MCR footwear. However, the figures themselves seem to be on the basis of data dating back to 2009 & not the latest data.

TRUE COPY ATTESTED

P.T.O

Additional Secretary to Govt.  
Social Security Department

Compliance:

Figure of 2346 relates to the cumulative information of Cured Leprosy Person (CLP) residing outside Leprosy Colonies & have successfully completed full course of MDT Treatment from 2009 to 2021-22. The details are attached as Annexure-1.

360nos of MCR Footwear in the year 2021-22 were provided to the deserving disabled CLPs residing in different Blocks & Urban areas, outside the colonies of Cuttack district. It may also to be noted that 107 nos of MCR Footwear have already been provided in the current year i.e.- 2022-23 (upto May-22) to above categories. Details are annexed as Annexure-2.

Similarly, <sup>552 nos.</sup> (599) nos of MCR Footwear in the year 2021-22 and 123nos In the year 2022-23 (upto May-22) were provided to the deserving disabled CLPs residing in Leprosy Colonies of Cuttack district. The details are attached as Annexure-3.

Updated Detail line listing of beneficiary for Footwear & Ulcer kit for the year 2021-22 & 2022-23 (up to May-22) is also enclosed for kind reference.

Yours faithfully

*[Signature]*  
ADPHO (Lep), Cuttack

Memo No 10105 Date 28/06/2022

Copy submitted to the Additional Director, Leprosy, Odisha / Director of Public Health, Odisha, Bhubaneswar for favour of kind information & necessary action.

*[Signature]*  
ADPHO (Lep), Cuttack

TRUE COPY ATTESTED

*[Signature]*  
Copy to Govt.  
Department

By Email  
**OFFICE OF THE COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK**  
(SOCIAL SECURITY & EMPOWERMENT OF PERSONS WITH DISABILITIES SECTION)  
Email Id: [dssoclc.od@gov.in](mailto:dssoclc.od@gov.in)

Letter No. 3054 /SS//

Dt. 15/07/2022

To

The Deputy Commissioner-cum-SIO, CMC, Cuttack.  
The Executive Officer, Choudwar Municipality, Cuttack.

Sub. : Implementation of different Social Security Schemes of SSEPD Deptt. for Cured Leprosy Persons in the Leprosy Colonies.

Madam,

With reference to the subject cited above, I am to inform that, as Hon'ble Court desires a visible change in the living condition of Cured Leprosy Persons as well as proceeding of 3<sup>rd</sup> Sub-Committee meeting held on 23.06.2022, you may take necessary steps for implementation of different social security schemes for all the eligible CLPs with not less than 40% disability such as Pension under Madhu Babu Pension Yojana (MBPY) / Ration under NFSA scheme / Financial Assistance for marriage of daughters / Support Money to Parents (Guardian for their Children)/ Pre & Post Matric Scholarship/ Skill Development Training of Cured Leprosy Persons in the Leprosy Colonies i.e. Gandhipali, Nayabazar, Cuttack/ Nehrupali, Nayabazar, Cuttack and Trinathpali, Choudwar and submit the detailed action taken in the matter to this office for onward transmission to Govt.

Your's faithfully,

  
District Social Security Officer,  
Cuttack.

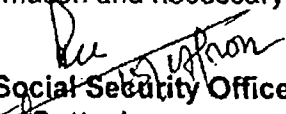
Memo No. 3055 /SS, Dt. 15-07-2022

Copy forwarded to the Secretary, Neherupali and Gandhipali, Nayabazar, Cuttack / Secretary Trinathpali, Nayabazar, Cuttack for information. They are requested to prepare a detail data of left out CLPs and submit to concerned Deputy Commissioner and E.O.s with a copy to DSSO, Cuttack for coverage under different social security schemes.

  
District Social Security Officer,  
Cuttack.

Memo No. 3056 /SS, Dt. 15-07-2022

Copy to ADPHO (Lep.), Cuttack for information and necessary action.

  
District Social Security Officer,  
Cuttack.

Memo No. 3057 /SS, Dt. 15-07-2022

Copy to OIC (Res.) to Collector/Steno to ADM(G.) for kind information of Collector/ ADM(G.), Cuttack.

  
District Social Security Officer,  
Cuttack.

Memo No. 3058 /SS, Dt. 15-07-2022

Copy submitted to the Additional Secretary to Govt. in SSEPD Deptt., Odisha for favour of kind information.

  
District Social Security Officer,  
Cuttack.

TRUE COPY ATTACHED

By Email

OFFICE OF THE COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK  
(SOCIAL SECURITY & EMPOWERMENT OF PERSONS WITH DISABILITIES SECTION)  
Email Id: [dsoctc.od@gov.in](mailto:dsoctc.od@gov.in)

Order No. 3020 /SS/ Dt. 13 / 07 / 2022

- Sanction is hereby accorded for grant of scholarship to the Cured Leprosy Children and Children of cured Leprosy Persons studying at pre- and post- matriculation or post-secondary in favour of the following students towards reimbursement of scholarship (financial assistance) for the academic year subject to maximum period of 10 months in an academic year.
- The rate of scholarship is:
  - Pre-Matric (From Std. V to X) Rs.800.00 PM
  - Post-Matric (From Std. XI - XII) Rs.1000.00 PM
  - General Graduate / Post Graduate Courses Rs.1500.00 PM
  - Professional Degrees / Diplomas/ Certificates Rs.2000.00 PM
- The amount is payable to the students to their respective Bank A/c. through E-transfer.
- The applicant shall have family income of not more than Rs.2,40,000.00 per annum.
- Format of sanction order

Sl. No.	Name of the Student with Father's/ Mother's Name	Permanent Address	Name of the Institution where continuing study	Period of sanction	Course/ Class	Amount Sanctioned @Rs.800/-PM & period of 10months. (in Rs.)
1	2	3	4	5	6	7
1	Suchitra Mallick. D/o- Madhab Mallick	Neherupali, Nayabazar, Cuttack	Nehru Nodal Uccha Bidyapitha, Nayabazar, Cuttack-4	2022-23	IX	8000.00
2	Rabindra Panda, S/o- Gopinath Panda	Do-	Do-	2022-23	IX	8000.00
3	Parameswar Behera, S/o- Prashant Kumar Behera	Do-	Do	2022-23	IX	8000.00
4	M. Mrutyunjay Mishra, S/o- Pratap Kumar Mishra	Do-	Do	2022-23	IX	8000.00
5	Ananda Bagh, S/o-Dilip Bagh	Do-	Do	2022-23	IX	8000.00
6	Amit Rout, S/o- Susant Kumar Rout	Do-	Do	2022-23	IX	8000.00
7	Dipti Parija, D/o- Purusottam Parija	Do-	Do	2022-23	IX	8000.00
8	K. Meghana Rao, D/o- K. Bishnu Rao	Do-	Do	2022-23	IX	8000.00
9	Rekha Sethy, D/o- Prabina Sethy	Do-	Do	2022-23	IX	8000.00
10	Studilaxmi Nayak, D/o- Bhagirathi Nayak	Do-	Do	2022-23	IX	8000.00
11	Kalpana Patel, D/o- Iswara Patel	Do-	Do	2022-23	IX	8000.00
12	Monalisha Nayak, D/o- Pramod Nayak	Do-	Do	2022-23	IX	8000.00
13	Subham Behera, S/o- Sukadev Behera	Do-	Do	2022-23	IX	8000.00
14	Sneha Mayee Parida, D/o-Taranisen Parida	Do-	Do	2022-23	IX	8000.00

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Additional Secretary to Govt

16	Subhashree Sahani, D/o- Nandi Sahani	Do-	Do	2022-23	IX	8000.00
17	Bhagyashree Dora, D/o- Prakash Dora	Do-	Do	2022-23	IX	8000.00
18	Subhalaxmi Pradhan, D/o-Sanjaya Pradhan	Do-	Do	2022-23	IX	8000.00
19	Udaya Kiran Panda, S/o- Manas Ranjan Panda	Do-	Do	2022-23	IX	8000.00
20	Rajalaxmi Mahakud, D/o- Panchu Mahakud	Do-	Do	2022-23	IX	8000.00
21	Subhadra Behera, D/o- Laxman Behera	Do-	Do	2022-23	IX	8000.00
22	Shibram Naik, S/o- Suresh Nayak	Do-	Do	2022-23	X	8000.00
23	Saroj Kumar Nayak, Rushibar Nayak	Do-	Do	2022-23	X	8000.00
24	SwatiSwarupa Sahoo, D/o- Sisir Kumar Sahoo	Do-	Do	2022-23	IX	8000.00
25	Subhalaxmi Jena, D/o- Rabinarayan Jena	Do-	Do	2022-23	IX	8000.00
26	Akankshya Gupta, D/o- Man Mohan Gupta	Do-	Do	2022-23	IX	8000.00
27	Rahul Kumar Prusty, D/o-Late Sambhunath Prusty	Do-	Do	2022-23	IX	8000.00
28	Balaram Padhi, S/o- Kanchan Padhi	Do-	Do	2022-23	IX	8000.00
29	Ankita Sethy, D/o- Babula Sethy	Do-	Do	2022-23	VIII	8000.00
30	Supriya Maharana, D/o- Champa Moharana	Do-	Do	2022-23	VIII	8000.00
31	Bhagyalaxmi Pradhan, D/o-Ranjan Pradhan	Do-	Do	2022-23	VIII	8000.00
32	Krushna Sahoo, S/o- Hari Sahoo	Do-	Do	2022-23	VIII	8000.00
	Bikash Sahoo, S/o- Bhagaban Sahoo	Do-	Do	2022-23	VIII	8000.00
Grand Total						2,56,000.00

(Rupees Two Lakh Fifty Six Thousand) only


  
COLLECTOR, CUTTACK.

Memo No. 3021 / SS, Dt. 13-07-2022

Copy forwarded to the Secretary, Neherupali, Nayabazar, Cuttack for information.

Copy forwarded to H.M., Nehru Nodal Ucha Bidyapitha, Nayabazar, Cuttack-4 for information.

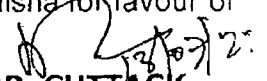
Copy forwarded to the Deputy Commissioner-Cum-SIO, CMC, Cuttack for information.

  
COLLECTOR, CUTTACK.

Memo No. 3022 / SS, Dtd. 13-07-2022

Copy submitted to the Additional Secretary to Govt. in SSEPD Deptt., Odisha for favour of kind information.

TRUE COPY

  
COLLECTOR, CUTTACK.

Additional Secretary to Govt.  
SSEPD Department

OFFICE OF THE COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK  
(SOCIAL SECURITY & EMPOWERMENT OF PERSONS WITH DISABILITIES SECTION)  
Email Id: [dssoctc.od@gov.in](mailto:dssoctc.od@gov.in)

Letter No. 2284 /SS//

Dt. 11/07/2022

To

The DPC, Mission Shakti, Cuttack/  
DPM, OLM, Cuttack.


Sub. : Submission of List of SHGs for preparation of Skill Development Training Programme.

Madam,


With reference to the subject cited above, I am to send herewith the 27 nos of list of SHGs under Neherupali, Nayabazar, Cuttack for process of Skill Development Training Programme. As per proceeding dated 30<sup>th</sup> June, 2022 you may finalize the trade for Skill Development Training Programme of CLPs at Neherupalli, Nayabazar, Cuttack through the BPC concerned and intimate the details of such trades to this office at an early date.

Encl: As above

Your's faithfully,

  
District Social Security Officer,  
Cuttack.

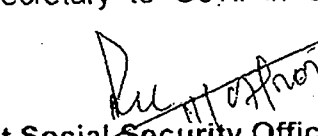
Memo No. 2285 /SS, Dt. 11/07/22  
Copy forwarded to the Secretary, Neherupali, Nayabazar, Cuttack for information.

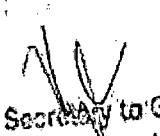
  
District Social Security Officer,  
Cuttack.

Memo No. 2286 /SS, Dt. 11/07/22  
Copy to OIC (Res.) to Collector for kind information of Collector, Cuttack.

  
District Social Security Officer,  
Cuttack.

Memo No. 2287 /SS, Dt. 11/07/22  
Copy submitted to the Additional Secretary to Govt. in SSEPD Deptt., Odisha for favour of kind information.

  
District Social Security Officer,  
Cuttack.

  
Additional Secretary to Govt.  
SSEPD Department



**MINUTES OF MEETING FOR ORGANIZATION OF SKILL DEVELOPMENT TRAINING OF CURED LEPROSY PERSONS IN THE LEPROSY COLONIES OF THE DISTRICT, 2022**

Date: 30<sup>th</sup> June 2022 (04.00 PM)

Venue: Office of DSSO, Cuttack

The meeting was held under the chairmanship of District Social Security Officer, Cuttack for Organization of Skill Development Training of Cured Leprosy Persons in the Leprosy Colonies of the District i.e. Gandhipali & Neherupalli, Nayabazar, Cuttack.


DPC, Mission Shakti as well as DPM, OLM, Cuttack, Sadashiba Swain, Secretary Neherupali and Praddep Ku. Pradhan, Secretary, Gandhipali were present in the meeting.


At the outset, the DSSO explained that, Govt. in SSEPD Deptt., Odisha has entrusted Mission Shakti & OLM for the livelihood and skill development of Cured Leprosy Persons which is a part of rehabilitation in consultation and assistance of Odisha Livelihood Mission as Hon'ble Court desires a visible change in the living condition of Cured Leprosy Persons.

- The DPC, Mission Shakti has elaborated different activities i.e. tailoring, weaving & mushroom cultivation training undertaken with them.
- It has been decided that, both the Secretary of Gandhipali & Neherupali has to submit the list of SHGs with S.B. Account details to the office of the DSSO, Cuttack within 7 days for preparation of training programme.
- After receipt of the SHGs list, the concerned BPC will visit the colonies and finalize the training programme in consultation with the DSSO.
- It has also been informed both the Secretary of Gandhipali & Neherupali to submit the list of eligible CLPs with not less than 40% disability (as per letter No.8871/SSEPD, dtd.23.11.21 of Govt. in SSEPD Deptt.) for processing of MBPY . Also submit the application form for sanction assistance under scholarship to the office of the DSSO immediately.
- As per proceeding of 2<sup>nd</sup> Sub-Committee meeting held on 22.04.2022, it has been mentioned here that, in case of the amount spent in the SAHAYA Scheme for providing Livelihood Kit to the CLPs of both the colonies the detailed funds received from Government and expenditure incurred for this has been elaborated clearly among the members present there and also it has been requested both the colony representative's to submit the list of left out CLPs for processing of the CLP kit.

The meeting ended with a vote of thanks to the chair.

TRUE COPY ATTESTED

  
Additional Secretary to Govt.  
SSEPD Department

  
District Social Security Officer,  
Cuttack.

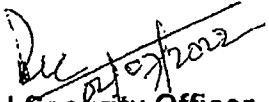
15 Memo No. 2203 ISS, Dt. 02/07/2022

16 Copy submitted to the DPC, Mission Shakti and DPM, OLM, Cuttack for information  
and necessary action.

17   
18 District Social Security Officer,  
Cuttack.

19 Memo No. 2204 ISS, Dt. 02/07/2022

20 Copy submitted to the Secretary, Gandhipali & Neherupali, Nayabazar, Cuttack fo  
information and necessary action.

21   
22 District Social Security Officer,  
Cuttack.

23 Memo No. 2205 ISS, Dt. 02/07/2022

24 Copy submitted to the District Leprosy Officer, Cuttack for favour of information.

25   
26 District Social Security Officer,  
Cuttack.

27 Memo No. 2206 ISS, Dt. 02/07/2022

28 Copy submitted to OIC (Res.) to Collector/Steno to ADM(G.) for kind information of  
Collector/ADM(G.), Cuttack.


29   
30 District Social Security Officer,  
Cuttack.

31 Memo No. 2207 ISS, Dt. 02/07/2022

32 Copy submitted to the Additional Secretary to Govt. in SSEPD Deptt., Odisha for  
favour of kind information.

33   
34 District Social Security Officer,  
Cuttack.

TRUE COPY ATTESTED ?

  
Additional Secretary to Govt.  
SSEPD Department

NEHERU COLONY S.H. GROUP LIST - 37 -

ANNEXURE - 2

JULY - 2022

Secy./President

Mem. No.

1	SAY JAGANNATH GROUP	PRAMILA BHOI	8018703735	GRADATION DONE
		SUKANTI BEHERA	7894023615	
2	BIRAJA MISSION SHAKTI	SARASWATI PARIDA	7064833201	GRADATION DONE
		SANJU SAHOO	7978965241	
3	RADHARANI GROUP	BASANTI PRADHAN	8980751926	GRADATION DONE
		SUKANTI DAS	7653083400	
4	SAI MISSION SHAKTI	BASANTI SAHOO	8093312386	GRADATION DONE
		JANAKI BISWAL	9777361192	
5	LAXMI NARAYAN S.H. GROUP	ANJALI PAIDA	8984504568	GRADATION DONE TRUE COPY ATTESTED
		PRABHATI KHOLAR		
6	BISHNUPRIYA S.H. GROUP	BHARATI JENA	8598008953	GRADATION DONE
		TILLOTAMA MALLICK	7381211572	

37  
1

Secretary to Govt.  
Department

SYANSMOBI S.H. GROUP	MADHURI NAYAK	8480404209	GRADATION DONE
	RINKIADA PRADHAN	8984606189	
BARADA S.H. GROUP	JHARANA SAHOO	9439111087	GRADATION DONE
	MAMATA BEHERA	9777257791	
LAXMI MISSION SHAKTI	NIRUPAMA SAHOO	9937726691	GRADATION DONE
	DAMAYANTI	8455925277	
RAMESWARI MISSION SHAKTI	SABITA ROOY	9338636364	GRADATION DONE
	REBATI BEHERA		
SARASWATI S.H. GROUP	CHHAYARANI DASHI	9237006409	GRADATION DONE
	SARITA MARTHA	8018704970	
MAA DURGA S.H. GROUP	RENUBALA KHONTA	9937934377	GRADATION DONE
	RAHIMA BIBI	9178782620	
MAA <del>BO</del> BIRAJA S.H. GROUP	REBATI SAHOO	8093311212	GRADATION DONE
	KOUSALYA PATTNAIK	8339918467	
DHANALAXMI S.H. GROUP	SABITA MEHRE	9178633536	GRADATION DONE M.P. - 1
	AMBIRA LENKA	7436943316	
MAA SANTOSHI S.H.	SORANIZ ROOY	9776662066	GRADATION DONE

TRUE COPY ATTESTED

Suby to Govt.

SSERO


16	MAA TARUNI S.H GROUP	PRAMILA ROOT	9776158237	GRADATION
		DURNIMA	9178791365	
17	JYOTI MAHILA MISSION SHAKTI	LAXMI PRADHAN	948947519	GRADATION DONE
		MANGOLI SINGH	8598995840	
18	BABA RAMESWARA S.H. GROUP	PRAMILA BEHERA	9178216060	GRADATION DONE
		MAMI JENA	7788013056	
19	KAMALINI S.H GROUP	PADMA BHOI		GRADATION DONE
		BOLI DHEHURT	8598960262	
20	SARALA S.H GROUP	SHREEMATI MAYAK	8144748873	GRADATION DONE
		SUNAMANTI BISWAL	9776928262	
21	BRAJESWARI S.H GROUP	SHANTI PRADHAN		GRADATION DONE
		GOURIMANI SAHOO	8895579101	
22	ALEKHA NANDA S.H GROUP	ANJALI BARIK	8249257856	GRADATION DONE
		ARNAPORNA PRADHAN	9777509520	
		REBATI SAHOO	8093311213	
23	MAA BIRAJA S.H GROUP	KOUSALYA PAITNAIK	8839918467	GRADATION DONE
		MAMUNI DASH	8389846994	
24	BRUNDABAT S.H GROUP	PARBATI DHEHURT	8144479231	GRADATION DONE
25		SATVADHANA		

TRUE COPY ATTESTED

Additional Secretary to Govt.  
SSPPD Department

26	BARKH DHABOLESWAR W.H. GROUP	ARNADURMA NAYAN BARKH BONGH	6372596805	GRADATION DONE
27	BANIADURDA	RAJALAKSHMI JENA SENDAJ (CHIKU)	8144166318 7008823226	GRADATION DONE
28				
29				
30				

TRUE COPY ATTESTED

  
Additional Secy to Govt.  
(SSEP Department)

d Sankshubha Secy  
D-07.07.22  
(Alakhen Colony)

OFFICE OF THE COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK  
(SOCIAL SECURITY & EMPOWERMENT OF PERSONS WITH DISABILITIES SECTION)

Email Id: [dssoctc.od@gov.in](mailto:dssoctc.od@gov.in)

41

Letter No. 2143 /SS//

Dt. 20/06/2022

To

The Superintendent,  
Leprosy Home & Hospital, Nayabazar, Cuttack.

Sub: Verification of genuineness of CLP certificate.

Sir,

With reference to the subject cited above, I am to say that, one Prasanna Kumar Sahoo, S/o-Upendra Sahoo presently residing At-Ghatakula, Madhupatna, Santoshi Nagar, Cuttack-753010, has been applied for Assistance to Cured Leprosy Persons/Guardian for Marriage of Daughter before the undersigned. In the above matter CLP certificate of the applicant needs to be verified.

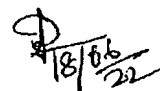
Hence, I am to enclose the copy of the CLP certificate of the following CLP and to verify the genuineness / authenticity of the certificate.

Sl. No.	Name & Address of the CLP	Category	Certificate No.
1	Prasanna Kumar Sahoo, S/o-Upendra Sahoo, At-Ghatakula, Madhupatna, Santoshi Nagar, Cuttack-753010	CLP	Nil

This may be treated as extremely URGENT. An early response in this matter is highly essential.

Encl: As above

*Yours faithfully,*

  
District Social Security Officer,  
Cuttack.

Memo No. 2114 /SS, Dt. 20/06/2022

Copy to ADPHO (Lep.), Cuttack for information and necessary action.

  
District Social Security Officer,  
Cuttack.

Memo No. 2115 /SS, Dt. 20/06/2022

Copy to Prassana Kumar Sahoo At-Ghatakula, Madhupatna, Santosi Nagar, Cuttack-753010 for information.


  
District Social Security Officer,  
Cuttack.

Memo No. 2116 /SS, Dt. 20/06/2022

Copy to OIC (Res.) to Collector for kind information of Collector, Cuttack.

  
District Social Security Officer,  
Cuttack.

TRUE COPY ATTESTED

  
Additional Secretary to Govt.  
SSEPD Department

- 42 -

OFFICE OF THE COLLECTOR, JAJPUR  
(SOCIAL SECURITY & EMPOWERMENT OF PWDS DEPTT.)  
Ph.: 06728-222475, PIN-755001.



ଜିଲ୍ଲାସାହିବାନଙ୍କ କାର୍ଯ୍ୟାଳୟ: ଯାଜପୁର  
(ସାମାଜିକ ସୁରକ୍ଷା ଓ ଭିନ୍ନଶ୍ରମ ସଶକ୍ତିକରଣ ବିଭାଗ)  
ଦୂରଭାଷ: ୦୬୭୨୮-୨୨୨୪୭୫, ପିନ୍-୭୫୫୦୦୧

(Office E-mail: [dsao-jajpur@gov.in](mailto:dsao-jajpur@gov.in)  
& [jajpurdsso@gmail.com](mailto:jajpurdsso@gmail.com))

No.....850..... / S.S.Dt...22/07/2022

To  
The Additional Secretary to Govt.  
SS&EPD Deptt. Odisha, Bhubaneswar.

Sub: Submission of compliance report on implementation of the orders dt.23.02.2022 of Hon'ble High Court of Odisha in WP(C) No.13403 of 2015 (Bipin Bihari Pradhan vrs State of Odisha and others).

Ref: Letter No.5399/SSEPD,dtd.18.07.2022.

Madam,

In inviting a reference to the subject cited above, I am to enclose herewith the compliance report on implementation of the orders dt.18.05.2022 of Hon'ble High Court of Odisha in WP(C) No.13403 of 2015 (Bipin Bihari Pradhan vrs State of Odisha and others) on the present living condition of the inmates of Gandhi Nagar Leprosy colony in Jajpur Road under Jajpur District for taking further necessary action.

Yours faithfully

*[Signature]*  
22/07/2022

District Social Security Officer  
District Social Security Officer  
Jajpur

Memo No. 851 /SS, Dt. 22/07/2022  
Copy submitted to OSD to Collector, Jajpur for kind information of Collector.

TRUE COPY ATTESTED

*[Signature]*  
22/07/2022

District Social Security Officer  
District Social Security Officer  
Jajpur

*[Signature]*  
Additional Secretary to Govt.  
SSEPD Department



**Compliance report on implementation of the orders dt.23.02.2022 of Hon'ble High Court of Odisha in WP(C) No.13403 of 2015 (Bipin Bihari Pradhan vrs State of Odisha and others) of Gandhi Nagar Colony, J.K. Road, Jaipur.**

**1. Survey and Identification**

Survey of CLPs has been completed at Gandhi Nagar Leprosy Colony Jaipur Road, Jaipur. The list of Cured leprosy Persons has been maintained by the District Leprosy Officer (DLO). Based on this, the data of their family members have been collected. Their children have been identified. Also, the places of their educational institutions have been identified which has help to cover them under different rehabilitation programmes of the Government.

**2. Assistive Devices**

District Leprosy Officer has reported that 79 pair of MCR shoes (Gr-1) have already been provided to LAPs till 28.06.2022 & Now the measurement has been taken on 29.06.2022 to provide 8 no. of MCR shoes to (Gr-2) LAPs & 4 no. of MCR shoes to (Gr-1) LAPs by the help of CRSR, Bhadrak Technician staff. Also 78 no. of Ulcer kits were distributed to the CLPs. It is a continuous process. Also, seven (07) no. of CLPs have been given Tricycles for better mobility.

**3. Assistance to Parents**

11 no. of children were identified & the financial assistance @ Rs.1000/- per month per beneficiary will be provided to their parents very soon after production of their required documents. (Annexure-A)

**4. Pre & Post Matric Scholarship**

There are no students identified to avail pre-matric & post matric scholarship for the year'2021-22.

**5. Skill Development Training**

The Sub-Committee under Technical Committee has visited the Leprosy Colony for counseling of candidated aged between 18-45 years for enrolling them into skill development training programme for wage/self-employment. As a result, 12 no. of candidates had shown their interest for enrolling themselves in the trade Tailoring. The details are annexed in separate sheet as Annexure-B.

**6. Self Employment**

CLPs will be provided @ Rs.5000/- per family towards to adopt the trade like Goatery, Poultry etc. to start their business from home-based units and earn livelihood for themselves and their families. After processing of required documents funds will be released to the CLPs to start their business.

TRUE COPY ATTESTED

  
Additions to the list of CLPs  
SSEPO Department

7. Self Help Group

SHG have been formed in the Colony for livelihood activities. The activity and SHG wise details are as follows:

SHG wise proposed activity details			
Sl.No.	SHG Name	No. of Members	Proposed activities
1	Tulasi SHG	10	Goatery
2	Vyasa Sarovar SHG	10	Goatery

These SHG groups shall be provided revolving funds @ Rs.50, 000/- to each group after receiving the required documents.

8. Marriage Incentive & Support

No eligible case has been identified to cover under Marriage Incentive award.

9. Sensitization of Workers & Activities

It has been fixed by the Medical Team to visit the the colony in every 2<sup>nd</sup> and 4<sup>th</sup> Thursday of the month. Govt. officials of H&FW Deptt & ICDS are regularly sensitized. Also, all BSSO, have been sensitized on Leprosy rehabilitation.

10. Community Awareness

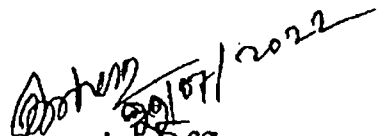
The Sub-Committee under the Technical Committee has visited the Leprosy Colony on 29.06.2022. They interacted the inmates of the Gandhi Nagar Leprosy colony, Jajpur Road, Jajpur. They were satisfied with the rehabilitation programme.

11. House under Rural housing scheme.

All homeless CLPs residing at the Gandhi Nagar Colony are not covered under housing scheme as the land over which they are residing comes under Jangal kism. District administration has proposed to set up houses for CLPs in the area of Kanheipur, Jajpur Road in Govt. land to cover them under rural housing scheme but they have refused to be resettled in the said place. They were requested to continue at Gandhi Nagar colony by changing the kism of the said land and may be provided houses for accommodation.

TRUE COPY ATTESTED

  
Additional Secretary to Govt.  
SSEPD Department

  
District Social Security Officer  
District Social Security Officer  
Jajpur

-45-

Annexure-A

Sl.No	Name of the Children	Father/Mother Name	Age	Class	School Name
1	Asha Singh	Man Singh	13	VI	NCHS,Jajpur Road
2	Kanchan Jena	Sudarsan Jena	13	VI	NCHS,Jajpur Road
3	Sagar Behera	Sanatan Behera	13	VI	NCHS,Jajpur Road
4	Priya Bindhani	Anam Bindhani	13	VI	NCHS,Jajpur Road
5	Sita Rana	Katia Rana	13	VI	NCHS,Jajpur Road
6	Sima Beshra	Guruba Beshra	15	X	NCHS,Jajpur Road
7	Pinky khatua	Sarat Khatua	14	IX	Sashi Bhusan Balika Bidyalaya,jajpur Road
8	Mamata Rana	Chaun Rana	12	VII	Sashi Bhusan Balika Bidyalaya,jajpur Road
9	Bharati Moharana	Ananta Moharana	12	VII	Sashi Bhusan Balika Bidyalaya,jajpur Road
10	Sukanti Behera	Dusha Behera	15	IX	NISWA Anathasram
11	Krishna Barik	Somanath Barik	11	V	Chuna Bhatli School

*[Handwritten Signature]* 22/07/2022

District Social Security officer  
Jajpur  
District Social Security Officer  
Jajpur

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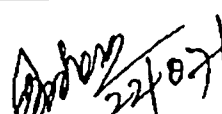
*[Handwritten Signature]*  
Additional Secretary to Govt.  
SSEPD Department

- 46 -  
Annexure-8

Sl.No.	Name of the Candidate	Father/Husband Name	Age	Sex	Proposed Trade
1	Sarojini Rana	W/o-Rabi Rana	35	F	Talloring
2	Sita Singh	Guruba singh	22	F	Talloring
3	Gita Singh	Guruba singh	25	F	Talloring
4	Nllasa Mararana	Trilochan moharana	20	F	Talloring
5	Sankuri Behera	w/o-Badal Rout	25	F	Talloring
6	Rina Behra	Sanatan Behera	22	F	Talloring
7	Sabita rana	Sanatan rana	19	F	Talloring
8	Susama Singh	W/o-Shyamsundar Singh	30	F	Talloring
9	Pinki Rana	Chau rana	24	F	Talloring
10	Rita Singh	Guruba Singh	22	F	Talloring
11	Susama Jena	Sudarshan Jena	21	F	Talloring
12	Laxmi Munda	Kalia Munda	35	F	Talloring

TRUE COPY ATTESTED

Additional Secretary to Govt.  
SSEPD Department

  
 District Social Security officer  
 District Social Security Officer  
 Jaipur

22/07/2029

- 47 -

OFFICE OF THE DISTRICT MAGISTRATE & COLLECTOR, JHARSUGUDA  
(Social Security Section)

E-mail: ssep.d.jharsuguda@gmail.com

Letter No. 1436/SS Date- 21.7.2022

To,

The Additional Secretary to Government,  
SSEPD Department, Govt. of Odisha,  
Bhubaneswar.

Sub: Implementation of the orders Dt. 18.05.2022 passed by Hon'ble High Court of Odisha in WP(C) No. 13403 of 2015 (Bipin Bihari Pradhan vrs. State of Odisha and Others).


Ref: Government Letter No. 5399/SSEPD Dt. 18.07.2022.

Madam,


With reference to the letter on the subject cited above, I am directed to submit the compliance on each component of the "Umbrella Scheme for Rehabilitation of Cured Leprosy Persons (CLPs)" in respect of Jharsuguda District.

This is for favour of your kind information and necessary.

Yours faithfully,

  
District Social Security Officer  
District Social Security Officer  
Jharsuguda  
21.7.2022

TRUE COPY ATTESTED

  
Additional Secretary to Govt.  
SSEPD Department

**Bipin Bihari Pradhan- Petitioner**

-vrs-

**State of Odisha and Others- Opposite parties**

Information of WP (C) No. 13403 of 2015 of Jharsuguda District

1. That, the following steps have been taken with regard to the Indira Ashram, Leprosy Colony, Kulemura, Beheramal of Jharsuguda District.

**01. Survey & Identification**

Survey & Identification of Cured Leprosy Person have already been completed in both the colonies as follows.

Sl No	Name of the colony	Total population	Nos. of CLPs	Total Nos. of Household
01	Indira Ashram Colony, Kulemura, Beheramal	128	53	43
02	Brundaban Leprosy Colony, Beheramal, Jharsuguda	58	26	23
<b>Total</b>		<b>186</b>	<b>79</b>	<b>66</b>

**02. Assistive Devices**

Total 10 Nos. of wheel chair, 07 Nos. of Tri-Cycle, 05 Nos. of crutches have been provided to both the colonies. Further MCR shoes measurement had been completed during the month of April-2022 through the staff of DDRC, Sambalpur which will be distributed during the month of July-2022 as per the information of DSSO, Sambalpur.

**03. Assistance to parents**

TRUE COPY This scheme is applicable for the parents of CLPs in order to support such parents in successfully bringing up their children against societal intolerance, stigma, discrimination and violence.

It was found that in this colony all CLPs had attended 55 years and above. Now their parents are not in the colonies.



04. Pre- and Post- Matric

In this regard no such application found.

05. Skill Development Training

The RSETI Director TRL has submitted the proposal for Skill Development Training in the Kulemura Colony i. e. Phenyl and Agarbati making through male, female. The training will be start from the month of August-2022 for 15 days.

06. Self Employment Kit

After completion of Training the Self Employment Kits will be provide to the Trainee inmates of the colony.

07. Self Help Group

One SHG formed in the Indira Ashram Colony, Kulemura, Beheramal of Jharsuguda District namely "Jai Maa Samlei" consisting of 12 Nos. of members. They have not yet opened the pass book which is under process.

08. Marriage Incentive

No such application for marriage incentive award. When any person identified for marriage then their case will be covered under marriage incentive.

09. Sensitization of workers and activists

The Collector, Jharsuguda instructed to the CDMO, Jharsuguda /DLO, Jharsuguda/DSWO, Jharsuguda for regular sensitization through their field functionaries and also through posters and leaflets on Leprosy Rehabilitation.

10. Community Awareness

The Sub-Committee visited the Indira Ashram Colony, Kulemura on dated 23.06.2022 in presence of ADM (Rev), DSSO, SSSO, Director, RSETI, CDVO, IED Co-ordinator, Jharsuguda and interacted with the CLPs.

Electric/ drinking water/street light/PMAY facility

The Collector, Jharsuguda has been advised to the Executive Officer, Jharsuguda Municipality to provide different facilities such as drinking water, Road, street light and also PMAY as early as possible.

TRUE COPY ATTESTED

Additional Secretary to Govt.  
SSEPD Department

50  
12. DSSO, Jharsuguda

Total 58 Nos. of CLP families have been provided Rs. 290000.00 (Rupees two lakhs ninety thousand) only @ 5000/- for their livelihood of Kulemura Leprosy Colony and also Brundaban Colony of Jharsuguda District. The copy of the letter is enclosed herewith for ready reference.

Besides above the pending work will be completed within 15 days of August 2022.

*C. S. M.*  
21-7-2022  
District Social Security Officer  
Jharsuguda  
Jharsuguda

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*[Signature]*  
Minister of Panchayats to Govt.  
Rural Development Department





OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE, KHORDHA  
(SOCIAL SECURITY SECTION)  
e.mail:dssokhurda1@gmail.com

Letter No. 3329 /, Dated. 20.07.2022

To

**The Addl. Secretary to Govt.,  
Deptt. of SSEPD, Odisha, BBSR**

Sub: - Submission of compliance report on the Order dated 18.05.2022 passed by Hon'ble High Court of Odisha in W.P. (C) No.13403 of 2015 (Bipin Bihari Pradhan Vrs. State of Odisha & others)

Ref:- Memo No.5401/SSEPD, dated.18.07.2022 of Addl. Secretary to Govt., Deptt. of SSEPD, Odisha, BBSR.

Madam,

With reference to the subject cited above, I am to submit herewith the compliance on each component of the "Umbrella Scheme for Rehabilitation of Cured Leprosy Persons (CLPs) in the manner as filed by Balasore District during last hearing dated 18.05.2022 in W.P. (C) No.13403 of 2015 (Bipin Bihari Pradhan Vrs. State of Odisha & others) for favour of kind information and necessary action.

Yours faithfully,

*[Signature]*  
20.07.2022

District Social Security Officer,  
Khordha

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Additional Secretary to Govt.  
SSEPD, Odisha, BBSR

1-58

**Submission of compliance on implementation of "An Umbrella Scheme for rehabilitation of Cured Leprosy Persons" of the Order dated.18.05.2022**

In response to the Affidavit filed by the Collector & District Magistrate, Khordha Hon'ble High Court has instructed to take concerted efforts to individually sensitize the inmates of the four Leprosy Colonies (as mentioned below) about the schemes and encourage them to opt for one or more of the Schemes to improve their status in life.

1. Bapuji Leprosy Colony, Janti Municipality
2. Dharabati Leprosy Colony, Janti Municipality
3. Jagannathpally Kustha Colony, Rasulgarh, Bhubaneswar
4. Ramakrushnapalli Leprosy Colony, Kharavel Nagar, Sriya Talkies Road, Unit-III, Bhubaneswar.

In order to comply the order of the Hon'ble High Court, 3<sup>rd</sup> Sub-Committee Meeting under the Technical Committee for formulation and implementation of rehabilitation Programme for Cured Leprosy Persons has been invited on dated.04.07.2022 under the Chairmanship of the Collector & District Magistrate, Khordha. The meeting proceeding is annexed at Annexure-"1".

The details of the decisions taken for implementation of "An Umbrella Scheme for rehabilitation of Cured Leprosy Persons" is as follows.

**Survey & Identification:** -A Survey has been conducted in four (4) Leprosy Colonies of Khordha district. The detailed report as per survey is given below.

Sl. No.	Name of the Leprosy Colony	Date of Survey of the Colony	Total no. of families residing in the Colony during Survey	Total no. of population residing during survey	Total no. of C.I.Ps residing during survey
1.	Bapuji Leprosy Colony, Janti	30.03.2022	24	69	13
2.	Dharabati Leprosy Colony, Janti	30.03.2022	17	45	10
3.	Jagannath Kustha Colony, Rasulgarh, BBSR	30.03.2022	68	209	35
4.	Ramakrushna Pali Leprosy Colony, Kharavel Nagar, BBSR	04.04.2022 & 05.04.2022	80	253	71
Total			189	576	129

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Assistive devices: -As per survey, 19 nos. of CLPs and 86 nos. of CLPs have been identified for supply of MCR Footwear Grade-I & Grade-II respectively and already supplied to the CLPs are given below :

Sl No.	Name of the Leprosy Colony	MCR Footwear Grade-I			MCR Footwear Grade-II			Remark
		Total no. of CLPs identified during survey for supply of MCR Footwear Grade-I	No. of MCR Footwear Grade-I has been supplied Previously	No. of MCR Footwear Grade-I has been supplied presently	Total no. of CLPs identified during survey for supply of MCR Footwear Grade-II	No. of MCR Footwear Grade-II has been supplied Previously	No. of MCR Footwear Grade-II has been supplied presently	
1.	Bapuji Leprosy Colony, Jatni	02	01	01	08	08	00	All CLPs have been supplied with MCR Footwear.
2.	Dharabati Leprosy Colony, Jatni	03	01	02	08	08	00	
3.	Jagannath Kustha Colony, Rasulgarh, BBSR	03	00	03	17	11	06	
4.	Ramakrushna Palli Leprosy Colony, Kharavel Nagar, BBSR	11	10	01	53	33	20	
<b>Total</b>		<b>19</b>	<b>12</b>	<b>07</b>	<b>86</b>	<b>60</b>	<b>26</b>	

Organisation of BBSA Camp: -The detailed report on Organisation of Bhima Bhoi Bhinnakshayama Samarthyaa Abhiyan (BBSA) Camps in different Leprosy Colonies are given below. As regards issue of Unique Disability ID (UDID) Certificates, the detailed Colony wise report is annexed at Annexure -II and the detailed report on Assessment for Supply of Aids & Appliances to the CLPs in BBSA Camp is annexed at Annexure -III.

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 BBSR, Bhubaneswar

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**Report on BBSA Camp organised at different Leprosy Colonies**

Sl. No.	Name of the Leprosy Colony	Date of BBSA Camp	Total no. of CLPs registered in the Camp	Total No. of CLPs Assessed in the Camp by the Specialists	Total No. of UDID Certificate generated in respect of CLPs	Total no. of CLPs not eligible for UDID
1	Bapuji Leprosy Colony, Jatni	02.05.2022	08	08	08	00
2	Dharabati Leprosy Colony, Jatni	02.05.2022	05	05	05	00
3	Jagannath Kustha Colony, Rasulgarh, BBSR	04.05.2022	05	05	05	00
4	Ramakrushna Palli Leprosy Colony, Kharavel Nagar, BBSR	04.05.2022	65	65	54	11
<b>Total</b>			<b>83</b>	<b>83</b>	<b>72</b>	<b>11</b>

**Report on Assessment for Supply of Aids & Appliances in BBSA Camp**

Sl. No.	Name of the Leprosy Colony	Date of BBSA Camp	Tri-Cycle		Axillary Crutches		Walking Stick		Below knee Prosthesis		Wheel Chair	
			Identified	Supplied	Identified	Supplied	Identified	Supplied	Identified	Supplied	Identified	Supplied
1	Bapuji Leprosy Colony, Jatni	02.05.22	3	0	3	0	0	0	0	0	0	0
2	Dharabati Leprosy Colony, Jatni	02.05.22	7	0	7	0	1	0	2	2	0	0

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 Additional Secretary to Govt.  
 Health Department

-55-



3	Jagannath Kustha Colony, Rasulgarh, BBSR	04.05.22	3	0	0	0	1	0	0	0	1	
4	Ramakrushna Palli Leprosy Colony, Kharavel Nagar, BBSR	04.05.22	38	0	12	0	7	0	2	2	1	1
Total			51	0	22	0	09	0	4	4	2	2

In this regard, the Regional Manger, Auxiliary Production Centre Alimco, Plot No.-14-C, Section -A, Zone (B), Mancheswar, Bhubaneswar has been intimated vide letter No.1992, dated.07.05.2022 (**Annexure - IV**) for supply of above category of Aids & Appliances for distribution of the same to the identified CLPs .

**Report on supply of Wheelchairs to the CLPs during the BBSA Camp.**

Sl No.	Name of the Leprosy Colony	Name of the CLP	Name of his Father	Supply of Aids & Appliances
1.	Jagannath Kustha Colony, Rasulgarh, BBSR	Braja Pradhan	Aparti Pradhan	Wheelchair
2.	Ramakrushna Palli Leprosy Colony, Kharavel Nagar, BBSR	Sridhar Behera	Saunti Behera	Wheelchair

The detailed report on supply of Orthosis and Prosthesis is annexed at **Annexure- "V"**.

**Financial Assistance to Parent:-** 3 no. of CLPs have been identified during resurvey of Leprosy Colonies for provide of financial assistance to the parents. The detailed report is given below.

Sl. No.	Name of the Leprosy Colony	Name of the CLP	Father's Name
1	Jagannath Leprosy Colony, Rasugarh, BBSR	Sripati Dalei	Madhab Dalei
2	Jagannath Leprosy Colony, Rasugarh, BBSR	Susanta Kumar Patra	Nityananda Patra
3	Jagannath Leprosy Colony, Rasugarh, BBSR	Rabindra Dalei	Tulasi Dalei

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Additional Secretary to Govt.  
SSEP Department


Pre-Matric & Post-Matric Scholarship: Earlier, two (2) nos. of children have been identified from Dharabati Leprosy Colony, Jatni, three (3) no. of children have been identified from Jagannath Leprosy Colony, Rasulgarh, BBSR & two (2) nos. of children have been identified from Ramakrushna Pally Leprosy Colony, Kharavel Nagar, Unit-III, Bhubaneswar during survey. Pre & Post Matric Scholarship in respect of the five children i.e 3 children from Jagannath Leprosy Colony and 2 children from Ramakrushna Pally Leprosy Colony have been sanctioned. The Sanction order is annexed at Annexure-"VI". The Deputy Commissioner (Welfare), BMC, BBSR/ E.O., Jatni Municipality have been intimated to ensure collection of rest of the application forms from the eligible Child of CLPs and Child Cured of Leprosy for sanction of the same.

During resurvey of the Leprosy Colonies 21 more no. of Children of CLPs and Child Cured of Leprosy have been identified for award of Pre & Post Matric Scholarship. The list of students identified during resurvey is annexed at Annexure-"VII".

List of children of CLPs sanctioned for award of Scholarship is given below

Sl No.	Name of the Leprosy Colony	Name of the child with Guardian's Name	Name of the Institution where they are getting Education	Class
1	Jagannath Leprosy Colony, Rasulgarh, BBSR	Ranjit Dalei, S/o- Sripati Dalei	Govt. High School, V.S.S.Nagar, BBSR	10th
2	Jagannath Leprosy Colony, Rasulgarh, BBSR	Rohit Dalei, S/o- Rabindra Dalei	Govt. UPS VSS Nagar, BBSR	7th
3	Jagannath Leprosy Colony, Rasulgarh, BBSR	Mini Behera, D/o- Prabhakar Behera	Panchanan Jena Higher Secondary School, Kesora, BBSR	+2 2 <sup>nd</sup> year Arts
4	Ramakrushna Pally Leprosy Colony, Kharavel Nagar, BBSR	Rashmita Nayak, D/o-Bishnu Nayak	Govt. High School, Text Book Press, Unit-III, BBSR	6th
5	Ramakrushna Pally Leprosy Colony, Kharavel Nagar, BBSR	Ganesh Moharana, S/o- Tolan Moharana	Govt. High School, Text Book Press, Unit-III, BBSR	8th

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SSEPG Department

1. **Skill Development Training:** - The Collector & District Magistrate, Khordha instructed the Project Director, DRDA, Khordha to form two survey teams to conduct door to door survey to counsel the individual inmates residing in the Leprosy Colonies to cover under Skill Development Training and Self-Employment Training with a instruction to collect the application forms on the spot along with required documents from eligible Cured Leprosy Persons by 15.07.2022 positively. The Office Order No. 3127, dated.08.07.2022 on constitution of Teams is annexed at Annexure- "VIII".

Team "A"		Team "B"	
1.	Dr.Subrat Tripathy, ADPHO (Leprosy), Bhubaneswar,	1.	Dr.Jitendra Kumar Panda, ADPHO (Leprosy), Khordha,
2.	Sri Gundicha Behera, Dy.C.E., DSMS, Khordha	2.	Sri Bimal Chandra Das, DSC, ORMAS, Khordha
3.	Sri Arakhita Das, Director, RUDSETI, Bhubaneswar	3.	Sri Rajat Kumar Satapathy, Faculty, RUDSETI, Bhubaneswar
4.	Sri R.N. Sahu, Training Officer, Spl. ITI, Jatni	4.	Sri R.K. Maharana, ATO, Spl. ITI, Jatni
5.	Sri Biplab Keshari Samantaray, SSSO, Bhubaneswar	5.	Sri Naresh Chandra Swain, SSSO, Khordha
6.	Sri Rabindra Kumar Sahoo, ABEO-cum- BRCC, Bhubaneswar	6.	Sri Bharat Chandra Pradhan, ABEO, Khordha

Accordingly the team has moved to all the Leprosy Colonies to counsel the individual inmates of the Colonies. Out of them inmates of the three Colonies namely Bapuji Leprosy Colony, Jatni, Dharabati Leprosy Colony, Jatni, Jagannath Leprosy Colony, Rasulgarh, Bhubaneswar responded properly. In case of Ramakrushnapally Leprosy Colony, Kharavel Nagar, BBSR the survey work is in progress.

However, at present in above 04 Colonies, 11 no. of CLPs have been given their consent to undergo Skill Development Training in different trades. The skill mapping programme for selection of beneficiaries is in progress in respect of Ramakrushnapally Leprosy Colony, Kharavel Nagar, Bhubaneswar and Jagannath Leprosy Colony, Rasulgarh, Bhubaneswar.

Sl. No	Name of the Candidate	Fathers Name	Address	Selected for Trade
1	Sanabula Khan	S/o- Rafitulla Khan	Dharabati Colony, Jatni	House Wiring
2	Abhimanyu Das	S/o- Bagula Das	Dharabati Colony, Jatni	House Wiring
3	Khairun Bibi	W/o-Jabirullah Khan	Dharabati Colony, Jatni	Women's Tailor
4	Kaushalya Pahal	D/o- Murali Pahal	Bapuji Colony, Jatni	Women's Tailor/ITI

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SP-2, Khordha

5	Gitarani Das	D/o- Purna Chandra Das	Bapuji Colony, Jatni	III
6	Somanath Pradhan	Trinath Pradhan	Bapuji Colony, Jatni	Weilder
7	Ajay Dhudu	Jayram Dhudu	Jagannath Leprosy Colony, Mancheswar, BBSR	Candle Making
8	Somanath Pradhan	S/o-Pabitra Pradhan	Jagannath Leprosy Colony, Mancheswar, BBSR	Sewing Machine Operator.
9	Rashmita Sahoo	Parsuram Sahoo	Jagannath Leprosy Colony, Mancheswar, BBSR	Sewing Machine Operator
10	Minu Behera	D/o- Prabhakar Behera	Jagannath Leprosy Colony, Mancheswar, BBSR	Women's Tailor
11	Satya Narayan Mohanty	S/o-Jitendra Mohanty	Ramakrushnapally Leprosy Colony, Kharavel Nagar, BBSR	Paper Plate Making,

**Self-Employment Kit:-** One CLP from Bapuji Leprosy Colony, Jatni namely Sri Manguli Das. S/o-Sambari Das has been identified for Self- Employment Kit.

**Self Help Group:-** It is revealed from the report of survey that, 4 no. of SHG namely "Maa Gouri SHG", "Maa Narayani SHG", "Maa Laxmi SHG", " Maa Saraswati SHG" have been formed at Ramakrushna Palli Leprosy Colony, Kharavel Nagar, BBSR consisting of five (05) CLPs . The revolving funds will be provided to the SHG Group after gradation. The detailed report is annexed at Annexure-"IX".

**Marriage Incentive & Support:-** Besides 02 no. of CLPs sanctioned earlier. 5 more CLPs from 3 different Leprosy Colonies have been identified during resurvey for award of Marriage Incentive for marriage of his daughter. The detailed report is given below.

Sl. No.	Name of the Leprosy Colony	Name of the CLP	Name of the daughter of the CLP
1	Bapuji Leprosy Colony, Jatni	Manguli Das	Mandakini Das
2	Dharabati Leprosy Colony, Jatni	Jagabandhu Das	Sumitra Das
3	Dharabati Leprosy Colony, Jatni	Babu Maharana	Santu Maharana
4	Dharabati Leprosy Colony, Jatni	Bagula Das	Annapurna Das
5	Jagannath Leprosy Colony, Rasulgarh	Sripati Dalei	Sumitra Dalei

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 Additional Secretary to Govt.  
 SSEPD Department



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**Community Awareness:-** Community Awareness and sensitization programme has been organized in 4 Leprosy Colonies by the District Administration by distribution of Leaflets & Banner on implementation of "An Umbrella Scheme for Rehabilitation of Cured Leprosy Persons".

3. That, a Sub-Committee under Technical Committee was formed vide Office Order No.4699/SS, dtd.17.12.2021. The Sub-Committee has ensured the following services to the eligible Cured Leprosy Persons. The letter is enclosed. Till date three meetings have been conducted for implementation of Umbrella Scheme for rehabilitation of CLPs.

**House under Rural Housing Scheme :-** The Colony wise land status is given below.

Sl. No.	Name of the Colony	Land status
1.	Bapuji Leprosy Colony, Jatni	Railway Land
2.	Dharabadi Leprosy Colony, Jatni	Railway Land
3.	Jagannath Kushta Colony, Rasulgarh, BBSR	Govt. Land
4.	Ramakrushna Patti Leprosy Colony, Kharavel Nagar, BBSR	Govt. Land

In the 3<sup>rd</sup> Sub-Committee Meeting under the Technical Committee for formulation and implementation of rehabilitation Programme for Cured Leprosy Persons, the Collector instructed the Deputy Commissioner (Welfare), BMC, BBSR, BDO, Jatni, Executive Officer, Jatni Municipality & Khordha Municipality to submit Budget estimate for construction of new houses in all Leprosy Colonies.

**Ration Card under NFSA Scheme:-** All the CLPs identified during survey have been covered under NFSA Scheme in respect of the four (4) Leprosy Colonies.


**Reconstructive Surgery:-** No such eligible CLP has been identified for Reconstructive Surgery during the survey of the four Leprosy Colonies.

**Pension under MBPY:-**

All the 129 nos. of CLPs identified during survey have been covered under the MBPY Scheme in respect of the four (4) Leprosy Colonies.

**Physiotherapy:-** No such eligible CLP has been identified for Physiotherapy during the survey of the Leprosy Colonies.

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Additional Secretary to Govt.  
SPLD

Present Living conditions of CLPs:-

Status on Road, Electrification, Water Supply & Toilet

Sl.No.	Name of the Leprosy Colonies	Condition of Road	Electrification status	Water Supply status	Sanitization		Old Toilet needs repair
					Personal Toilet	Community Toilet	
1	Bapuji Leprosy Colony, At- Malgodown Chhaka, Ward No.-22, Jatni	Floor tile road	All houses are electrified	Municipality Water Supply	6	4	6
2	Dharabati Leprosy Colony, At- Malgodown Chhaka, Ward No.-22, Jatni	Floor tile road		Municipality Water Supply and one Borewell is available	Nil	4	
3	Ramakrishna Palli Leprosy Colony, Sriya Talkies Road, Kharavel Nagar, BBSR.	Concrete Road		Municipality Water Supply and one Borewell is available	Nil	6	5
4	Jagamath Leprosy Colony, Rasulgarh, BBSR.	Kachha Road		Municipality Water Supply and one Borewell is available	40	5	40

*20.07.2022*

District Social Security Officer,  
Khordha

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*[Signature]*  
Additional Secretary to Govt.  
SSEPD Department



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(Action:- DEO, Khordha)

4. Pre & Post-Matric Scholarship:- Further the DEO, Khordha was instructed to depute two Teachers to each Leprosy Colony for identification of eligible Child Cured of Leprosy and Children of Cured Leprosy Persons for award of Pre & Post Matric Scholarship. The application form along with all requisite documents will be collected from the Child Cured of Leprosy and Children of Cured Leprosy Persons at the Leprosy Colony. The application form will be submitted to the concerned Head Master of the School where the child is studying for verification. Next the form will be submitted to the Deputy Commissioner (Welfare), BMC, BBSR/ BDO, Jatni/ E.O., Jatni Municipality & Khordha Municipality, for signature of the concerned Authority. Then the form will be submitted to DSSO, Khordha for his countersignature and countersigned by the ADPHO, Khordha/ Bhubaneswar. After authentication of all the Officers, the Pre & Post Matric scholarship will be sanctioned against the Child Cured of Leprosy and Children of Cured Leprosy Persons. The CLPs who do not possess RFT Certificate, the ADPHO, Khordha/BBSR, will provide RFT Certificates to them immediately after verification.

(Action:- DEO, Khordha/ DSSO, Khordha/ ADPHO, Khordha/BBSR)

5. Skill Development Training:- The DSSO, Khordha has reported that only 07 no. of CLPs have been identified as per survey for Skill Development Training. The Collector & District Magistrate, Khordha asked PD, DRDA to form a survey team in consultation with DSSO, Khordha. The team comprising of Officer from Social Security Section one-staff from ORMAS, one Trainer from RUDSET and one Trainer from Special ITI, Jatni will conduct door to door survey in 11 Leprosy Colonies and counsel them on Skill Development Training in different trades. The identified CLPs will be given Skill Development Training at RUDSET & Special ITI, Jatni & under the DDUGKY Scheme.

(Action:- DSSO, Khordha/ Director, RUDSET/ Principal, Special ITI, Jatni)

6. Self-Employment Kit:- The CDVO, Khordha was instructed to provide Self Employment Kit to the identified CLPs by deputing Veterinary Officers concerned to the Leprosy Colonies. DSSO, Khordha was instructed to obtain approval from the Govt in SSEPD Deptt.

(Action:- DSSO, Khordha/ CDVO, Khordha)

7. Self Help Group:- Mission Sakti staff will visit all the 11 Leprosy Colonies and counsel all CLPs to form Self Help Groups comprising of at least 5 CLPs in each Group and sensitize them about availing the Govt. Grant under different scheme & promotion of their livelihood.

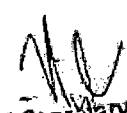
(Action:- DSWO, Khordha)

8. Marriage Incentive & Support:- The DSSO, Khordha reported that no fresh eligible cases identified for Marriage Incentives during the survey but earlier two CLPs from Dharabali Leprosy Colony, Jatni were supported with Marriage Incentive for marriage of their daughters. He is instructed to sensitize CLP families about the Scheme.

(Action:- DSSO, Khordha)

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Additional Secretary to Govt.  
SSEPD Department

9. Community Awareness:- Community Awareness and sensitization programme has been organized in all Leprosy Colonies by the District Administration.

10 Providing Medical Assistance: - The District Leprosy Consultant assured that Block Nodal Leprosy Worker( BNLW) along with Para Medical Workers are visiting all Leprosy Colonies and providing all Medical Assistance including dressing. One person from each Leprosy Colony has been trained to provide dressing to the CLPs as reported by the District Leprosy Consultant. The District Leprosy Consultant was instructed to submit a report on regular visit of the BNLW and Para Medical Workers to the Leprosy Colonies.

(Action:- DLC, Khordha)

11. Housing under Rural Housing Scheme:-The Collector & District Magistrate, Khordha instructed Deputy Commissioner, B.M.C, Executive Officer, Khordha/ Jatni Municipality & BDO Jatni to submit budget estimate for construction of new houses for CLPs in different Leprosy colonies. The budget estimates submitted, will be sent to the Govt. in Health & Family Welfare Deptt for sanction of funds for construction new houses. DSSO, Khordha will ensure submission of the budget estimates by the above Officers.

(Action:- Deputy Commissioner (Welfare), BMC, BBSR/ BDO, Jatni/ E.O., Jatni Municipality & Khordha Municipality/ DSSO, Khordha)

12. Ration Card under NFSA Scheme:-Civil Supplies Officer, Khordha was instructed to include the only left out CLP under NFSA scheme immediately and submit a certificate that all CLPs have been covered under NFSA scheme".

(Action:- CSO, Khordha)

13. Reconstructive Surgery:-DSSO, Khordha reported that as per survey no CLPs have been identified for Reconstructive Surgery during survey.

14. Coverage of CLPs under MBPY:-DSSO, Khordha reported that out of total 300 no of CLPs, all eligible CLPs have already been covered under MBPY scheme and he is instructed to submit a certificate within 2 days in this regard.

( Action:-DSSO, Khordha)

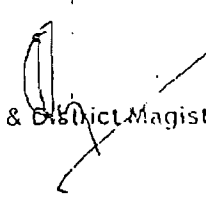
15. Physiotherapy:- The DSSO, Khordha reported that as per survey no CLPs has been identified for Physiotherapy.

16. Provision on issue of Pallas to the CLPs:- The Collector & District Magistrate, Khordha emphasized on issue of Pallas to the CLPs residing in Govt. Land and asked ADM Khordha to co-ordinate the matter.

The meeting ended with vote of thanks to the chair and members present.

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Additional Secretary to Govt.  
SSEPD Department

  
Collector & District Magistrate,

-1- 64r

Memo No. 3130 /SS. DI. 08.07.2022  
Copy submitted to the Addl. Secretary to Govt., Deptt. of SSEPD, Odisha,  
BBSR for kind information and necessary action.

31.07.2022  
District Social Security Officer,  
Khordha

Memo No. 3131 /SS. DI. 08.07.2022  
Copy submitted to the Project Director, DRDA, Khordha for kind information  
and necessary action.

31.07.2022  
District Social Security Officer,  
Khordha

Memo No. 3132 /SS. DI. 08.07.2022  
Copy submitted to the Chief District Medical & Public Health Officer,  
Khordha for kind information and necessary action.

31.07.2022  
District Social Security Officer,  
Khordha

Memo No. 3133 /SS. DI. 08.07.2022  
Copy submitted to the Addl. Commissioner, BMC, BBSR for kind information  
and necessary action.

31.07.2022  
District Social Security Officer,  
Khordha

Memo No. 3134 /SS. DI. 08.07.2022  
Copy submitted to the Sub-Collector, Khordha, Bhubaneswar for kind  
information and necessary action.

31.07.2022  
District Social Security Officer,  
Khordha


Memo No. 3135 /SS. DI. 08.07.2022  
Copy submitted to the Deputy Commissioner (Welfare), BMC, BBSR for kind  
information and necessary action.

31.07.2022  
District Social Security Officer,  
Khordha

Memo No. 3136 /SS. DI. 08.07.2022  
Copy forwarded to the Chief District Veterinary Officer, Khordha, District  
Education Officer-cum-MPC, Khordha, District Social Welfare Officer, Khordha,  
District Civil Supplies Officer, Khordha for information and necessary action.

31.07.2022  
District Social Security Officer,  
Khordha

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SSEPD Department

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Memo No. 3137 /SS DI 08.07.2022  
Copy forwarded to the Block Development Officer, Jatni for information and necessary action.

23.07.2022  
District Social Security Officer,  
Khordha

Memo No. 3138 /SS DI 08.07.2022  
Copy forwarded to the Asst. District Public Health Officer (Leprosy) Khordha /BBSR for information and necessary action.

23.07.2022  
District Social Security Officer,  
Khordha

Memo No. 3139 /SS DI 08.07.2022  
Copy forwarded to the Executive Officer, Khordha Municipality / Jatni Municipality for information and necessary action

23.07.2022  
District Social Security Officer,  
Khordha

Memo No. 3140 /SS DI 08.07.2022  
Copy forwarded to the District Leprosy Consultant, Khordha for information and necessary action

23.07.2022  
District Social Security Officer,  
Khordha

Memo No. 3141 /SS DI 08.07.2022  
Copy forwarded to the Sub-Divisional Social Security Officer Khordha/Bhubaneswar for information and necessary action

23.07.2022  
District Social Security Officer,  
Khordha

Memo No. 3142 /SS DI 08.07.2022  
Copy forwarded to the Principal, Special III Jatni for information and necessary action

23.07.2022  
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Memo No. 3143 /SS DI 08.07.2022  
Copy forwarded to the Director, RUDSFT, BBSR for information and necessary action.

23.07.2022  
District Social Security Officer,  
Khordha

Memo No. 3144 /SS DI 08.07.2022  
Copy to Sri Chandra Sekhar Parida, P & O DDRO, DPEU, Khordha for information & necessary action.

23.07.2022  
District Social Security Officer,  
Khordha

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SSEP Department

Detailed list of UDID Certificate generated in respect of CLPs residing in 4 Leprosy Colonies

Sl. No.	DATE OF BDSA CAMP	NAME OF THE CLP	FATHER NAME OF CLP	DOB	NAME OF THE COLONY	NAME OF THE MUNICIPALITY	CATEGORY	% OF DISABILITY
1	04.05.2022	KANCHAN MAHARANA	MUSA SAML	01.01.1956	RAMA KRUSHANPALLI LEPROSY COLONY	BMC	LC	80%
2	04.05.2022	NAYANA NAYAK	CHINTAMANI NAYAK	01.01.1967	RAMA KRUSHANPALLI LEPROSY COLONY	BMC	LC	70%
3	04.05.2022	KAILASH JENA	JUGAL JENA	02.02.1970	RAMA KRUSHANPALLI LEPROSY COLONY	BMC	LC	85
4	04.05.2022	ANNPURNA ROUT	BUDHIA DORA	20.03.1955	RAMA KRUSHANPALLI LEPROSY COLONY	BMC	LC	80%
5	04.05.2022	TIKI ROUT	ACHYUTA ROUT	17.03.1951	RAMA KRUSHANPALLI LEPROSY COLONY	BMC	LC	80%
6	04.05.2022	RINA SINGH	BATAKRUSHAN SINGH	01.01.1957	RAMA KRUSHANPALLI LEPROSY COLONY	BMC	LC	80%
7	04.05.2022	SOU JENA	RAMA CHANDRA SAHOO	01.01.1972	RAMA KRUSHANPALLI LEPROSY COLONY	BMC	LC	70%
8	04.05.2022	PITABAS ROUT	GANANATH ROUT	01.01.1949	RAMA KRUSHANPALLI LEPROSY COLONY	BMC	LC	90%
9	04.05.2022	SUKADEBA PARIDA	HADIBANDHU PARIDA	01.01.1960	RAMA KRUSHANPALLI LEPROSY COLONY	BMC	LC	80%

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10	04.05.2022	MANORAM A PRADHAN	JAYAKRUSHNA PRADHAN	01.01.1951	RAMA KRUSHANPALLI LEPROSY COLONY	BMC	LC	80%
11	04.05.2022	PAOTRA BEHERA	DHOLESWAR BEHERA	01.01.1969	RAMA KRUSHANPALLI LEPROSY COLONY	BMC	LC	70%
12	04.05.2022	BHULI PATRA	BHIKARI OJHA	17.04.1962	RAMA KRUSHANPALLI LEPROSY COLONY	BMC	LC	90%
13	04.05.2022	PREMALATA BALIARSING H	SURENDRA BALIYARSINGH	01.01.1942	RAMA KRUSHANPALLI LEPROSY COLONY	BMC	LC	55%
14	04.05.2022	DHARANI MAHARANA	SIBA MAHARANA	01.01.1962	RAMA KRUSHANPALLI LEPROSY COLONY	BMC	LC	85%
15	04.05.2022	SHYAMA SUNDAR PATRA	KHETRABASI PATRA	01.01.1955	RAMA KRUSHANPALLI LEPROSY COLONY	BMC	LC	55%
16	04.05.2022	DISHNU NAYAK	RAM NAYAK	01.01.1962	RAMA KRUSHANPALLI LEPROSY COLONY	BMC	LC	80%
17	04.05.2022	KANDURI PANDA	ANANTA PANDA	01.02.1970	RAMA KRUSHANPALLI LEPROSY COLONY	BMC	LC	85%
18	04.05.2022	PRABHAKAR SAHOO	KANTHA SAHOO	01.01.1962	RAMA KRUSHANPALLI LEPROSY COLONY	BMC	LC	80%
19	04.05.2022	GOLAP BEHERA	BIHARI RANASINGH	01.01.1954	RAMA KRUSHANPALLI LEPROSY COLONY	BMC	LC	70%
20	04.05.2022	GURUMATH DAKUA	RAM DAKUA	01.01.1950	RAMA KRUSHANPALLI LEPROSY COLONY	BMC	LC	60%

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SSEP Department

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21	04.05.2022	TIMI NAYAK	RAMA DEHURY	01.01.1967	RAMA KRUSHANPALLI LEPROSY COLONY	BMC	LC	75%
22	04.05.2022	TUNI MAHARANA	INDRAMANI MAHARANA	15.12.1982	RAMA KRUSHANPALLI LEPROSY COLONY	BMC	LC	75%
23	04.05.2022	MAGUNI BARIK	ANANTA BARIK	01.01.1966	RAMA KRUSHANPALLI LEPROSY COLONY	BMC	LC	65%
24	04.05.2022	LAXMI NAYAK	RAGAV DAIBAG	01.01.1969	RAMA KRUSHANPALLI LEPROSY COLONY	BMC	LC	65%
25	04.05.2022	MINATI SAMAL	ANADI SAMAL	01.01.1956	RAMA KRUSHANPALLI LEPROSY COLONY	BMC	LC	70%
26	04.05.2022	BASANTI KUDULI	NANDA KUDULI	01.01.1962	RAMA KRUSHANPALLI LEPROSY COLONY	BMC	LC	70%
27	04.05.2022	KUNI BEHERA	DEEPAK BEHERA	01.01.1971	RAMA KRUSHANPALLI LEPROSY COLONY	BMC	LC	90%
28	04.05.2022	SUBARNA BARIK	DHUSASAN SAHOO	14.11.1971	RAMA KRUSHANPALLI LEPROSY COLONY	BMC	LC	70%
29	04.05.2022	CHANDRAM A PALLEI	NAGENDRA PALLEI	25.04.1955	RAMA KRUSHANPALLI LEPROSY COLONY	BMC	LC	70%
30	04.05.2022	LATA JENA	GURUBAPI BARIK	01.01.1963	RAMA KRUSHANPALLI LEPROSY COLONY	BMC	LC	90%
31	04.05.2022	NAGENDRA PALLEI	DIPMA PALLEI	01.01.1947	RAMA KRUSHANPALLI LEPROSY COLONY	BMC	LC	70%

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32	04.05.2022	LOGI SWAIN	DIGA SWAIN	12.07.1951	RAMA KRUSHANPALLI LEPROSY COLONY	LHC	LC	90%
33	04.05.2022	KUMAR SAHOO	KRUSHNA SAHOO	01.01.1957	RAMA KRUSHANPALLI LEPROSY COLONY	LHC	LC	85%
34	04.05.2022	DINODINI SINGH	PATISA SINGH	07.07.1980	RAMA KRUSHANPALLI LEPROSY COLONY	LHC	LC	70%
35	04.05.2022	NANA HEMARMA	LATE MANGULI HEMARMA	01.01.1956	RAMA KRUSHANPALLI LEPROSY COLONY	LHC	LC	55%
36	04.05.2022	BRAJABANDHU NAYAK	JHULA NAYAK	01.01.1954	RAMA KRUSHANPALLI LEPROSY COLONY	LHC	LC	70%
37	04.05.2022	DULEI PRADHAN	MANGULI JENA	01.01.1964	RAMA KRUSHANPALLI LEPROSY COLONY	LHC	LC	70%
38	04.05.2022	BASANTA BI HERA	GIRIDHARI GEHERA	01.01.1948	RAMA KRUSHANPALLI LEPROSY COLONY	LHC	VI	100%
39	04.05.2022	GHANA MAHANTA	NILAKANTHA MAHANTA	01.01.1952	RAMA KRUSHANPALLI LEPROSY COLONY	LHC	LC	80%
40	04.05.2022	BAIDHAR MOHANTY	SIKHAR MOHANTY	01.01.1957	RAMA KRUSHANPALLI LEPROSY COLONY	LHC	LC	75%
41	04.05.2022	SUKADEV PATRA	LATE SURATHA PATRA	01.01.1953	RAMA KRUSHANPALLI LEPROSY COLONY	LHC	LC	70%
42	04.05.2022	GUINDICIA JENA	MANGULI JENA	01.01.1952	RAMA KRUSHANPALLI LEPROSY COLONY	LHC	LC	70%

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43	04.05.2022	JITENDRA MOHANTY	RAMACHANDRA MOHANTY	01.01.1950	RAMA KRUSHANPALLI LEPROSY COLONY	LC	80%
44	04.05.2022	ULLAS MAHANTA	GHANA MAHANTA	01.01.1957	RAMA KRUSHANPALLI LEPROSY COLONY	LC	85%
45	04.05.2022	BHARAT NAYAK	BINOD NAYAK	01.01.1957	RAMA KRUSHANPALLI LEPROSY COLONY	LC	80%
46	04.05.2022	KHADIKA SAHU	KARTIK SAHU	01.01.1957	RAMA KRUSHANPALLI LEPROSY COLONY	LC	80%
47	04.05.2022	DIKHA BEHERA	GHANA BEHERA	01.01.1945	RAMA KRUSHANPALLI LEPROSY COLONY	LC	90%
48	04.05.2022	SANKA MAJUMDAR	MANGAL MAJUMDAR	01.01.1955	RAMA KRUSHANPALLI LEPROSY COLONY	LC	90%
49	04.05.2022	ANADI SAMAL	HARI SAMAL	01.01.1954	RAMA KRUSHANPALLI LEPROSY COLONY	LC	85%
50	04.05.2022	SARA BEHERA	PATITRA BEHERA	01.01.1952	RAMA KRUSHANPALLI LEPROSY COLONY	LC	80%
51	04.05.2022	DUSMATI BEHERA	KANHU BEHERA	01.01.1975	RAMA KRUSHANPALLI LEPROSY COLONY	LC	70%
52	04.05.2022	JAYADEB SETHI	KHALIA SETHI	01.01.1959	RAMA KRUSHANPALLI LEPROSY COLONY	LC	80%
53	04.05.2022	PANCHAJI MISHRA	LATE BHAGABAN BEHERA	01.01.1962	RAMA KRUSHANPALLI LEPROSY COLONY	LC	85%

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04.05.2022								
S4	04.05.2022	SAJANI MOHANTY	NARANA MOHANTY	01.01.1957	RAMA KRISHNAPALLI PROSY COLONY	BMC	LC	
S5	04.05.2022	MURAUDHAR PATTNAYAK	BALARAM PATTNAYAK	22.03.1964	JAGANNATH LEPROSY COLONY	BMC	LC	70%
S6	04.05.2022	DAITARI BEHERA	DINOD BEHERA	01.01.1957	JAGANNATH LEPROSY COLONY	BMC	LC	70%
S7	04.05.2022	BUDHINI MAHARANA	CHAITANYA MAHARANA	01.01.1973	JAGANNATH LEPROSY COLONY	BMC	LC	50%
S8	04.05.2022	T. CHINA RAO	T. RAO	01.01.1950	JAGANNATH LEPROSY COLONY	BMC	MULTIPLE	78%
S9	04.05.2022	UMAKANTA SENAPATI	MADHUSUDAN SENAPATI	01.01.1957	JAGANNATH LEPROSY COLONY	BMC	LC	70%
60	02.05.2022	MURALI PAHAL	RAMA CHANDRA PAHAL	01.01.1956	JAGANNATH LEPROSY COLONY	AYANI	MULTIPLE	200+60
61	02.05.2022	DAYANIDHI SAHOO	BHAGIRATHI SAHOO	15.07.1939	JAGANNATH LEPROSY COLONY	AYANI	LC	60%
62	02.05.2022	P. LAXMI RAO	P NAGESWAR RAO	01.01.1952	JAGANNATH LEPROSY COLONY	AYANI	LC	45%
63	02.05.2022	FRAKASH DAS	MANGULI DAS	05.02.1996	JAGANNATH LEPROSY COLONY	AYANI	LC	45%
64	02.05.2022	RAM BEHERA	GIRIDHARI BEHERA	01.01.1934	JAGANNATH LEPROSY COLONY	AYANI	LC	70%
65	02.05.2022	DUAY KUMAR BEHERA	ISWAR BEHERA	03.01.1950	JAGANNATH LEPROSY COLONY	AYANI	LC	60%
66	02.05.2022	NRUSINGH RATH	RAGHU RATH	09.01.1965	JAGANNATH LEPROSY COLONY	AYANI	LC	40%

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and with the following...

02 05 2022	ANURUP BETHERA	ANURUP BETHERA	03 01 1977	OHARABATI LEPROSY COLONY	WESTBENGAL	LC	15%
02 05 2022	RAJEE KAWJALAJA	RAJESWARI KAWJALAJA	15 03 1940	OHARABATI LEPROSY COLONY	WESTBENGAL	LC	75%
02 05 2022	SILPA KAWJALAJA	HARI KAWJAL	10 10 1955	OHARABATI LEPROSY COLONY	WESTBENGAL	LC	65%
02 05 2022	LAKSHMI KAWJALAJA	MADHNA DAS	20 02 1979	OHARABATI LEPROSY COLONY	WESTBENGAL	LC	40%
02 05 2022	DIPA KAWJALAJA	PURNIMA FOUL	11 01 1983	OHARABATI LEPROSY COLONY	WESTBENGAL	LC	45%
02 05 2022	JAYAKRUSHI HA DAS	HATHI DAS	01 01 1942	OHARABATI LEPROSY COLONY	WESTBENGAL	LC	50%

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List of CLPs identified for supply of Aids & Appliances in the BBSA Camp						Aids & Appliances				
Sl No	Name of the Colony	Name of the Person with Father Name	Age/Sex	Disability %	Aadhar No.	Tri-Cycle	Auxiliary Crutches	Walking Stick	Wheeled Chair	Orthosis & Prostheses
1		Kanchan Moheran, S/O - Musa Samal	55/M	90%		1	1			
2		Dishnu Nayak, S/o- Rama Nayak	54/M	90%		1	1			
3		Jadev Sethi, S/o- Khajia Sethi	55/M	80%	964662371474	1				
4		Sara Behera	55/F	80%	462767548218	1				
5		Anadi Samal, S/o- Hari Samal	52/M	70%	873055186432	1				
6		Sanka Murmu, S/o- Managaj Murmu	55/M	90%	398012825901	1				
7		Khadika Sahoo	54/M	60%	457088486555	1				
8		Braja Behera, S/o Gana Behera	55/M	80%	812310721895					Electric Amputee
9		Gundicha Jena, S/o Manojlax Jena	56/M	70%	613758446702	1			1	
10		Bharat Nayak, S/o- Binod Nayak	57/M	80%	340704944672	1	1			
11		Jitendra Mohanty, S/o Rama Chandra Mohanty	55/M	70%	590921262579	1			1	
12		Sukdev Patra, S/o- Sural Patra	57/M	70%	862582260736	1				
13		Baidhar Mohanty, S/o- Sikkhar Mohanty	55/M	70%		1				
14		Ullas Mohapatra				1				
15		Chand Mohanty, S/o-				1				
16		Hilakanta Mohanty	55/M	80%		1				
17		Ushakanta Mohanty, S/o- Machhindra Barapati	56/M	60%	611425310647	1				
18		Murachand Pattnaik, S/o- Balaram Pattnaik	55/M	10%		1				

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18 Kamakshya Prasad  
 Colony B.A. Pasa  
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Brahmabandhu Nayak, S/o. Jhuda Nayak.	58/M	70%	72909784937	1			
Dhuli Pradhan D/o- Manguli Jena	57/F	70%	44439054255	1			
Lata Jena	50/F	70%	875037866491	1			
Nayana Nayak	55/M	65%	370166918221	1			
Joy Swain	55/M	65%	4545 12364 179	1			
Numar Sahoo, S/o. Pradip Sahoo	60/M	70%	956037078562	1			
Dharani Moharana, S/o Sibó Moharrana	58/M	70%	947577052785	1			
Binodini Singh, C/o- Prakash Singh	55/F	60%	733606122303	1			
Premalata Baharsingh	55/F	60%	522406140279	1			
Bijuli Patra, D/o- Bhikari Dja	54/F	60%	649701235951	1			
Pabitra Behera	55/M	70%	374199974720	1	1		
Basanti Muduli	52/F	60%	764950332222	1			
Runi Behera	55/F	65%	314297560255	1		1	
Chandranil Palei	55/F	65%	723676242256	1		1	
Shyama Sundar Patra, S/o- Khetrabasi Patra	54/M	65%	596660869307	1		1	
Sukdev Parida, S/o- Hadibandhu Parida	61/M	80%	486322901945	1	1		
Pitabasa Rout, S/o- Ganabandhu Rout	59/M	90%	231796514556	1	1		
Soli Jena, D/o-Ramachandra Sahoo	52/F	70%	429974923029	1	1		
Tina Rout, D/o- Achuta Rout	55/F	80%	234523227663	1			
Annapurna Rout, C/o- Budhica Dora	56/M	80%	312574554455	1	1		
Mangorima Pradhan, C/o- Jayantika Pradhan	56/F	80%	932521485965	1	1		
Kandhari Mishra, C/o- Late Brij Lal Behera	62/M	85%	879792253123	1			
Udaya Behera, S/o- Binod Behera	55/M	70%		1			

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 SSED Department**

Lt. S. S. Swain  
 Pradhan



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2	Colony, SMC, Colony	Basanti Behera, S/o- Giridhari Behera	67/M	65%							
1	Sijaji Leprosy Colony, Jatni	Mirajit Das, S/o- Sabitri Pahal	70/M								
2		Rupa Das, S/o- Renu D.P.	50/F		272454977723						
3		Dwarka Mahapatra, S/o- Kishor Mahapatra	30/M								
4	Dharabau colony, Jatni	Hrudayar Dalai	66/M	75%	460392808703					Lt Belowknee	
5		Bisola Das, S/o- Nagu Das	52/M		635599392668						
6		Rafiqul Khan, S/o- Habib Khan	61/M	70%	617328202155					Lt Belowknee	
7		Ganesh Das	74/M		248628107224						
8		Basanti Das	55/M	55%	769674310442				1		
9		Mohan Rao, S/O- Deba Rao	48/M		445239531122						
10		Rama Behera, S/o- Giridhari Behera	68/M		313409728618						Lt Belowknee
		Total					58	29	9	1	5

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Additional Secretary to Govt. SSEPD Department

...against each



OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE, KHORDHA  
(SOCIAL SECURITY SECTION)

Email: [dssokhorda1@gmail.com](mailto:dssokhorda1@gmail.com)

No. 1992 /SS, dated 07.05.2022

To

The Regional Manger, Auxiliary Production Center,  
Alinco, Plot No -14-C, Section-A, Zone (B),  
Mancheswar Industrial Estate, BBSR

Sub: - Supply of Aids and Appliances for distribution among the  
CLPs identified during organization of BBSA Camp.

Sir,

With reference to the above cited subject, I am to inform you  
that the CLPs residing different Leprosy Colonies have been identified  
during organization of BBSA Camp for supply of Aids & Appliances.

The details category of Aids & Appliances as required are  
given below.

Sl No	Name of the ULBs	Tri-Cycle	Wheel Chairs	Auxiliary Crutches	Walking Stick	Location of delivery of Aids & Appliances
1	BMC	76	01 (Medium)	45	12	BMC, Bhubaneswar
2	Khordha Municipality	19	01 (Large)	18 (Medium)	01	Khordha Municipality
3	Jatni Municipality	07	01 (Large)	07 (Medium)	-	Jatni Municipality
Total		102	03	70	13	

Hence, you are therefore, requested to delivery the above item  
of Aids & Appliances at the different locations mentioned against each  
by 18.05.2022

Yours faithfully,

District Social Security Officer,  
Khordha

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Sl.No	Name of the Colony	Name of the Person with Father Name	Age/Gen der	Natuler of Disability	Aaddhar No.	Weather Measurement taken at ARC or not
1	Ramakrushna Leprosy Colony, BBSR	Braja Behera, S/o- Ghana Behera	55/M	Rt. Belownee Amputee	012310721895	Measurement taken & supplied
2		Jogi Swain, S/o-Digha Swain	55/M	Rt. Belownee Amputee	464585364485	Measurement taken & supplied
3	Dharabati Leprosy Colony, Jatni	Bagula Das, S/o-Naru Das	38/M	Lt Belowknee	05589392664	Measurement taken & supplied
4		Rafitula Khan, S/o- Habib Khan	61/M	Rt. Belownee Amputee	017329203155	Measurement taken & supplied

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SSEPD Department



OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE, KHORDHA  
(SOCIAL SECURITY SECTION)  
e-mail: [dso.khorda1@gmail.com](mailto:dso.khorda1@gmail.com)

Order No. 2728 /, Dated. 10.06.2022

Sanction is hereby accorded for Rs.90,000/- (Rupees ninety thousand) only towards payment of scholarship to 11 no. s of Cured Leprosy children and children of Cured Leprosy Persons studying at Pre- & Post-Matriculation for award of scholarship under the scheme "An Umbrella Scheme for Rehabilitation of Cured Leprosy Persons" as per the following statement.

Sl. No.	Name of the Leprosy Colony	Name of the Child	Gender	Child studying in the Class	Name of the Institution	MT Certificate issued to the child	Amount per month	Total Amount for 10 months
1	Jagannath Leprosy Colony, Rasulggarh, BBSR	Ranjit Dalei, S/o- Sipati Dalei	Male	Class- X	Govt. High School, V.S.S Nagar, Bhubaneswar	U.S.	Rs.800/-	Rs.8,000/-
2	Jagannath Leprosy Colony, Rasulggarh, BBSR	Rohit Dalai, S/o- Rabindra Dalei	Male	Class- VII	Govt. UPS VSS Nagar, Bhubaneswar	U.S.	Rs.800/-	Rs.8,000/-
3	Jagannath Leprosy Colony, Rasulggarh, BBSR	Minu Behera, S/o- Pravakar Behera	Female	+2 1 <sup>st</sup> year	Panchanan Jena H.S. School, Kesura, BBSR	U.S.	Rs.1,000/-	1,00,000/-
4	Gopabandhu Leprosy Colony, Budhanagar, BBSR	Phula Sahoo, D/o-Lare Sambhu Sahoo	Female	Class- X	Ramadevi Girl's High School, Mandakanta, Khordha	U.S.	Rs.800/-	Rs.8,000/-
5	Gopabandhu Leprosy Colony, Budhanagar, BBSR	Laxmidhar Satapathy, S/o- Sanatan Satapathy	Male	Class- VI	Govt. High School, Unit-1, BBSR	U.S.	Rs.800/-	Rs.8,000/-
6	Gopabandhu Leprosy Colony, Budhanagar, BBSR	Abhinash Satapathy, S/o- Sanatan Satapathy	Male	Class- VII	Govt. High School, Unit-1, BBSR	U.S.	Rs.800/-	Rs.8,000/-

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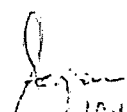
Additional Secretary to Govt.  
SSEPD Department

8	Netaji Leprosy Colony, BBSR	Pratika Behera, D/o-Lalu Behera	Female	Class- VIII	Vir Sai Uda Nagar,	Yes	Rs 800/-	Rs 8,000/-
9	Netaji Leprosy Colony, BBSR	Surajit Patra, S/o-Sujit Kumar Patra	Male	Class- VI	Vir Sai Uda Nagar,	Yes	Rs.800/-	Rs 8,000/-
9	Netaji Leprosy Colony, BBSR	Satyajit Patra, S/o-Sujit Kumar Patra	Male	Class- VII	Vir Sai Uda Nagar,	Yes	Rs 800/-	Rs 8,000/-
10	Ramakrushna Leprosy Colony, Kharavel Nagar, BBSR	Rasmita Nayak, D/o-Bishnu Nayak	Female	Class- VI	Text Press High School-III, Kharavel Nagar,	Yes	Rs 800/-	Rs 8,000/-
11	Ramakrushna Leprosy Colony, Kharavel Nagar, BBSR	Ganesh Maharana, S/o-Tofan Maharana	Male	Class- VIII	Text Press High School-III, Kharavel Nagar,	Yes	Rs 800/-	Rs 8,000/-
<b>Total Amount</b>							<b>Rs 9,000/-</b>	<b>Rs.90,000/-</b>


(Rs. ninety thousand) only

The charge is debitible out of fund under "SALAYA"

Scheme.

  
 10.12.2020  
 Collector & District Magistrate,  
 Khordha


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 Additional Deputy to Govt.  
 BBSR Department

## List of Students identified for Pre &amp; Post Matric Scholarship

Sl. No.	Name of the Leprosy Colony	Name of the Student	Father's Name	Class
1	Bapuji Leprosy Colony, Jatni	Abhimanyu Das	s/o Manguli Das	X pass
2	Bapuji Leprosy Colony, Jatni	Rudra Narayan Pahala	s/o Murali Pahala	IX
3	Bapuji Leprosy Colony, Jatni	Suresh Behera	s/o Bijaya Behera	II
4	Bapuji Leprosy Colony, Jatni	Bikash Behera	s/o Bijaya Behera	V
5	Bapuji Leprosy Colony, Jatni	Koushalya Pahala	d/o Murali Pahala	+2 2 <sup>nd</sup> year
6	Bapuji Leprosy Colony, Jatni	Somanath Pradhan	s/o Trinath Pradhan	X pass
7	Bapuji Leprosy Colony, Jatni	Sasmita Pradhan	d/o Trinath Pradhan	V
8	Bapuji Leprosy Colony, Jatni	Bishnu Prasad Das	s/o Raghu Das	+2 2 <sup>nd</sup> year: exam appeared
9	Bapuji Leprosy Colony, Jatni	Anrita Das	d/o Raghu Das	IX
10	Bapuji Leprosy Colony, Jatni	Annapurna Swain	d/o Anath Swain	VII
11	Bapuji Leprosy Colony, Jatni	Jharana Swain	d/o Anath Swain	V
12	Bapuji Leprosy Colony, Jatni	Rasmita Pradhan	d/o Raghmani Pradhan	VI
13	Bapuji Leprosy Colony, Jatni	Suhana Begum	d/o Sibani Khan	VI
14	Dharabati Leprosy Colony, Jatni	Annapurna Das	d/o Bagula Das	+3 3 <sup>rd</sup> year
15	Dharabati Leprosy Colony, Jatni	Akhtar Ali Khan	s/o Jibirulla Khan	II
16	Dharabati Leprosy Colony, Jatni	Samina Begum	d/o Jibirulla Khan	V
17	Dharabati Leprosy Colony, Jatni	Rahim Khan	s/o Jamir Khan	III
18	Dharabati Leprosy Colony, Jatni	Muskan Khatun	d/o Jamir Khan	V
19	Dharabati Leprosy Colony, Jatni	Mira Majhi	d/o Jagabandhu Majhi	III
20	Jagannath Leprosy Colony, BBSR, Rasulgarh.	Stitipraagyan Patra	D/o- Susanta Kumar Patra	9th
21	Jagannath Leprosy Colony, BBSR, Rasulgarh.	Sujit Dalei	S/o-Sujit Dalei	10th

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 Addition: ... to Govt.



## DISTRICT OFFICE: KHORDHA

(Social Security Section)

No. 3127 / Dt. 05.07.2022

### OFFICE ORDER

For effective implementation of the recommendation of Amicus Curiae and as per the direction of Hon'ble High Court, Odisha, Cuttack in W.P. No 13403 of 2015 the following team is constituted to conduct the detail survey of 11 Nos. of Leprosy Colonies to do the skill mapping of all the households of the colonies, mapping their entitlement under Umbrella scheme of Social Security & Empowerment of PWD Deptt. The teams will conduct survey in the Leprosy Colonies in their respective sub-division

Team A for Bhubaneswar Sub-Division	Team B for Khordha Sub-Division
(1) Dr. Subrat Tripathy, ADPHO (Leprosy) Bhubaneswar M. 9477871314	(1) Dr. Jitendra Kumar Parida ADPHO (Leprosy) Khordha M-9439997467 / 9439604787
(2) Sri Giridicha Behera Dy. CE DSMS Khordha M-8695597697 / 7978560874	(2) Sri Bimal Chandra Das DSC ORMAS, Khordha M. 7008937299 / 9438633389
(3) Sri Aradhna Das, Director RUDESETI, Bhubaneswar M-9437355057	(3) Sri Rajat Kumar Satapathy, Faculty RUDESETI Bhubaneswar M-9040380125
(4) Sri R. N. Satru, Training Officer, SplITI Jajna M-9550102250	(4) Sri R. K. Maharana ATO SplITI Jajna M-9592422522
(5) Sr. Bijalata Keshari Samantaray SSSO Bhubaneswar M-9417278051	(5) Sri Nimesh Chandra Swain, SSSO Khordha M. 8457065002
(6) Sri Kapendra Kumar Sahoo ABEO cum-BRCC Bhubaneswar M-9437438107	(6) Sri Bharat Chandra Pradhan ABEO, Khordha M-9437989422

The team will carry application forms of different schemes with them during the survey. They will make the application forms filled up on the spot by the eligible persons and collect the required documents from them. All these exercise must be completed by 15<sup>th</sup> July'22 and submit report to the undersigned by 16<sup>th</sup> July'22 positively


Collector & District Magistrate,  
Khordha.

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Additional Secretary to Govt.  
SSCO Department

P/2

Memo No 3128 IDI. OS. 07. 9 072  
Copy forwarded to person concerned for information and necessary action

  
Collector & District Magistrate,  
Khordha.

Memo No 3129 IDI. OS. 07. 9 072  
Copy forwarded to Chief Development Officer-cum-Executive Officer, Zilla Parishad  
Khordha/ Sub-Collector Khordha/ Bhubaneswar/ CDMO&PHO, Khordha / Principal Special ITI  
Jaini for information and necessary action.

  
Collector & District Magistrate,  
Khordha.

**Leprosy Colonies allotted to Team-"A"**

Sl. No.	Name of the Leprosy Colonies and locations allotted to the Team
1	Lunuraj Pally Kustha Colony, Palashipalla, Old Town, BBSR.
2	Gokulbaba Kustha Colony, Pokhariput, Temple road, BBSR.
3	Jaganmuth Kustha Colony, Rasulgach, BBSR
4	Netaji Leprosy Colony, Mancheswar, Mukherjee Park, P.O. Sadheed-Nagar, BBSR
5	Gopabandhu Kustha Colony, Buddha Nagar, BBSR.
6	Rama Krishna Pally Leprosy Colony, Sriya Talkies Road, Kharavel Nagar, Khordha

**Leprosy Colonies allotted to Team-"B"**

Sl. No.	Name of the Leprosy Colonies and locations allotted to the Team
1	Dapuni Leprosy Colony, Jaini
2	Dharabati Leprosy Colony, Jaini
3	Bhagnbat Leprosy Colony, Sriram Nagar, Khordha
4	Shantidan Kustha Colony, Jajarsingh, Khordha
5	Gandhiji Santi Niwas, Ogalpada, Jaini, Khordha

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Additional Secretary to Govt.  
GEPP Department

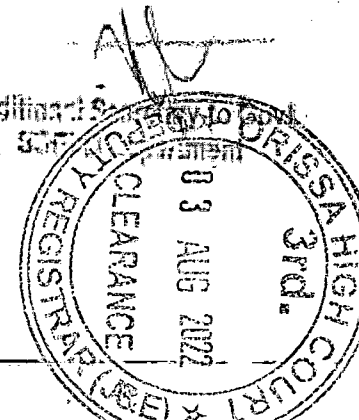


- 83 -

## DETAILS OF SELF HELP GROUPS IN LEPROSY COLONY UNDER KHORDHA, DISTRICT

SL NO	BLOCK/ULB	WARD NO	NAME OF THE WSHG	DATE OF FORMATION	ADDRESS	NO. OF MEMBERS	NO. OF CLPs MEMBERS PRESENT	INTRESTED FOR ACTIVITY( MENTION ACTIVITY )	RECENTLY DOING ANY ACTIVITY	NAME OF THE MEMBER	DESIGNATI ON OF THE MEMBER
1	BMC-II	41	MAA GOURI SHG	15-05-2016	KHARVEL NAGAR	10	6			BINODINI SINGH	MEMBER
										SARA BEHERA	MEMBER
										NAYANA NAYAK	MEMBER
										LAXMI NAYAK	MEMBER
										HEMA SEN	MEMBER
										DULEI PRADHAN	MEMBER
2	BMC-II	41	MAA NARAYANI SHG	20-01-2017	RAMA KRUSHNA PALLY LEPROSY COLONY, KHARVEL NAGAR (Ward No-41)	10	5			SOLI JENA	MEMBER
										PITEI SWAIN	MEMBER
										DUSMANTI BEHERA	MEMBER
										GOLAP BEHERA	MEMBER
										BASANTI MUDULI	MEMBER
3	BMC-II	41	MAA LAXMI S.H.G	01-04-2015	RAMA KRUSHNA PALLY LEPROSY COLONY, KHARVEL NAGAR (Ward No-41)	10	5			DROUPADI SAHOO	MEMBER
										MINATI SAMAL	MEMBER
										BHARATI SETH	MEMBER
										LATA JENA	MEMBER
										SAJANI MOHANTY	MEMBER

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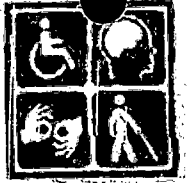
-84-

Through e-Mail



ଓଡ଼ିଶା ସରକାର  
Social Security & Empowerment of Persons with Disabilities Department,  
Government of Odisha

DISTRICT OFFICE :: MAYURBHANJ :: BARIPADA  
(SOCIAL SECURITY SECTION)  
(E-Mail:- dssomayurbhanj@gmail.com)



No. 1218 //DSSO, Date. 19.07.2022 //

To

The Additional Secretary To Govt.  
SSEPD Deptt. Odisha, Bhubaneswar

Sub: Action taken report of the Orders Dt. 23.02.2022 of Hon'ble High Court of Odisha in WP(c) No. 13404 of 2015( Bipin Bihari Pradhan Vrs State of Odisha and others)


Ref: Kind Memo No .5401 Dtd. 18.07.2022 of the Additional Secretary to Govt.

Madam,

Inviting a kind reference to the above captioned subject, I am to submit herewith the Action taken report of the Orders Dt. 23.02.2022 of Hon'ble High Court of Odisha in WP(c) No. 13404 of 2015( Bipin Bihari Pradhan Vrs State of Odisha and others)for necessary preparation and filling of compliance affidavit.


This for favour of kind information and necessary action.

Yours faithfully,

  
District Social Security Officer,  
Mayurbhanj


Memo No. 1219 //DSSO, Date. 19.07.22 //

Copy submitted to the PA to ADM, Mayurbhanj for kind information of the Additional District Magistrate , Mayurbhanj .


  
District Social Security Officer,  
Mayurbhanj

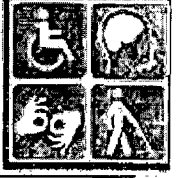
Memo.No. 1220 //DSSO, Date. 19.07.22 //

Copy submitted to the PA to Collector Mayurbhanj for kind information of the Collector. .

  
District Social Security Officer,  
Mayurbhanj

TRUE COPY ATTESTED

  
Additional Secretary to Govt.  
SSEPD Department



**Action taken report of the Orders Dt. 23.02.2022 of Hon'ble High Court of Odisha in WP(c) No. 13404 of 2015( Bipin Bihari Pradhan Vrs State of Odisha and others)of Saraswati Colony of Mayurbhanj District**

**1. Survey and identification.**

Survey of CLPs has been completed at Saraswati colony , Baripada. A awareness camp has been organized on 19.04.2022 at the community Center at Saraswati colony jointly with the DLO , Baripada. In this camp 57 CLP families have been identified with 77 persons. The database already been shared in the Google Sheet and updated time to time .

**2. Assistive devices**

- District leprosy officer has reported that 20 nos. of Grade-I & 18 nos of grade-II have already been provided to the CLPs of Saraswati Colony . It is a continuous process .
- One mini BBSA camp has been organized on 19.04.2022 in the colony & the 30 CLPs were provided with state ID card ,
- 36 tri cycle , 4 wheel chair , 18 auxiliary Crutches, Hearing Aid- 3 , walker – 3 are distributed to the eligible CLPs ( Photocopies enclosed )
- 2 prosthesis have been provided to Laxmi Mohanta & Chakraban Singh of saraswati Colony . ( photocopies enclosed )
- One eye screening camp has already been held for CLPs at Rasgovindpur eye Hospital and So far 54 CLPs were participated in the camp. Out of them 38 CLPs have been provided with power glass and 24 cataract operation has been successfully done at Mahatma Gandhi eye Hospital , RGpur (Photocopy enclosed )

**3. Assistance to Parents**

- One Hapa Behera has been selected and provided with Rs. 12000/- for the Year 2022-23 towards Assistance to Parents scheme for his CLP children namely Labaghana Behera aged about 14 years.

**4. Pre & post matric Scholarship**

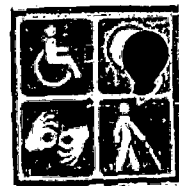
- 11 students have been sanctioned with pre & post matric scholarship for the year 2022-23.

**5. Skill Development training**

- On dtd. 23.06.2022 the training programme of mushroom cultivation has been started collaboration with RSETI & NGO , RDAC . Baripada at Saraswati Colony . 20 participants are participating in the training programme and will get training by the master trainer. ( photocopies enclosed)

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Additional Secretary to Govt.  
 SSSI Department



#### 6. Self employment

- 2 CLPs namely Thumpu Marandi & chakraban Singh has been provided with self employment kit . ( scavenging kit )
- 50 nos. of Mini vegetable Kit has been given to 50 nos. of families by the Horticulture Deptt. for their vegetable framing .( photocopies enclosed)
- 20 Nos. of CLPs are selected for poultry farming and their names have been provided to CDVO , baripada & they will be provided with with 50 chicks each.

#### 7. Livelihood support

- Livelihood support. of Rs. 5000/- has been transferred to 57 CLP families.

#### 8. CLP SHGs

- 10 CLP SHG have been formed in the Saraswati Colony at Raghunathpur Baripada.  
 The activity and SHG wise details are as

Sl. No.	SHG name	No. of Members	Proposed activities
1.	Marangburu SHG	5	Mushroom Cultivation & poultry farming
2	Atmanirvarsilo SHG	5	Mushroom Cultivation & poultry farming
3	Rising Star SHG	5	Mushroom Cultivation
4	Bijayashree SHG	5	Mushroom Cultivation
5	Maa Mamata SHG	5	Vegetable farming
6	Yashoda SHG	5	Vegetable farming
7	Maa Gouri SHG	5	Mushroom Cultivation & poultry farming
8	Shiba SHG	5	Mushroom Cultivation & poultry farming
9	Pandit Raghunath SHG	5	Mushroom Cultivation & poultry farming
10	Mayuri SHG	5	Mushroom Cultivation & poultry farming

- Rs 1,00,000/- has been sanctioned in favour of 2 SHGs and the revolving will be provided after the training is over .

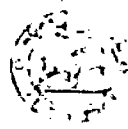
#### 9. Community Awareness

- programmes /meetings have been taken up in the Leprosy Colony and for creating awareness about various schemes meant for CLPs and their family. The leaflets are distributed among the CLPs on the right & entitlement & for smooth availing the benefit by them

TRUE COPY ATTESTED

Additional Secretary to Govt.  
 SCSPD Department

District Social Security Officer:  
 Mayurbhanj



OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE, PURI  
(SSEPD Section)

Letter No. 1352 / date 20/11/22 /

To

The Addl. Secretary to Govt.,  
SSEPD Department, Odisha, Bhubaneswar

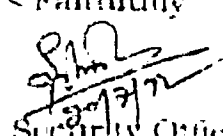
Sub: Implementation of Orders dated 18.05.2022 passed by Honble High Court of Odisha in WP(C) No 13403 of 2015 Bipin Bihar Pradhan Vrs State of Odisha & others- submission of compliance thereof

Ref: Letter No.5399/SSEPD dt. 8.07.2022

Sir,

In inviting a reference to the Govt. letter on the subject cited above, I am to submit herewith the compliance on the present living condition of the inmates of the cured leprosy persons of Jibaramjee palli and Sanjeevicolony under Puri Municipality with supporting photographs for kind information and necessary action at Govt. level.

Yours Faithfully

  
District Social Security Officer, Puri

Compliance on the present living condition of the inmates of  
the cured leprosy persons of Jibaramitee palli and Sanjayee colony  
under Puri Municipality

It is submitted that Govt. in SSEPD Department vide resolution No.1743/SSEPD introduced Umbrella Scheme for rehabilitation of CLPs the following assistance have been given to the CLPs in both the colonies of Puri Municipality under the above scheme.

Pension Provided

- 324 nos. of people are getting pension out of which 45 beneficiaries of 80 yrs & above are getting Rs.700/- per month. 16 beneficiaries with disability of 60% & above are getting Rs.700/- and the rest 263 beneficiaries are getting Rs.500/- per month under (MBPY) respectively

Pre-Matric & Post-Matric Scholarship

- 91 children of cured leprosy persons have been provided Pre-matric and Post matric Scholarships during the year 2019-20 and 37 children have been provided Pre-matric and Post matric Scholarships during the year 2021-22

Marriage Incentive Support

- 11 nos. of parents have got Marriage Assistance of Rs.50,000/- each for their daughter's marriage.

Ration under PDS

- All the families in both the leprosy Colonies are getting ration under PDS.

Formation of SHG

- Two SHGs formed by them have been benefited with the revolving funds of Rs.50,000/- each out of (BBSA) under "Mission Khyamata"

Financial Assistance under "Mission Maa" to the cured leprosy woman affected by FANI

- Financial support of Rs.10,000/- each has been provided to 176 leprosy cured women under Mission "Maa"

Livelihood support

- 55 nos. of beneficiaries have been benefited with the livelihood support under BBSA Scheme.

TRUE COPY ATTESTED

Additional Secretary to Govt.  
SSEPD Department





**Accommodation in Niladri Nilaya under SAHAYA Scheme**

- 50 CLPs have been accommodated in Niladri Nilaya House under SAHAYA Scheme near Lokanath Road, Puri

**Aids & appliances including Orthosis & Prosthesis**

- 27 nos. of eligible CLPs have been provided with tri-cycles with all aids & appliances including Orthosis & Prosthesis.

**Supply of Grade-II MCR shoes in both the colonies**

- As per survey conducted by the District Leprosy Officer, Puri, he has been requested vide this office letter No 1144 dt.24.06.2022 to ensure supply of Grade-I shoes. As regards supply of Grade-II shoes, 78 pairs at Jibaranjeepalli & 7 Pairs at Sanjayee Colony have been distributed.

**Skill Development Programme**

- The PD DUDA Puri has been requested vide this office letter No 1146 dt.24.06.2022 to depute an expert on OLM to both the colonies for individual counseling & selection of trade to impart skill development to the CLPs.

**Nomination of Nodal Person**

- The following two nos. of nodal persons of the colonies have been nominated to share all information of the colonies.

Sl No	Name of the Nodal Person	Name of the Colony	Mobile No.
01	Rabi Narayan Parida	Jibaranjeepalli	9861342491
02	Patitapaban Rout	Sanjayee colony	7894903598

The Sub-Committee at District Level already constituted vide District Office Order No.2376, dt.02.12.2021 have made frequent visits to both the Leprosy Colonies in order to ascertain the type of rehabilitation measures best suited for them and have taken the following measures.

1. 10 Nos. of temporary toilets i.e. five (5) each for male and females have been constructed in Sanjayee Colony
2. Medical facilities by the medical practitioners are being provided to the CLPs in both the Colonies in a regular interval
3. The mobile ATM facility by the ICICI Bank has been provided to both the colonies twice in a week.

TRUE COPY ATTESTED

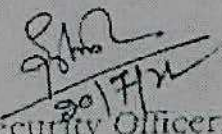
*[Signature]*  
 Additional Secretary to Govt.  
 S&E Department



4. Sanitation workers have been deployed on a regular basis for such removal of garbage and unwanted debris from the colonies. Besides, the marshy land have been cleared inside the colonies & mosquito oil in regular intervals are being sprayed in the colonies.

While implementing the Govt. Resolution, the guidelines on BBSA Scheme as revised on 01.04.2018 and Guidelines under SAHAYA have also been followed.

That, with regards to the directions Hon'ble High Court passed in the WP (C) No.13403 of 2015, it is submitted that the Tahasildar, Puri after through verification of the R.O.Rs reported Vide letter No.3922, dt.13.05.2022 that some of the Plots i.e. Plot Nos. 297,297/502, 297/503, 298, 298/504, 296, 296/501, 296/500 of Khata No.148 in Mouza-Lokanathghat, Tahasil-Puri have been recorded in Anabadi (Khata No-148) & Sarakari (Khata No-149) of Lokanathghat Mouza with notes in remark column as "Kosthashram". But said land is used for different public purposes i.e. to observe different rites and rituals of Lokanath Dev Bije, Puri in different festivals, the details of which has been described in the said report of the Tahasildar, Puri. Relevant to mention here that the Plot Nos. 297,297/502, 297/503, 298, 298/504, 296, 296/501, 296/500 of Khata No.148 in Mouza-Lokanathghat, plot No.355, 333,349, 353, 359, 294/298, 294, 295, 299, 299/505, 292, 296/506, 295/499 of khata No.149 in Mouja Lokathghat has not been recorded in favour of any Leprosy colony.

  
District Social Security Officer, Puri

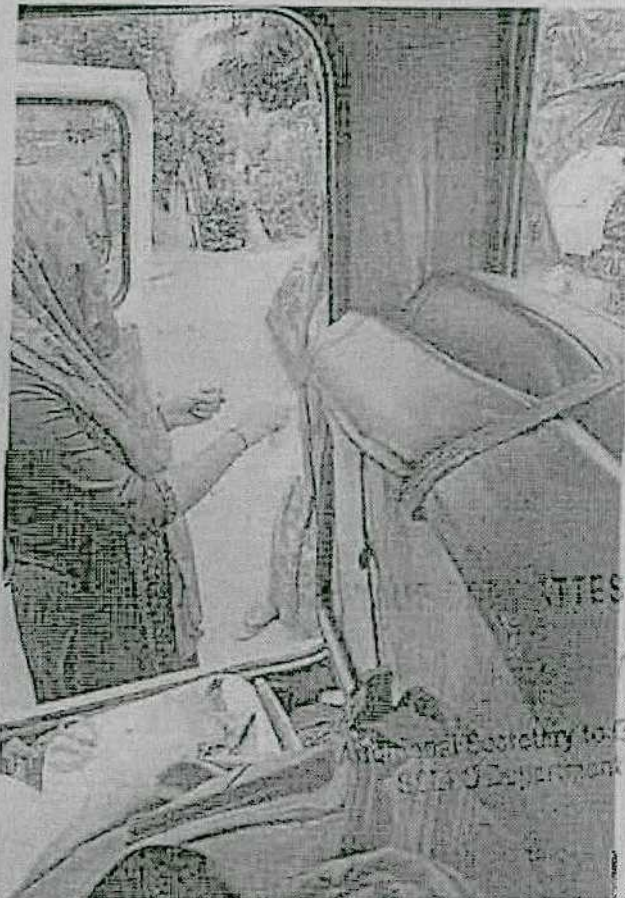
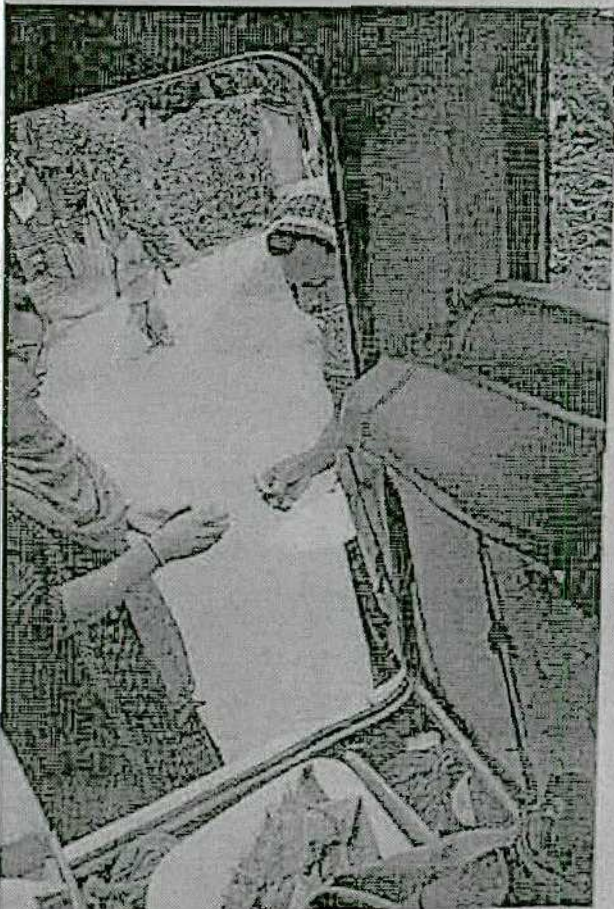
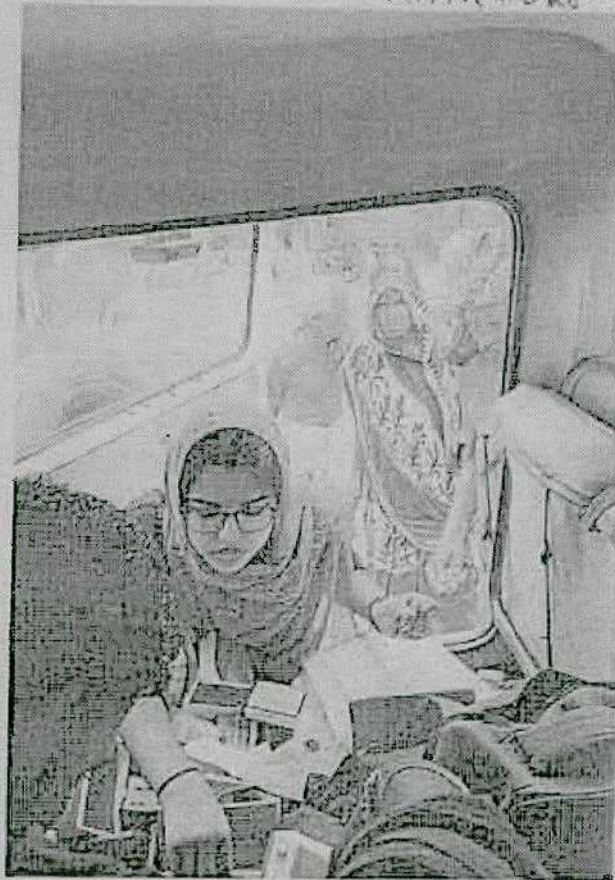
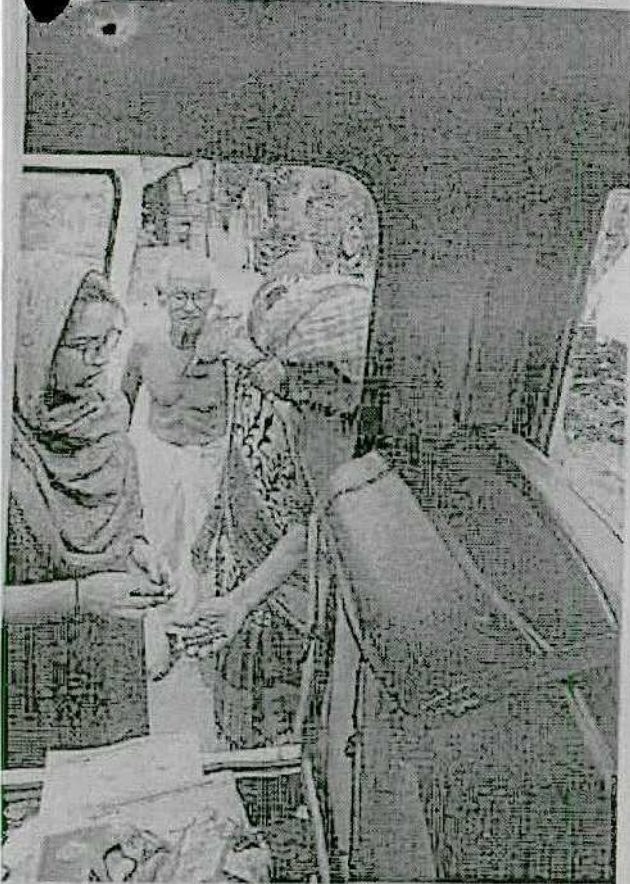
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Additional Secretary to Govt.  
District



91-1-1  
MHU VISIT AND ACTIVITY AT SANJAYJEE LEPROSY COLONY, PURI

Sanjayjee Leprosy Colony  
ANNEXURE-2



ATTESTED

Additional Secretary to Govt.  
SC & D Department

ADDL. District Public Health Officer



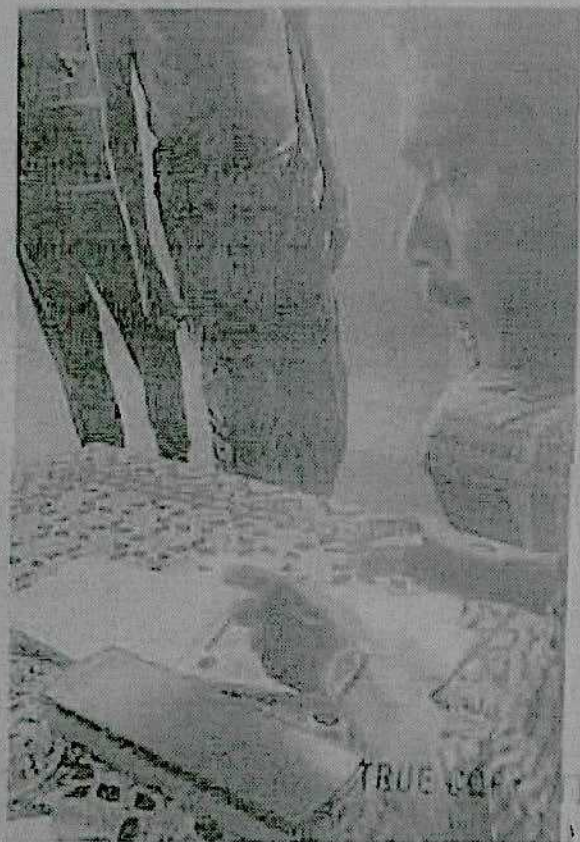
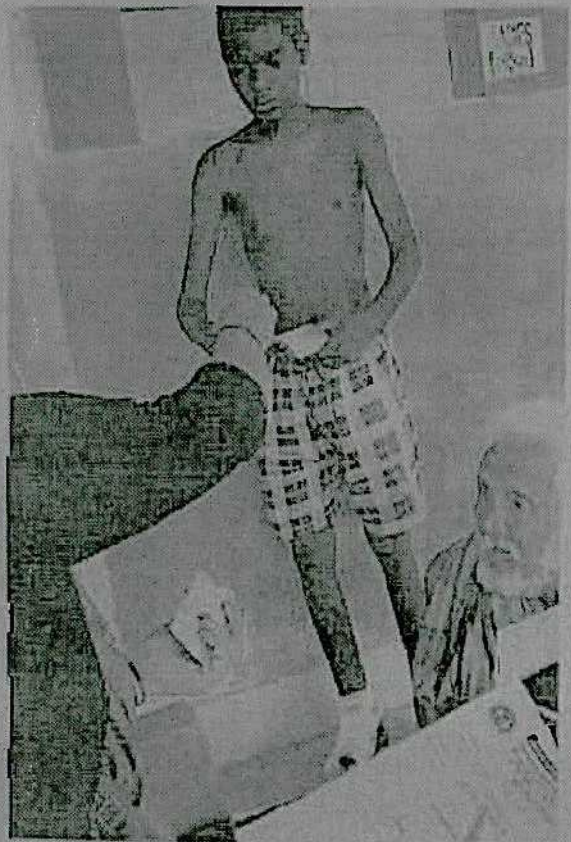


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Additional Secretary to Govt.

SEPSU, Bhubaneswar



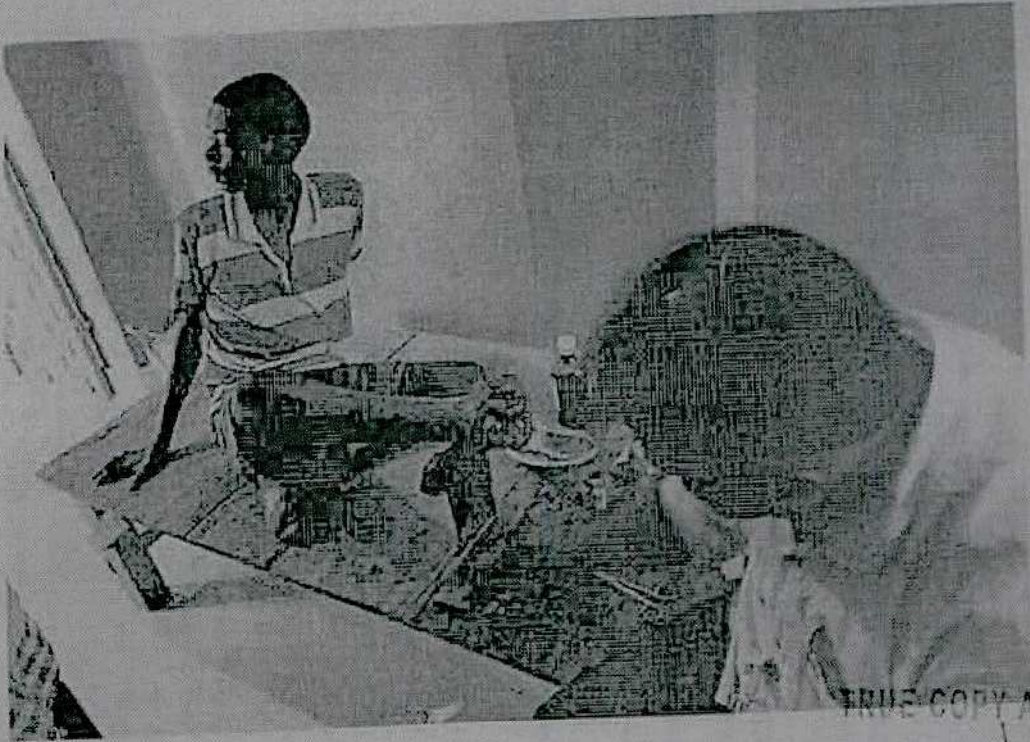


*[Signature]*  
Additional Secretary to Govt.  
SSEPD Department



DPMR ACTIVITY AT DOLOBEDIKONA UPHC, PURI - 94 -

ANNEXURE - 7



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Additional Secretary to Govt.  
SSEPD Department

Adst. District Public Health Officer  
(Leprosy), Puri

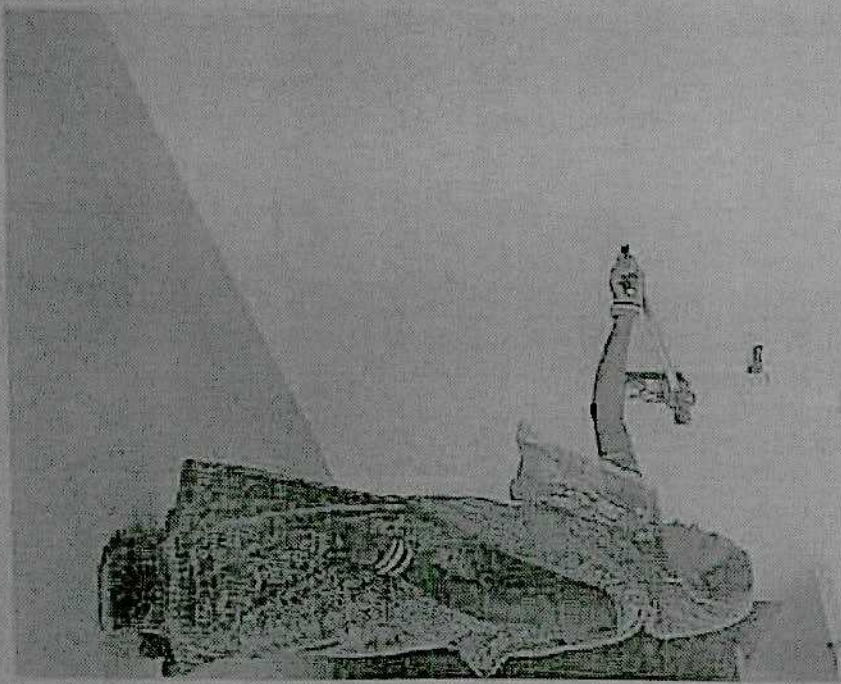
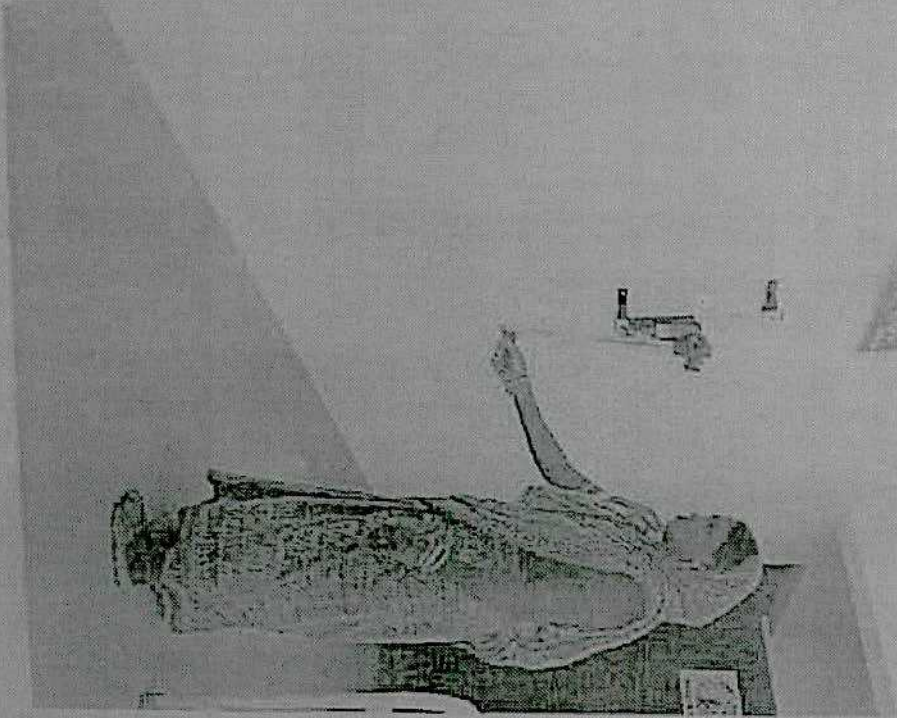


PHYSIOTHERAPY CLINIC ACTIVITY AT DOLABEDI KONO UPHC

DURI

95 -

ANNEXURE



TRUE COPY ATTESTED

and sent to Govt. Health Department

03/08/22  
Add. District Public Health Officer  
(Control, Dur)



- 96 -

GENERAL HEALTH CHECKUP CAMP AT JIBARAMJEE PALLI LEPROSY COLONY, PURI ON EVE OF WORLD HEALTH DAY (Dt-07/04/2022)

ANNEXURE - 30

pg-1



At Puri, Odisha  
District Health Officer  
Puri

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*[Signature]*  
District Public Health Officer  
Puri



MISSISSAUGA HIGH COURT  
3rd  
03 AUG 2022  
CLEARANCE  
DEPT. OF JUSTICE

- 97 -



Additional Security by Civil  
Service Department

TRUE COPY ATTACHED



PROTECTION KIT DISTRIBUTION AT JIBARAMJEE PALH LEPROSY  
CAMP, PURI

10  
- 98 -

ANNEXURE-32



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Additional  
SSRD Bujana

SSRD Bujana  
Puri

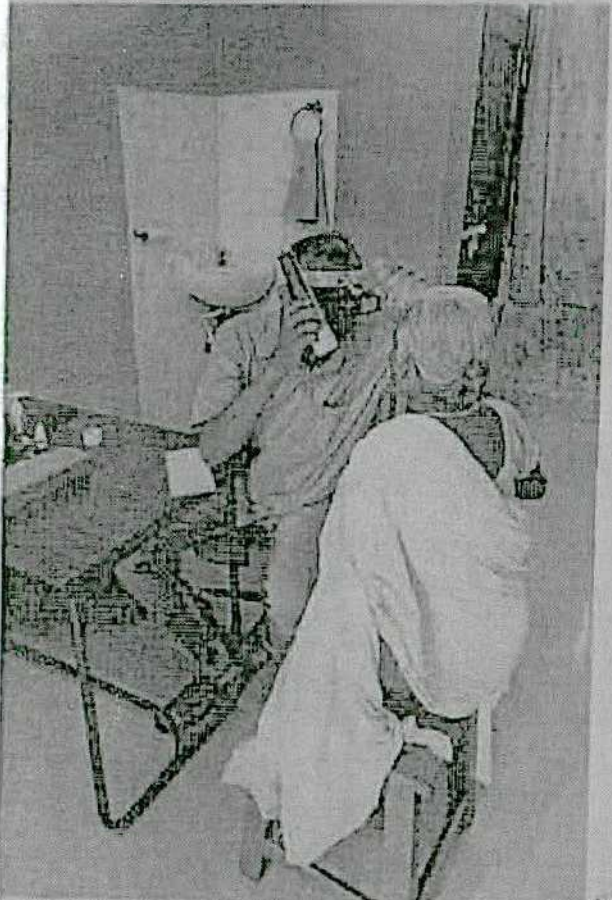
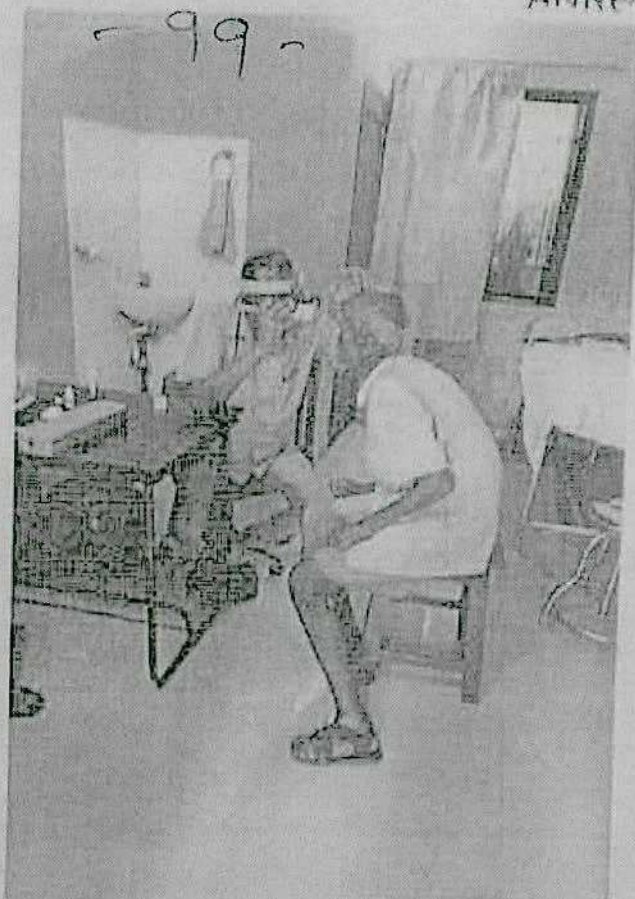
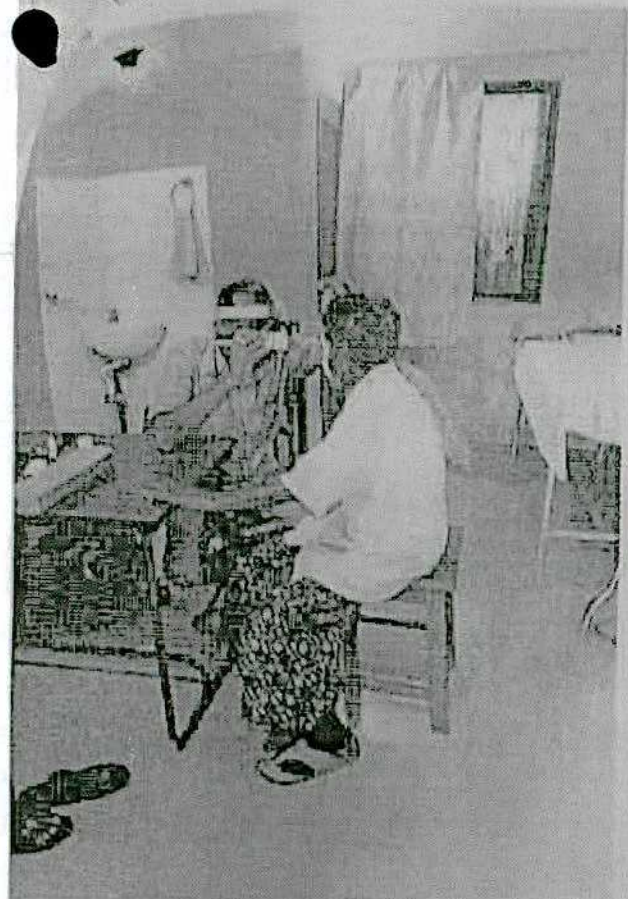
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SCREENING CAMP (CATARACT SURGERY) FOR CLP<sub>2</sub> OF  
BARAMJEE PALLI LEPROSY COLONY ON 22-04-2022

ANNEXURE-  
33

- 99 -

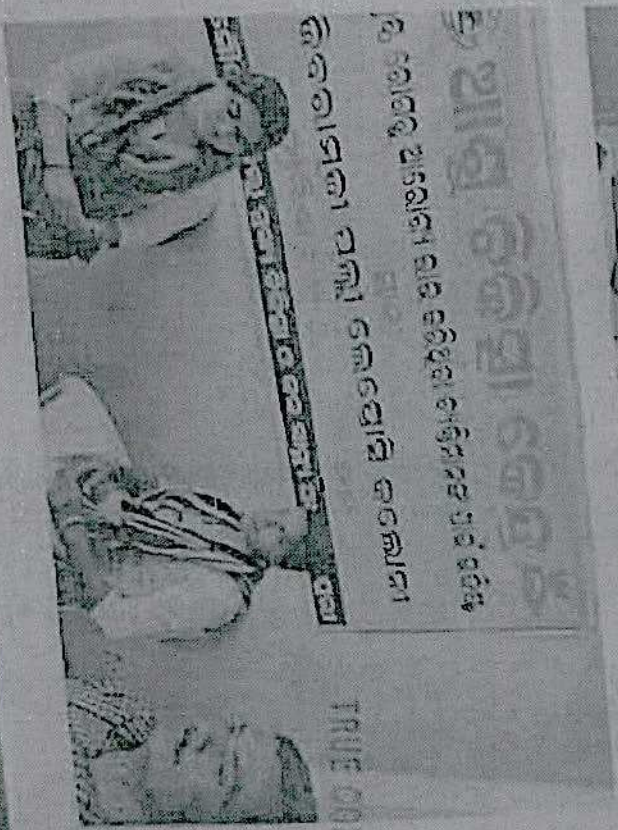
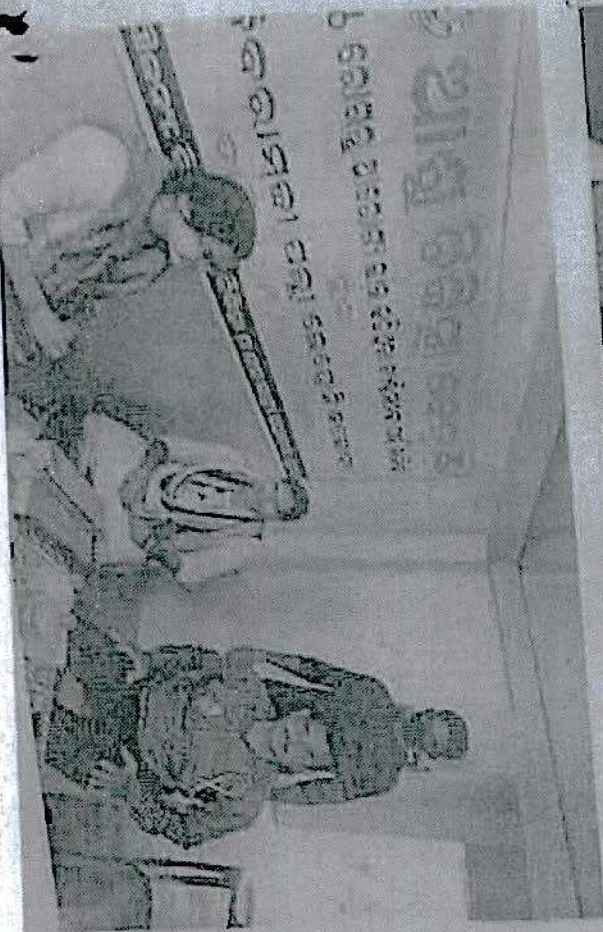


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Addl. District Public Health Officer  
(Leprosy), Puli

Additional Secretary to Govt.  
SSEPD Department



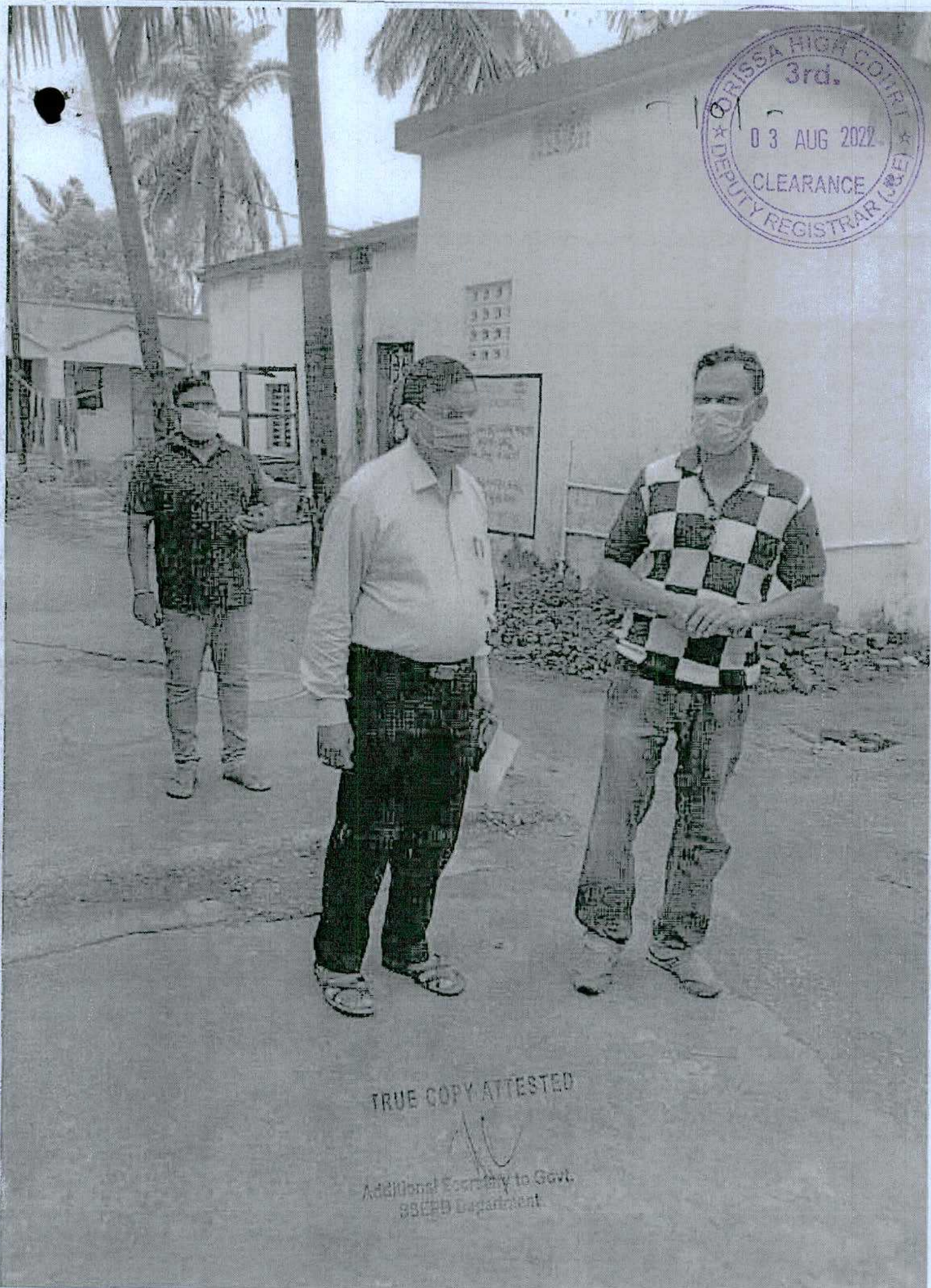


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ORISSA HIGH COURT  
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03 AUG 2022  
CLEARANCE  
DEPUTY REGISTRAR (S&E)

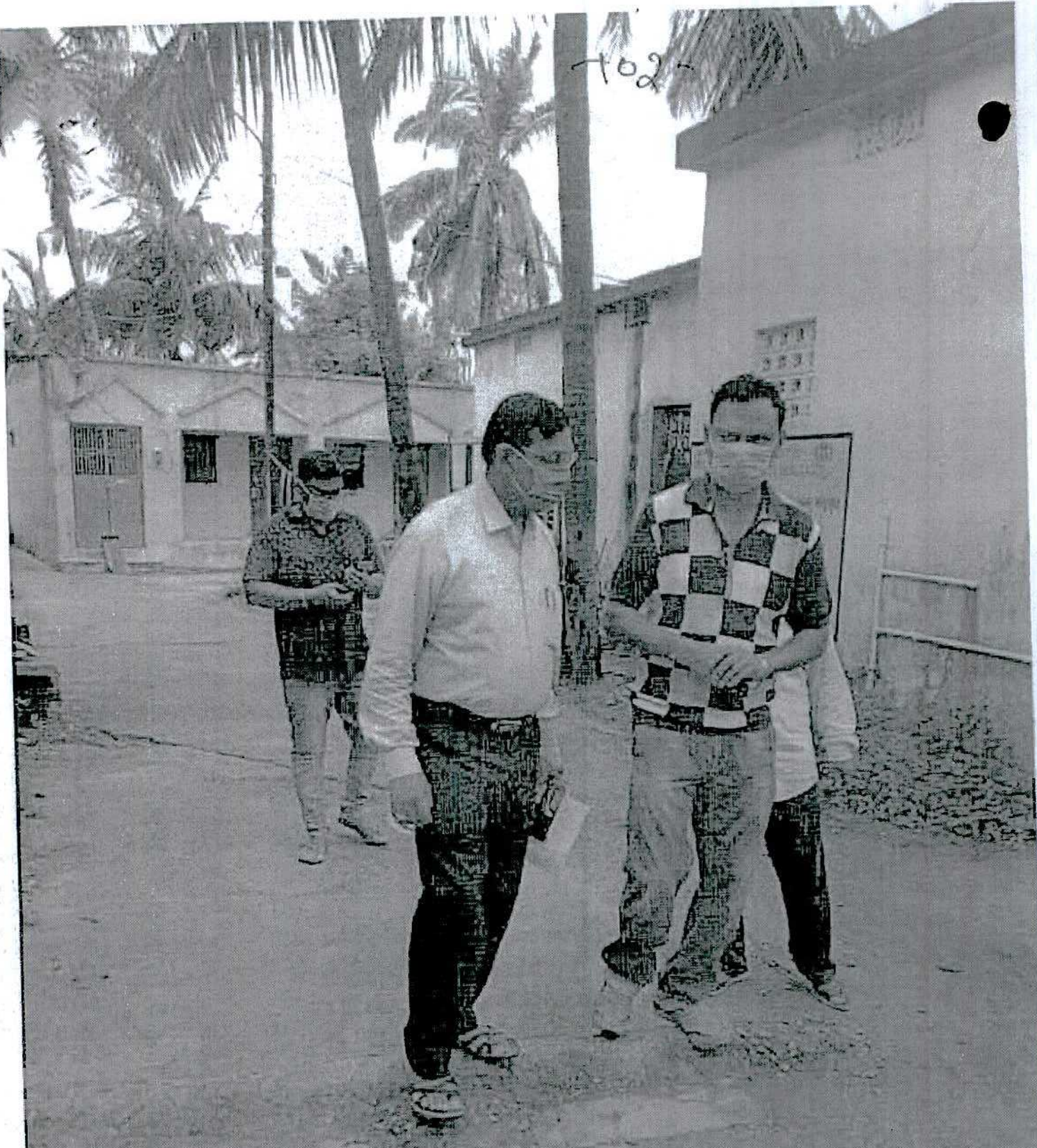


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*[Signature]*  
Additional Secretary to Govt.  
BBERD Department



702



TRUE COPY ATTESTED

*[Signature]*  
Additional Secretary to Govt.  
SSEPD Department



103



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Bipin Bihari Pradhan ... Petitioner

-Versus-

State of Odisha And Others ... Opp. Parties

**AFFIDAVIT ON BEHALF OF COLLECTOR &  
DISTRICT MAGISTRATE, BALASORE:**

I, Sri Tarun Tapan Praharaj, aged about 54 years, Son of late Pratap Chandra Praharaj, at present working as District Social Security Officer, Balasore, At/P.O./Dist.: Balasore, do hereby solemnly affirm and state as follows:

1. That, I am working as District Social Security Officer, Balasore and have been duly authorized by the Collector, Balasore to swear this Affidavit for and on his behalf.

2. That, the following steps have been taken with regard to the Lewis Leprosy Colony, Bampada

Superintending Engineer, Balasore (R&B) Division -II vide letter No.2926, dt.10.05.2022 has reported that 1<sup>st</sup> phase construction of ten (10) units Leprosy house with GCI sheet roofing have been completed and already occupied by 10(ten) families. The 2<sup>nd</sup> phase construction of eight (8) unit Leprosy house with RCC roof, the roof slab has been casted and finishing work is in progress. After completion, same will be allotted to 08(eight) families. In the 3<sup>rd</sup> phase, another twelve (12) units of Leprosy house with RCC roof, the bore pile work is in progress.

Photographs of the ongoing construction of the twenty (8 + 12) are filed herewith and annexed as **Annexure – A Series**.

5. That, as per the Resolution dated 23<sup>rd</sup> February, 2021 of SS&EPD Department, following activities have been taken up:

a) **SURVEY AND IDENTIFICATION:**

Survey of CLPs has been completed at Lewis Leprosy Colony at Bampada. The list of Cured Leprosy Persons has been maintained by the District Leprosy Officer (DLO).

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Additional Secretary to Govt.  
SSEPD Department

- 108 -

Based on this, the data on their family members have been collected. Their children have been identified. Also, the places of their educational institutions have been identified which has helped to cover them under different rehabilitation programmes of the Government.

b) **ASSISTIVE DEVICES:**

- District Leprosy Officer has reported that MCR shoes (Gr-1) have already been provided to 19 LAPs on 13.8.2019 and Gr-2 MCR shoes to 27 LAPs on 11.3.2022 in Bampada Leprosy colony. It is a continuous process.

Copy of letter No.7108, dtd.10.05.2022 of Addl. District Public Health Officer (Leprosy), Balasore is filed herewith and annexed as **Annexure - B.**

- One assessment camp was organized at Lewis Leprosy Colony with the assistance of DDRC Mayurbhanj on 7.4.2022. It has identified six (6) persons for provision of orthosis and prosthesis and funds for their manufacture has already been placed by the district. Also, three (3) CLPs have been provided with wheel chairs and 20 CLPs have been given tricycles and two (2) persons given walking sticks for better mobility.

Photos of distribution of aids and appliances are filed herewith and annexed as **Annexure - C Series.**

c) **ASSISTANCE TO PARENTS:**

- Based on the survey work mentioned above, 10 parents were identified and they have been sanctioned Rs.1000/-per beneficiary per month till their children attain the age of 18.

Copy of Sanction Order No.842, dtd.09.05.2022 is filed herewith and annexed as **Annexure - D.**

d) **PRE & POST MATRIC SCHOLARSHIP:**

- 23 students have been sanctioned pre-matric scholarship for the year 2021-22.

Copy of Sanction Order No.843, dtd.09.05.2022 is filed herewith and annexed as attached as **Annexure - E.**

TRUE COPY ATTESTED  
Additional Secretary to Govt.  
SSEP Department

- 106 -
- 10 students have been sanctioned Post-matric Scholarship for the year 2021-22. Copy of Sanction Order No.844 dtd.09.05.2022 is filed herewith and annexed as Annexure - F.

e. SKILL DEVELOPMENT TRAINING:

- Asst. Director Textiles has reported that basic weaving training consisting of twenty (20) CLPs have been identified and approved in the District Level Monitoring Committee held on 29.03.2022. For this purpose, proposal has already been submitted to the Director of Textiles & Handloom, Odisha Vide letter No.753, dtd. 27.04.2022 for sanction of funds under the Scheme Promotion of Handloom Industries,2022-23. In this training, (20) twenty beneficiaries will get training by one Master Craftsman for six months. During the training period, there is a provision of stipend @ Rs.3000/- per month.


Copy of letter No.834, dtd.06.05.2022 of Asst. Director Textiles, Balasore is filed herewith and annexed as Annexure - G.

- Officials of ORMAS, Balasore have visited Bamapada Leprosy Colony several times for counseling of candidates aged between 18-45 years for enrolling them into skill development training program for wage/self-employment under DDU-GKY/RSETI. As a result, four (04) nos. of candidates had shown their interest for enrolling themselves into DDU-GKY under wage employment and 35 nos. of candidates had shown their interest for enrolling themselves into self-employment training program under RSETI. The details are annexed in a separate sheet as Annexure - H.

- Under DDU-GKY four (04) nos. of candidates were interested, among which three (03) have completed their training and one (01) candidate will join after his ongoing 10<sup>th</sup> class examination. Candidates' details are given below:

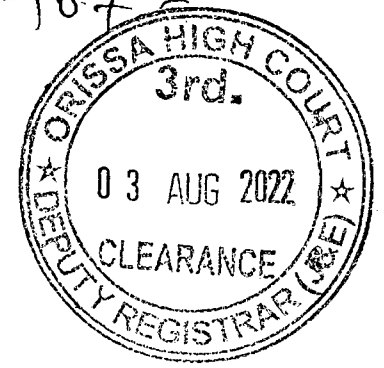
DDU-GKY				
Sl. No.	Candidate's Name	Father	Training Status	Placement Status

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 Additional Secretary to Govt.  
 SS&P, B.O. Balasore



	Ramesh Murmu	Rama Chandra Murmu	Completed	Joined as security guard at Vizag with a salary of Rs. 16000 along with free accommodation
2.	Santosh Singh	Sukura Singh	Completed	Will join as security guard at Nellore in next week with a salary of Rs. 12000 along with free accommodation
3.	Hari Sankar Murmu	Ratha Murmu	Completed	Will join as security guard at Nellore in next week with a salary of Rs. 12000 along with free accommodation
4.	Ranjeet Marandi	Chape Marandi	Will join after 10th exam in May 2022.	-----



- Under Rural Self Employment Training Institute (RSETI), 36 nos. of candidates are interested in self-employment training in mushroom cultivation. RSETI personnel had also visited the place and shortly they will start the training with a batch size of 35.

Report of Dy. CEO, ORMAS, Balasore is at the bottom of Annexure - H.

f. **SELF EMPLOYMENT:**

- CLPs will be provided Self Employment Kits depending upon their trade requirement so that they can start their business from home-based units and earn livelihood for themselves and their families. After completion of training programme tool kits will be finalized as per their requirement.

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g. **SELF HELP GROUP:**

Additional ..... No Govt.  
SSEPL. Department

Self Help Groups have been formed in the Lewis Leprosy Colony at Bampada for livelihood activities. The activity and SHG wise details are as follows :

SHG wise proposed activity details			
Sl. No.	SHG Name	No. of Members	Proposed activities
1.	Jay Maa Durga SHG	10	Mushroom Cultivation and vegetable farming
2.	Jaher Aya SHG	10	Mushroom Cultivation
3.	Maa Subhadra SHG	10	Mushroom Cultivation and vegetable farming
4.	Maa Tarini SHG	12	Vegetable farming
5.	Bhagoji Sidhesai SHG	12	Mushroom Cultivation and vegetable farming
6.	Maa Gouri SHG	10	Mushroom Cultivation and vegetable farming

These Self-Help Groups shall be provided with assistance by 31.05.2022 for initial activity support and startup capital as soon as their training is started.

**h. MARRIAGE INCENTIVE & SUPPORT:**

One girl, namely Gelhamani Sing, D/O - Radha Sing has been identified and her parents have been assured of all permissible Govt. help when they intend to marry their girl off.

**i. SENTSITIZATION OF WORKERS & ACTIVISTS:**

Govt. officials of H&FW Deptt and ICDS are regularly sensitized. Also, all BSSOs have been sentsitized on Leprosy rehabilitation.

**j. Community Awareness:**

H&FW Deptt organized community awareness programme at village level from 30.01.2022 to 14.02.2022 though Sparsh Leprosy Awareness Campaign.

6. That, with regard to the Visit of the Sub-Committee to the Leprosy Colony, it is submitted that the Members of the Sub-Committee-DSSO and Dy. CEO, ORMAS visited Leprosy Colony on 10<sup>th</sup> May 2022. They interacted with the inmates of the Lewis Leprosy

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Addit

Colony, Bampada. They were satisfied with the <sup>109</sup>rehabilitation work already taken up. They put forth two additional demands for betterment of their livelihood i.e. (i) For vegetable farming they want the defunct LI point to be renovated and (ii) One meeting hall cum market complex for showcasing their products.

-109-

Concerned authorities will look into these issues and try to solve them at the earliest.

7. That, while implementing the Resolution dt.23.2.2021 for rehabilitation of CLPs the salient features of Bhimabhoi Samartya Abhiyan (BBSA) and SAHAYA schemes are kept in view.

8. That, the facts stated above are true to the best of my knowledge and based on available Official records.

Identified by

**DEPONENT**


Advocate's Clerk,  
Advocate General's Office

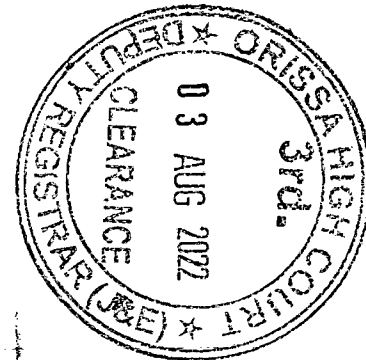
Cuttack  
Date : /05/2022

Certified that cartridge papers are not available.

**TRUE COPY ATTESTED**

**ADDL. GOVERNMENT ADVOCATE**

  
SSEPD Department



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**OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE : SUNDARGARH**  
**(Social Security Section)**



Letter No. 1288 / Dtd 22 / 07 / 2022

To

Additional Secretary to Govt.,  
SSEPD Department,  
Govt. of Odisha, Bhubaneswar.

Sub: Implementation of Orders dated 18.05.2022 passed by Hon'ble High Court of Odisha in  
WP (C) No.13403 of 2015 Bipin Bihari Pradhan Vrs State of Odisha & Others.

Ref: Letter No. 5399/SSEPD/Dt. 18.07.2022.

Madam,

In inviting a reference to the subject cited above, I am to submit herewith the necessary compliance on each component of the "Umbrella Scheme for Rehabilitation of Cured Leprosy Perons (CLPs)" in the manner as filed by Balasore District. Also the compliance on the present condition of the inmates of the colony alongwith supporting photographs/documents as a proof of the progress made in the meantime.

This is for favour of kind information & necessary action.

Encl:- As Above.


Yours faithfully,



District Social Security Officer,  
Sundargarh.

  
22-7-22

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Additional Secretary to Govt.  
SSEPD Department

- 111 -

As per the Resolution dated 23<sup>rd</sup> February, 2021 of SS&EPD Department, following activities have been taken up with regard to the Durgapur-B Leprosy Colony, Malgodam, Rourkela Municipal Corporation (RMC).

**a) SURVEY AND IDENTIFICATION:**

Survey of CLPs has been completed at Durgapur-B Leprosy Colony, Malgodam, Rourkela Municipal Corporation (RMC). The list of the Cured Leprosy Persons has been maintained by the District Leprosy Officer (DLO). Based on this, the data on their family members have been collected. Their children have also been identified. Also the children who pursuing their education have been identified which has helped to cover them under different rehabilitation programmes of the Government.

**b) ASSISTIVE DEVICES:**

- j. Additional District Public Health Officer (Leprosy) has reported that 22 pairs of MCR Shoes (Gr-I) have been provided to LAPs on Dt24/03/22 and 4 pairs on Date-04/07/2022 and 18 pairs of Surgical shoes(Gr-II) to 18 nos.of LAPs on Date-04/07/22 in Durgapur-B leprosy Colony, Malgodam, Rourkela Municipal Corporation (RMC) and it is a Continuous Process.

The photos of the distribution of MCR shoes is annexed at Annexure- A.

- v. He is also reported that 17 nos.of Ulcer kits have been distributed to ulcer patients on Date-24/03/2022 and on Date-18-05-2022 18 nos of Leprosy Affected Persons got the dressing materials for 1 month. Again in the follow-up visit 22 nos.of Leprosy Affected Persons got the Ulcer Kit.

The photos of the distribution of Ulcer kit is annexed at Annexure- B

- vi. During the Umbrella screening camp with the assistance of Advanced rehabilitation Center (ARC). 3 nos.of CLPs identified for Prosthesis and 1 CLP identified for Crutches. The trial session has already been done by the ARC.

The photos of the providing Rehabilitation services is annexed at Annexure- C


- vii. Medicine have been distributed for minor ailments during the entire camp periods. A dedicated Mobile Health Team consist of a Doctor, a Pharmacist, an ANM, a Para Medical Worker and a Dresser have been engaged to visit the Leprosy Colony weekly once.

**c) ASSISTANCE TO PARENTS :**

5nos. of parents were identified and they have been sanctioned Rs. 1,000/- per Child (Max. upto 2children) per month-till their children attain the age of 18.

Copy of the Sanction Order No. 1589/ Dt.26.07.2019, Sanction Order No. 857/Dt.06.05.2020 & Sanction Order No. 1545/Dt.10.09.2020 is filed herewith an annexed as Annexure-D.

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Additional Secretary to Govt.  
SSEPD Department

**d) PRE & POST MATRIC SCHOLARSHIP:**

3 students have been sanctioned pre-matric & post-matric scholarship under SAHAYA Scheme.

**e) SKILL DEVELOPMENT TRAINING :**

DPM OLM, DMMU Sundargarh has visited Durgapur-B leprosy Colony, Malgodam, Rourkela Municipal Corporation (RMC) on Dt. 06.07.2022 and provide individual counselling to the CLPs and identified 34 persons in the age group of 18-30 years for Self Employment in the field of nursing, beauty parlour, tailoring etc.

Copy of the Report provided by DPM OLM is attached at Annexure-E.

**f) SELF HELP GROUP :**

DPM OLM, DMMU Sundargarh has identified 11 women SHGs in the Durgapur-B leprosy Colony, Malgodam, Rourkela Municipal Corporation (RMC) who are also interested in various livelihood activities.

Copy of the Report provided by DPM OLM is attached at Annexure-F.

**g) MARRIAGE INCENTIVE SUPPORT :**

Leprosy Cured person namely Kajal Mukhi of the colony is paid Rs. 50,000/- for marriage of her daughter Santoshi Mukhi under Incentive & support Money for the Marriage of daughter under SAHAYA Scheme.

The copy of the amount disbursed is attached at Annexure-G.

**h) SENSITIZATION OF WORKERS & ACTIVISTS:**

Govt. officials of the Urban Mobile Health Unit & Para Medical of H&FW Deptt. are sensitized and they paid visit to the colonies once in a week. Also they distribute free medicines & dressing materials at the colonies.

The photos of the distribution is enclosed at Annexure-H.

**i) COMMUNITY AWARENESS :**

Mobile Medical Unit and the Para Medical along with I/c BSSO, Rourkela Municipal Corporation (RMC) have organised meeting for awareness.

**j) ASSISTANCE UNDER LIVELIHOOD ACTIVITIES:**

88 nos. of essential commodities provided to 88 families of CLPs as assistance under Livelihood activities.

**k) RATION CARDS PROVIDED BY THE CSO, SUNDARGARH:**

176 nos. of Ration Card were issued to 176 nos. of families of CLPs.

With regard to the Visit of the Sub-Committee, Sundargarh & the DPM, OLM to the Durgapur-B Leprosy Colony, Malgodam, Rourkela Municipal Corporation (RMC), they

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Additional Secretary to Govt.  
SSEP Department

interacted with the inmates of the colony and found that the inmates were satisfied with the services provided by various Departments regarding rehabilitation. Put forward two additional demands for betterment of their livelihood i.e (i) Include all the CLPs under Housing schemes. (ii) include all the CLPs and their family members in various livelihood activities.

That, while implementing the Resolution Dt.23.02.2021 for Rehabilitation of CLPs the salient features of Bhimabhoi Samartya Abhiyan (BBSA) & SAHAYA Schemes are kept in view.

*CPD*  
*22.7.22*  
District Social Security Officer  
Bundargesh  
*CPD*  
*22.7.22*

TRUE COPY ATTESTED

*N*  
Additional Secretary to Govt.  
SSEPG Department



ANNEXURE-C

GOVERNMENT OF ODISHA

Department of Social Security & Empowerment of Persons with Disabilities

No. 4437 /SSEPD Dt. 13.6.2022  
SSEPD-DA4-CASEOP-0003-2021

From

**Madhumita Nayak, OAS (SAG)**  
Additional Secretary to Government

To

**Collector**

(Balasore/ Bargarh/ Cuttack/ Jajpur/ Jharsuguda/ Khordha/ Mayurbhanj/ Puri/  
Sundargarh)

-----  
**Mr. B.P. Tripathy, Advocate**  
-----

-----  
**Ms. Pami Rath, Advocate**  
-----

**District Social Security Officer**

(Balasore/ Bargarh/ Cuttack/ Jajpur/ Jharsuguda / Khordha/ Mayurbhanj/ Puri /  
Sundargarh)  
-----

*Sub: Minutes of the 1<sup>st</sup> Meeting of Monitoring Committee held on 09.06.2022.*

Madam/Sir,

I am directed to enclose herewith the minutes of the 1<sup>st</sup> Meeting of the Monitoring Committee for kind information and necessary follow up action.


Yours faithfully,

  
Additional Secretary to Government

Memo No. 4438 /SSEPD Dt. 13.6.2022

Copy forwarded to PS to Additional Chief Secretary, Health & Family Welfare Department/ PS to Commissioner-cum-Secretary, SSEPD Department for kind information of ACS, H&FW Department and Commissioner-cum-Secretary, SSEPD Department.

**TRUE COPY ATTESTED**

  
Additional Secretary to Govt.  
SSEPD Department

  
Additional Secretary to Government



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**Minutes of 1<sup>st</sup> Meeting of the Monitoring Committee for implementation  
of Orders of Hon'ble High Court in WP(C) No. 13403 of 2015 Bipin Bihari  
Pradhan vrs State and others**

\*\*\*\*

The 1<sup>st</sup> Meeting of the Monitoring Committee, set up under the Chairmanship of Additional Chief Secretary to Government, Health & Family Welfare Department was held on 09.06.2022 at 1.00 PM through Google Meet. List of Members, present is attached at Annexure-A.

Initiating the discussion, Commissioner-cum-Secretary to Government, SSEPD Department, the Convenor of the meeting made a power point presentation and highlighted the reports submitted the subcommittees. He also described the benefits extended to the Cured Leprosy Persons (CLPs). He emphasized that Cured Leprosy Persons are one of the 21 categories of disabilities as mentioned in Rights of Persons with Disabilities Act, 2016. Accordingly, they are entitled for not less than 4% reservation in employment, 5% reservation in higher educational institutions and all social welfare schemes of the Government including land and housing schemes meant for the PwDs.

The leprosy officer Cutack, H&FW Department informed that Cured Leprosy Persons are provided with 2 pairs of MCR shoes per Annum and instructed all field functionaries to ensure supply of two pairs of MCR shoes annually to all eligible Cured Leprosy Persons.

Advocate Mr. B.P. Tripathy added that there are two types of MCR shoes i.e., Grade-I and Grade-II. Hence, supply of Grade-I and Grade-II shoes should be provided as per requirement. It is observed that Cuttack, has done good job in this sector. The district has provided 342 Grade-I and 219 Grade-II MCR shoes and covered all inmates of two colonies.

The Chairman instructed to develop an online master database of all Cured Leprosy Persons living in the colony in convergence with Health & Family Welfare Department. The database will reflect the personal details of Cured Leprosy Persons, extent of disability, benefits already availed by the individual and their current need. Advocate Shri B.P Tripathy also emphasized the importance of a robust database of all Cured Leprosy Persons for successful implementation of Government Schemes. Advocate Ms. Pami Rath, Amicus Curie proposed that an individual preferably a Cured Leprosy Person in each colony should be identified as a Nodal person/ person of contact in each colony who will be a single point contact to share all information of the colony.

The Chairman urged for universal coverage of all eligible beneficiaries in all subcomponent of the scheme. Cases for Marriage Incentive award pending with all

TRUC

Addl. Secy.

SSEPD



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DSSOs are to be disposed of within next two weeks. The Commissioner-cum-Secretary, SSEPD Department apprised the Committee that H&UD Department has been requested to consider all 13 Colonies under their JAGA MISSION scheme. The Chairman observed that an Official of H&UD Department should be nominated before the 2<sup>nd</sup> meeting of the Committee to liaison with SSEPD Department on this matter and may be invited to the next meeting to make a detailed presentation.

Advocates Mr. B.P Tripathy & Ms. Pami Rath expressed that individual counselling is required for the Cured Leprosy Persons to select the trade for skill development and livelihood activities. The Chairman agreed with their views and instructed that Odisha Livelihood Mission (OLM) may be approached for curating the schemes available with them. He also instructed that an expert in OLM be consulted before finalizing skill development programmes for Cured Leprosy Persons.

The Sub-Committees need to pay periodic visit to all 13 colonies for individual counselling of inmates of the colonies in consultation with the experts e.g., experts from Lepra India, Mission Shakti and OLM.

Advocate Ms. Pami Rath appreciated the Balasore Model of rehabilitation and urged that this Model should be replicated in all colonies. Elaborating the initiatives in the district, Collector, Balasore informed the Committee that inmates of the colony are trained for weaving, tailoring, mushroom cultivation and personality development with the convergence of the officials of line departments. The Chairman advised concerned DSSOs to visit Balasore and replicate the model in their colonies. He also asked Collector, Balasore to present his model in the next meeting of the Committee.

Both the learned Amicus Curies urged that civil society organisations/experts may be consulted for skill development training of the Cured Leprosy Persons.

The meeting ended with vote of thanks to the Chair and the participants.

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Additional Secretary to Govt.  
SSEPD Department

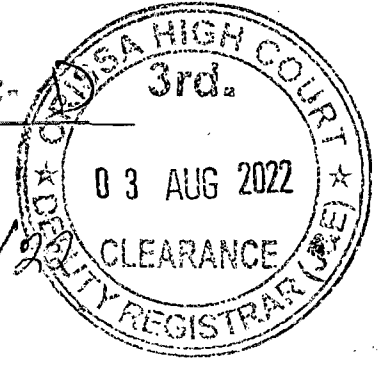
  
Additional Chief Secretary,

Health & Family Welfare Department

- 117 -



ANNEXURE:-



JAGA MISSION  
4<sup>th</sup> Floor, Unnati Bhawan, Satyanagar, Bhubaneswar

No. 560 /JAGA, Bhubaneswar dated, 04/07/22

From

Sri Sangramjit Nayak, IAS  
DMA-cum-Mission Director,  
H & UD Dept.

To

The Commissioner-cum- Secretary to Govt.,  
Department of Social Security & Empowerment of Persons with Disabilities  
Govt. of Odisha.

Sub: Regarding necessary steps taken to improve living condition of cured Leprosy persons under JAGA Mission.

Ref: Your Letter No- 4272/SSEPD. dtd-07.06.2022.

Sir,

With reference to the subject & letter cited above, I am to say that 13 leprosy colonies of 9 districts have been identified; out of which 12 Leprosy colonies in 8 districts are within the ULB jurisdiction & 1 Leprosy colony in Bargarh district is not coming under ULB jurisdiction & the information on status of those leprosy colonies been received by the respective ULBs. Most of the colonies have already taken under JAGA Mission with initiative taken to improve their living condition by constructing roads, drains, street lights, Electricity, piped water supply, individual toilets/cluster based toilets, open space development, child play equipment & community centres & rest of the colonies inside the ULBs will be taken under JAGA Mission at the earliest. The information on status of 12 leprosy colonies is attached herewith for your kind reference.

This is for your kind information & necessary action.

Encl: As above.

TRUE COPY ATTESTED

Additions  
CSB

Yours faithfully,

*Sangramjit Nayak*  
DMA-cum-Mission Director  
H & UD Dept.

Information on Leprosy Colony							
Name of the District	Name of the ULB	Name of the SLUM	Number of Household	Listed under ULB Slum list(Yes/No)	If Yes Delisted or Not ?	If No, Plz share the status of Road, Drain, Street Light, Parichaya, OSD, CPE, IHHL, Pipewater Supply	Remarks ,if any
Puri	Puri Municipality	Sanjeev Leprosy Colony	33	No	Not	1- OSD- 1 nos 2- Paver Block Road-100 mtr 3- Drain repairing-100 Mtr 4- Street Light-Yes. 5- Pipe water Supply-Yes. 6-IHHL- 1 Community Toilet 7- Road- Yes.	
Khordha	BMC	Ramakrushnapalli, Kharavel Nagar, Unit III, Bhubaneswar	70	Yes	No	Road- Work is going on Drain- Work is going on Street light- 100% Saturated Parichay- Space Available, Work yet to start OSD-Space Available, Work yet to start CPE -Space Available, Work yet to start IHT- 80 IHT available, rest are using Community Toilet. Pipewater Supply-100% Saturated In house Electricity-100% Saturated	
Khordha	BMC	Jagannath Leprosy Colony, Mancheswar, Khordha	133	Yes	No	Street light- 100% Saturated IHT- 40 have IHT, balance 93 HHs_ application from beneficiary is being collected to facilitate construction of IHT. Pipewater Supply-100% Saturated In house Electricity-100% Saturated	
CUTTACK	CMC	Gandhi Palli	763	Yes	Yes	Road work-Resing work under Progress (due to low lying road) Drain work-Completed Parichaya-Completed OSD/CPE-Work will be started soon Street Light-All are functioning Pipe water supply-All HH accessed supply water	Already transformed into Biju Adarsh Colony
CUTTACK	CMC	Neherupalli	400	Yes	Yes	Road work-Completed Drain work-Completed Parichaya-Completed OSD/CPE-Completed Street Light-All are functioning Pipe water supply-All HH accessed supply water	Already transformed into Biju Adarsh Colony
Jajpur	Vyasanagar Municipality	Gandhi Nagar Leprosy Colony	186	Yes	No	Street light -completed, Parichaya-completed ,Drain - 17mts, Road 410 mts,pipe water -22 ,IHHL-90 CPE,& OSD work on progress	

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SSEPO Department

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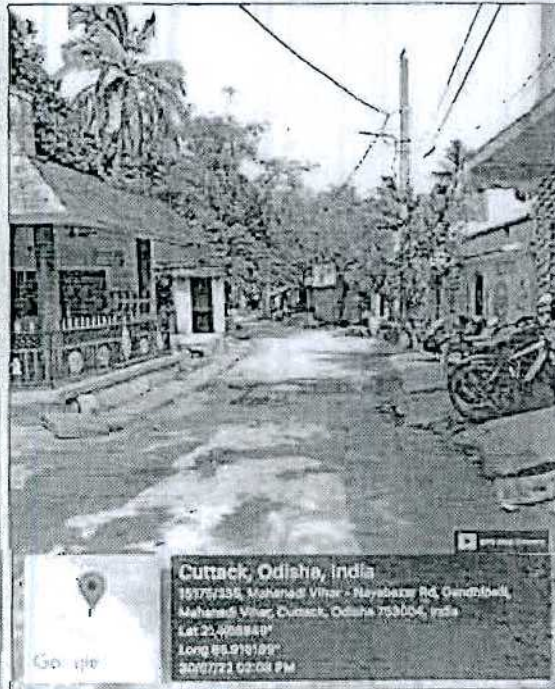
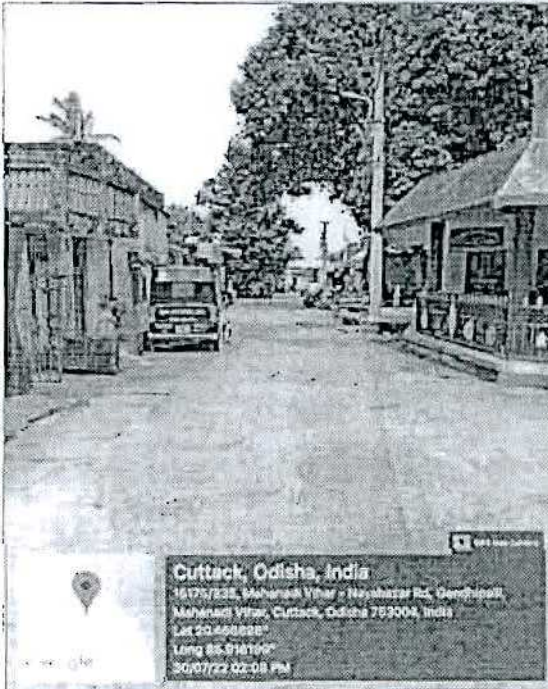
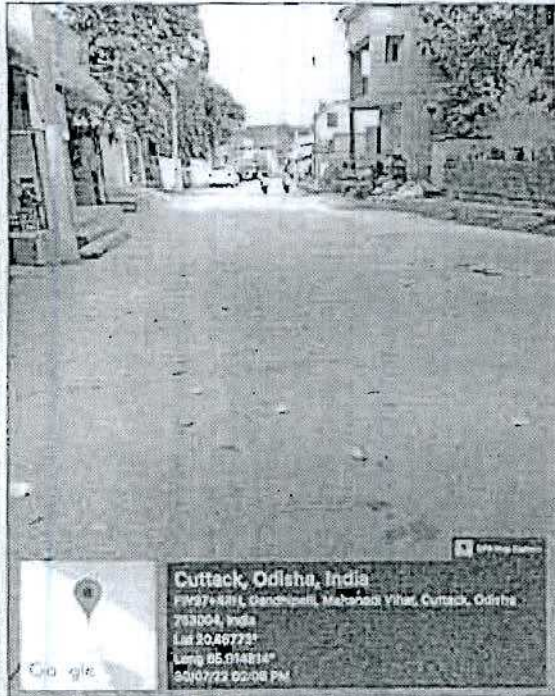
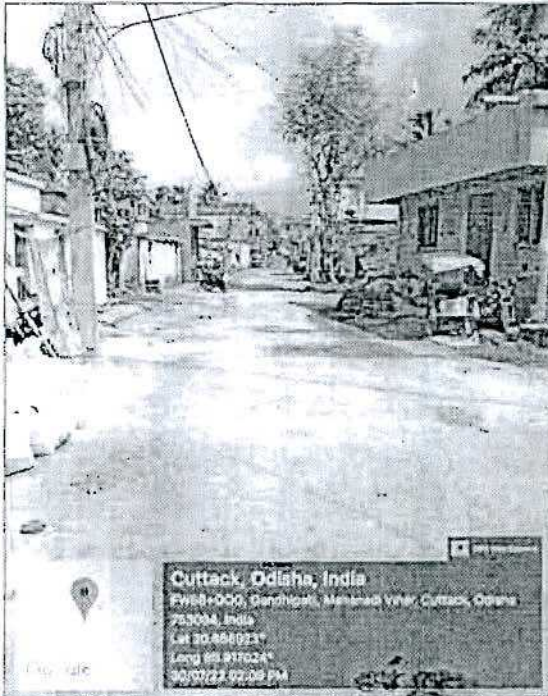
Bire	Balasore Municipality	Leprosy Colony	126	Yes,	No	Parichaya, drain, street light & pipe water supply is available.	No(Kisam-Gharabadi-2 Road, Nayanjori, Jalasaya-2) RoR- South-East Railway.
Jharsuguda	Jharsuguda Municipality	Leprosy Colony	89	Yes	No	Road work-under construction Drain work-Outlet not available(We are trying to find a solution.) Parichaya-Already they have a community centre. OSD/CPE-under construction Street Light-available Pipe water supply-Connection has been done, supply under process. IHT-under process. Electricity- Available	
Bargarh	Bargarh	Nil	Nil	No	No	(Jamunda,Katapali,Bargaon) This 3 areas do not come	Not in ULB
Khurda	Jatani Municipality	Bapuji Leprosy Colony	69	Yes	No	Paver block road,drain & Osd has been constructed at CLP Colony along with Pipe water connection, Street lights & toilets.	Dharabati Leprosy Colony has been included in Bapuji Leprosy Colony during the period of USHA Survey In the year 2017.
		Dharabati Leprosy Colony	50	Yes	No		
Mayurbhanj	Baripada Municipality	Indira Colony Saraswati Colony	123	yes	NO	1.Street light provision exsiting.	
						2. Pipe water supply completed 50% and blance will be	
						3. Pavered road work order issued to SDA will be	
						4.Drain facility exsiting.	
						5.There is a 7 seated community toilet in this slum.	
6. regarding construction of OSD,CPE & Parichay avaialbity of land within a distance of 300 /400 mtrs required Govt land will be identified as per letter no 525/JAGA,dt 24.06.2022 H&UD Department .							
Sundargarh	Rourkela Municipal Corporation	Durgapur-B Leprosy Colony	340	Yes	Yes	Road work-Completed Drain work-Completed Parichaya-Completed OSD/CPE-Completed In House Electricity Pipe water supply-All HH accessed supply water	Already transformed into Biju Adarsh Colony

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SSEPD Department





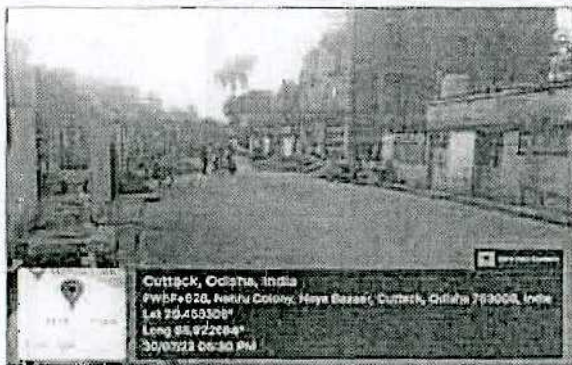


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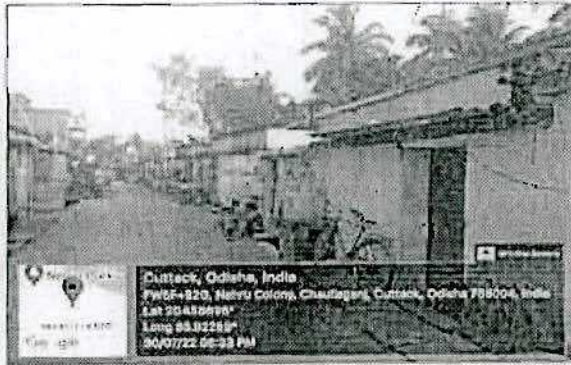
*[Signature]*  
 Additional Secretary to Govt.



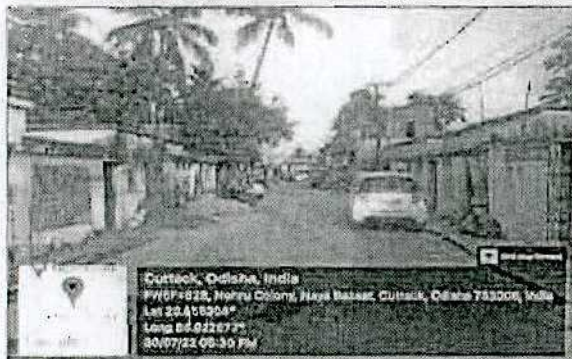
121



Cuttack, Odisha, India  
FW6F+828, Nehru Colony, Naya Bazar, Cuttack, Odisha 753008, India  
Lat 20.453309°  
Long 85.922589°  
30/07/22 09:30 PM



Cuttack, Odisha, India  
FW6F+828, Nehru Colony, Chaudhary, Cuttack, Odisha 753008, India  
Lat 20.453309°  
Long 85.922589°  
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Cuttack, Odisha, India  
FW6F+828, Nehru Colony, Naya Bazar, Cuttack, Odisha 753008, India  
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Cuttack, Odisha, India  
FW6F+828, Nehru Colony, Naya Bazar, Cuttack, Odisha 753008, India  
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SSEPD Department



The following steps have been taken with regard to the Bargaon Leprosy Colony, Jamurda.

1. PD, DRDA Bargarh has informed that 28 numbers of CLPs have been covered under Rural housing Scheme. List Enclosed – Annexure-A

## Annexure-A

Sl.no	Name	Sl.no	Name
1	Rakhi Kharsel	15	Dathia Naik
2	Sukrun Karan	16	Suikha Sandha
3	Mukund Padhan	17	Dukhi Jagdaia
4	Jamini Sahu	18	Bela Sahu
5	Ramdas Badi	19	Chitra Dehuri
6	Bipin Bhosagar	20	Sunafula Kuanr
7	Tila Patel	21	rahasa Bagarty
8	Samari Barik	22	Kamal Thati
9	Tima Sa	23	Radha Bag
10	Sashi Badhai	24	Jhar Syna
11	Rabindra Behera	25	Karna Majhi
12	Bela Panda	26	Daulat Khandagiri
13	Timan Dharua	27	Teja Kathar
14	Sadashib Sethi	28	Madhab Padhan

2. That, as per the Resolution dated 23<sup>rd</sup> February, 2021 of SS&EPD Department, following activities have been taken up.

## a) SURVEY AND IDENTIFICATION:

Survey of CLPs has been completed at Bargaon Leprosy Colony, at Jamurda. The list of Cured Leprosy Persons has been maintained by the District Leprosy Officer (DLO). Based on this, the data on their family members have been collected. Their children have been identified. Also, the places of their educational institutions have been identified which has helped to cover them under different rehabilitation programmes of the Government.

## b) ASSISTIVE DEVICES:

- District Leprosy Officer has reported that MCR shoes (Gr-1) have already been provided to ( 21 ) LAPs on 13.8.2019 and Gr-2 MCR shoes to (38) LAPs on 11.3.2022 in Bargaon Leprosy Colony. It is a continuous process. Copy of letter No.7108, dtd.10.05.2022 of Addl. District Public Health Officer (Leprosy), Bargarh is filed herewith and annexed as Annexure - B.

- One assessment camp was organized at Bargaon Leprosy Colony with the assistance of DDRC Sambalpur on 7.4.2022. It has identified six (6) persons

District Social Security Officer  
Bargarh

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Additional Secretary to Govt.  
SSEPD Department

Collector  
Bargarh



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ANNEXURE:- G

Sl. No.	Sl. No.	Name of the Colony	No. of beneficiaries provided with				Pensions	Physiotherapy
			Housing under Rural Housing schemes	Ration card under NFSA	Reconstructive surgery			
1	1	Jamunda, Katapali, Bargaon, Bargarh	28	108	0	23	0	
2	2	Gandhi Pali, Nayabazar, Cuttack	48	678	13	612	330	
3	3	Neheru Pali, Nayabazar, Cuttack	67	402	3	516	162	
4	4	Gandhi Nagar Colony, J.K.Road, Jajpur	Refused to resettle	33	0	39	0	
5	5	Saraswati Colony, Baripada, Mayurbhanj	0	77	5	77	2	
6	6	Durgapur-B, Colony, Malgodam, Rourkela, Sundargarh	0	176	0	94	0	
7	7	Ramakrushnapalli, Kharvel Nagar, Unit-III, Bhubaneswar, Khordha	71	71	0	71	0	
8	8	Jaganath Leprosy Colony, Mancheswar, Khordha	35	35	0	35	0	
9	9	Dharabati Leprosy Colony, Jatni, Khordha	7	10	0	10	0	
10	10	Bapuji Leprosy Colony, Jatni, Khordha	13	13	0	13	0	
11	11	Sanjayjee Leprosy Colony, Puri	NA	34	0	36	0	
12	12	Lewis Leprosy Colony, Balasore	126	123	0	110	35	
13	13	Indra Ashram Kulemura, Beheramal, Jharsuguda	14	40	0	55	0	

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SSEPU Department



ANNEXURE - H

GOVERNMENT OF ODISHA

Department of Social Security & Empowerment of Persons with Disabilities

No. 8846 /SSEPD  
SSEPD-DA4-DA-0008-2019

Dt. 22.11.2021

From

Madhumita Nayak, OAS (SAG)  
Additional Secretary to Government

To

1. Additional Chief Secretary/ Principal Secretary to Government (R& DM/ PR & DW/ H&UD/ H& FW Department)
2. Mission Director, National Health Mission
3. Honorary Secretary-cum-Additional Director of Health Services (Leprosy), HKNS
4. Dr. S. N. Pati, NLEP Consultant
5. Dr. Dambarudhar Bhuyan, former WHO consultant on leprosy
6. Shri Bhagaban Pradhan, Life & Executive Committee Member, HKNS
7. General Secretary, Indian Hansenians Association
8. President, Association of People affected by Leprosy
9. One representative from each of the following Leprosy colonies:
  - a. Byasa sarovar Colony, Jajpur
  - b. Damien Nagar leprosy colony, Berhampur
  - c. Hatibari Colony, Sambalpur
  - d. Jibaram Ji Colony, Puri
  - e. Lewis Leprosy Colony, Balasore
  - f. Nehru Palli Colony, Cuttack
  - g. Ramakrushna Colony, Khordha
  - h. Sadak Sahi leprosy colony, Baripada
  - i. Sambalpur Colony, Bargarh
  - j. Santidan Colony, Khordha

Sub: Proceedings of the 4<sup>th</sup> Meeting of the Technical Committee for Formulation and Monitoring of Rehabilitation Programmes for Cured Leprosy Persons.

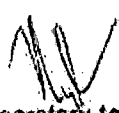
Ref: This Department letter No. 8567 Dt.15.11.2021.

Madam/ Sir,

With reference to the subject-cited above, I am directed to attach herewith the proceedings of the 4<sup>th</sup> meeting of the Technical Committee for Formulation and Monitoring of Rehabilitation Programmes for Cured Leprosy Persons held on 18<sup>th</sup> November 2021 under the Chairpersonship of Commissioner-cum-Secretary, Department of SSEPD.

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P.T.O

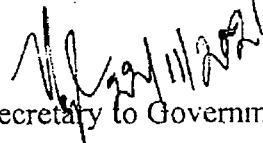
  
Additional Secretary to Govt.  
SSEPD Department

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It is, therefore, requested to please take appropriate action as discussed in the meeting and recorded in the proceedings.

Encl: As above.

Yours faithfully,



Additional Secretary to Government

Memo No. 8847 /SSEPD

Dt. 22-11-2021

Copy forwarded to PS to Commissioner-cum-Secretary / OSD to Director, Department of SSEPD for information of Commissioner-cum-Secretary / Director.

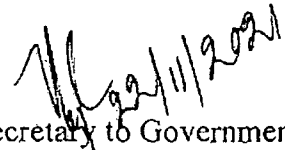


Additional Secretary to Government

Memo No. 8848 /SSEPD

Dt. 22-11-2021

Copy along with a copy of the enclosures forwarded to all Collectors/ all DSSOs for information and necessary action.



Additional Secretary to Government

TRUE COPY ATTESTED



Additional Secretary to Govt.  
SSEPD Department

**Proceedings of the 4<sup>th</sup> Meeting of the Technical Committee for Formulation and Monitoring of Rehabilitation Programmes for Cured Leprosy Persons**

The 4<sup>th</sup> meeting of the Technical Committee for Formulation and Monitoring of Rehabilitation Programmes for Cured Leprosy Persons was held on 18<sup>th</sup> November 2021 from the Conference Hall of Department of Women & Child Development through Google Meet under the chairmanship of Commissioner-cum-Secretary, Department of SSEPD. The list of members present in the meeting is at **Annexure- A**. Shri Sanjay Kadam, State Commissioner for PwDs, Maharashtra and Shri Koustuv Amte of Maharogi Seva Samiti of Warora, Maharashtra joined as experts in the meeting virtually through Google Meet along with other members. Representatives from different Leprosy Colonies also participated in the meeting virtually.

Initiating the discussion, the chairman apprised the committee about the orders of the Hon'ble High Court of Orissa dt. 03.11.2021 in the WP(C) 13403 of 2015 (Bipini Bihari Pradhan Vrs State of Odisha and others) in the matter of implementation of the National Leprosy Eradication Programme.

Shri Sanjay Kadam, State Commissioner for PwDs, Maharashtra outlined in detail the benefits provided by the Maharashtra Government to the Cured Leprosy Persons in particular and the PwDs in general. He informed that though about 15,000 new leprosy cases are detected in Maharashtra every year. About the same number of patients are also cured during the year and 65% to 75% of the cured persons return home after discharge. 15% to 20% of the remaining prefer to go to NGOs working in the field of rehabilitation of cured leprosy persons. About 15-20% of them also end up in the leprosy colonies. According to the NGOs, the cost of accommodation per month per person in the NGO is Rs. 3,500. The State Government provides Rs. 2,500 and the remaining is arranged by the NGOs either from their own agricultural and other cottage Industrial activities or through CSR funds. He also stressed that each leprosy patient receives a sum of Rs. 8,000 at the time of detection.

Dr Arkekar, Joint Director Health Government of Maharashtra stated that there are 30 leprosy colonies in Maharashtra managed by the State Government. They have appointed dressers in the colonies who are paid Rs. 2,500 per month for less than 50 patients, Rs.3,000 per month for more than 50 patients and Rs. 5,000 per month for more than 100 patients.

Dr Basant Kumar Pradhan, Joint Director (Leprosy) and Honorary Secretary, HKNS stated that in Odisha there are 87 Leprosy Colonies and 8,032 inmates are staying in those colonies as stated by the officers represented from H & FW Department. About 10,000 leprosy cases are reported in a year and about 10,000 patients are also discharged every

Additional Secretary to Govt.

year. However, the posts of doctors and paramedical staff, deployed in the leprosy colonies were abolished over the years. At present there are also no dressers in these colonies.

The Chairman requested the officers of H & FW Department to deploy required numbers of doctors and para medicos on deputation basis to the Leprosy Colonies within 30 days. He also requested H & FW Department to deploy dressers in these colonies immediately.

It was noted that about 3% of the leprosy patients get deformed. Reconstructive surgery is conducted in case of such patients. At present about 163 are in the waiting list. Chairman requested H&FW department to conduct surgery in case of these patients expeditiously. It was felt that inclusion of this under Biju Krushak Kalyan Yojana will expedite such cases.

All the cured leprosy persons with not less than 40% disabilities in the 4 leprosy colonies managed by HKNS at Balasore, Sambalpur, Paralakhemundi and Cuttack may be provided with homestead land and a pucca house while ensuring that they can return to their villages.

Shri Umesh Nayak, President, Association for people affected by leprosy requested that homestead land and pucca houses may be provided to the cured leprosy persons. He also requested for increase of Social Security Pension.

Representative from Nehru Palli Leprosy Colony, Cuttack requested that repair of the houses in the colonies may be taken up expeditiously. He also requested that doctors and paramedical staff and dressers may be deployed to the Leprosy Colonies. He proposed that in case there is shortage of staff some inmates of leprosy colonies may be imparted training so that they can work as dressers for the rest inmates in the colonies. Chairman agreed to these suggestions and requested H&FW department may make provision of funds for upkeep of the leprosy colonies.

After detailed discussions, following decisions were taken:

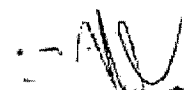
1. A sub-committee will be constituted at the district level under the chairmanship of Collector with the following members:

- a) Additional District Magistrate
- b) Project Director, DRDA
- c) District Civil Supplies Officer
- d) District Social Security Officer
- e) District Public Health Officer
- f) Assistant District Public Health Officer, Leprosy- Member Convener

This sub-committee will ensure the following services to the eligible Cured Leprosy Persons with not less than 40% disability within 2 months after completion of their treatment from leprosy and report the same on each month to the State Technical committee:

- a) Homestead land under Basundhara scheme
- b) House under rural housing scheme and Individual Household Latrines.

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Additional Secretary to Govt.  
SSEFD Department

- c) Providing MCR footwear
- d) Ration card under NFSA scheme
- e) Reconstructive surgery, if needed
- f) Pension under Madhu Babu Pension Yojna
- g) Physiotherapy services

The Sub-Committee will take personal visits to the leprosy colonies.

**(Action - All Districts)**

2. H&FW Department may consider providing appropriate cash incentives to the newly detected leprosy cases to compensate for loss of livelihood within the next two months.
3. H&FW department may deploy doctors and para medical workers on deputation to the colonies on regular basis within 2 weeks.


**(Action - H&FW Department)**


3. H&FW Department may consider inclusion of reconstructive surgery for cured leprosy patients under Biju Swasthya Kalyan Yojana to enable them to get treated in private hospitals within one month.
4. HKNS may submit details of Cured Leprosy Persons living in the colonies and stressed that funds from the SSEPD Department shall be allotted for the cured leprosy persons living in the colonies, managed by them. He also advised to take up agricultural and other allied activities by the organisation. HKNS also needs to submit UCs against all funds sanctioned from FY 2018-19 to till date for the maintenance of three Leprosy Homes/Colony at Balasore, Sambalpur and Gajapati districts.

**(Action - HKNS)**

5. SSEPD Department will ensure that pension under Madhubabu Pension Yojana/ National Social Assistance Program is provided to all cured leprosy patients with not less than 40% disability.
6. PR & DW Department may ensure that a pucca house is allocated to the cured leprosy patients within 30 days of receipt of their application after their discharge in case their disability is not less than 40%. The patient will need to submit necessary disability certificate in this regard. Collector will ensure that necessary disability certificate is issued to the leprosy patient at the time of his discharge.
7. H&UD Department and Revenue Department may ensure reservation for cured leprosy persons as mandated under RPWD Act, 2016 in their relevant schemes and to extend all necessary support to the sub-committee constituted under the chairmanship of Collector.

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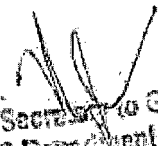
  
Additional Secretary to Govt.  
SSEPD Department

  
22.11.2021  
Commissioner-cum-Secretary to Government  
SSEPD Department

List of members physically present in the meeting

Sl. No.	Name of the Member	Designation	Department/ Organisation
1	Shri Bhaskar Jyoti Sarma	Commissioner-cum-Secretary	SSEPD Department
2	Smt. Bratati Harichandan	Director	SSEPD Department
3	Ms. Madhumita Nayak	Additional Secretary	SSEPD Department
4	Dr. Rajendra Kumar Paty	Additional Director (Leprosy)	H&FW Department
5	Dr. Basanta Kumar Pradhan	Honorary Secretary	HKNS
6	Shri Arindam Dakua	Director (Special Projects)	PR&DW Department
7	Shri Santosh Kumar Dash	Deputy Secretary	H&UD Department
8	Smt. Ellora Samal	Joint Secretary	Revenue Department
9	Shri Sanyashai Kumar Behera	DSSO Headquarters	SSEPD Department

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Additional Secretary to Govt.  
SSEPD Department